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540	All enland law Reports 1995	NULL	NULL	1995	Butterworths	London
541	All enland law	NOLL	INOLL	1555	Butterworths	London
] 541	Reports 1996	NULL	NULL	1996	Butterworths	London
542	All enland law					
	Reports 1996	NULL	NULL	1996	Butterworths	London
543	All enland law	.		1000	D	
E 4.4	Reports 1996 All enland law	NULL	NULL	1996	Butterworths	London
544	Reports 1996	NULL	NULL	1996	Butterworths	London
545	All enland law		1			
	Reports 1997	NULL	NULL	1997	Butterworths	London
546	All enland law	.				
F 47	Reports 1997	NULL	NULL	1997	Butterworths	London
547	All enland law Reports 1997	NULL	NULL	1997	Butterworths	London
548	All enland law	IVOLL	IVOLL	1337	Batterworting	London
	Reports 1997	NULL	NULL	1997	Butterworths	London
549	All enland law					
	Reports 1998	NULL	NULL	1998	Butterworths	London
550	All enland law	NULL	NULL	1998	Butterworths	London
551	Reports 1998 All enland law	INOLL	INOLL	1990	Dullerworths	London
331	Reports 1998	NULL	NULL	1998	Butterworths	London
552	All enland law					-
	Reports 1998	NULL	NULL	1998	Butterworths	London
553	All enland law	N		1000	D. H	
	Reports 1999	NULL	NULL	1999	Butterworths	London
554	All enland law Reports 1999	NULL	NULL	1999	Butterworths	London
555	All enland law	11022	1.1022	1-555	Datto: Worting	20114011
	Reports 1999	NULL	NULL	1999	Butterworths	London
556	All enland law					
	Reports 1999	NULL	NULL	1999	Butterworths	London
557	All enland law Reports 2000	NII II I	NII II I	2000	Puttonworths	London
	IVEhous 5000	NULL	NULL	<u> </u> 2000	Butterworths	London

	all enland law Reports 2000	NULL	NULL	2000	Butterworths	London
559 A	II enland law	NULL	NULL	2000	Butterworths	London
	III enland law	NOLL	NOLL	2000	Datterworting	London
R	Reports 2000	NULL	NULL	2000	Butterworths	London
	all enland Law Reports 2001	NULL	NULL	2001	Butterworths	London
562 A	II enland Law					
R	Reports 2001	NULL	NULL	2001	Butterworths	London
563 A	II enland Law					
R	Reports 2001	NULL	NULL	2001	Butterworths	London
	ll enland Law					
	•	NULL	NULL	2001	Butterworths	London
	ll enland Law					
		NULL	NULL	2002	Butterworths	London
	ll enland Law					
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		NULL	NULL	2002	Butterworths	London
	II enland Law					
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	ll enland Law					
	•	NULL	NULL	2003	Butterworths	London
	ll enland Law					
	•	NULL	NULL	2003	Butterworths	London
	II enland Law					
R	Reports 2003	NULL	NULL	2003	Butterworths	London
	II enland Law					
R	Reports 2003	NULL	NULL	2003	Butterworths	London
	II enland Law					
R	Reports 2004	NULL	NULL	2004	Butterworths	London
	II enland Law					
R	Reports 2004	NULL	NULL	2004	Butterworths	London
575 A	II enland Law					
R	Reports 2004	NULL	NULL	2004	Butterworths	London
	ll enland Law					
R	Reports 2004	NULL	NULL	2004	Butterworths	London
	II enland Law					
		NULL	NULL	2005	Butterworths	London
578 A	II enland Law					
		NULL	NULL	2005	Butterworths	London
1	ll enland Law					
		NULL	NULL	2005	Butterworths	London
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	ll enland Law					
		NULL	NULL	2006	Butterworths	London
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		NULL	NULL	2006	Butterworths	London
1	ll enland Law					
		NULL	NULL	2006	Butterworths	London
1	ll enland Law					
	•	NULL	NULL	2006	Butterworths	London
	II enland law					
L R	Reports 2007	NULL	NULL	2007	Butterworths	London

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	All enland Law Reports 2007	NULL	NULL	2007	Butterworths	London
587	All enland Law Reports 2008	NULL	NULL	2008	Butterworths	London
588	All enland Law Reports 2008	NULL	NULL	2008	Butterworths	London
589	All enland Law Reports 2008	NULL	NULL	2008	Butterworths	London
590	All enland Law					
F01	Reports 2008 All enland Law	NULL	NULL	2008	Butterworths	London
	Reports 2009	NULL	2009	2009	LEXIS NEXIS	U.K.
592	All enland Law Reports 2009	NULL	2009	2009	LEXIS NEXIS	U.K.
593	All enland Law Reports 2009	NULL	2009	2009	LEXIS NEXIS	U.K.
594	All enland Law Reports 2009	NULL	2009	2009	LEXIS NEXIS	U.K.
595	All enland Law Reports 2010	NULL	NULL	2010		London
596	All enland Law					
597	Reports 2010 All enland Law	NULL	NULL	2010	Butterworths	London
	Reports 2010	NULL	NULL	2010	Butterworths	London
	All enland Law Reports 2011	NULL	NULL	2011	LEXIS NEXIS	U.K.
599	All enland Law Reports 2011	NULL	NULL	2011	LEXIS NEXIS	U.K.
600	All enland Law Reports 2011	NULL	NULL	2011	LEXIS NEXIS	U.K.
601	All enland Law Reports 2011	NULL	NULL	2011	LEXIS NEXIS	U.K.
602	All enland Law Reports 2012	NULL	NULL	2012	LEXIS NEXIS	New Delhi
603	All enland Law Reports 2012	NULL	NULL	2012	LEXIS NEXIS	New Delhi
604	All enland Law Reports 2012	NULL	NULL	2012		New Delhi
605	All enland Law Reports 2012	NULL	NULL	2012		New Delhi
606	All enland Law	INOLL	INOLL	2012	LEXIS NEXIS	INCW Dellii
	Reports 2012	NULL	NULL	2012	LEXIS NEXIS	New Delhi
607	All enland Law Reports 2012	NULL	NULL	2012	LEXIS NEXIS	New Delhi
608	All enland Law Reports 2012	NULL	NULL	2012	LEXIS NEXIS	New Delhi
609	All enland Law Reports 2012	NULL	NULL	2012		New Delhi
610	All enland Law Reports 2013	NULL	NULL	2013	LEXIS NEXIS	U.K.
611	All enland Law	NULL	NULL	2013	LEXIS NEXIS	U.K.
612	Reports 2013 All enland Law	INULL	INULL	2013	LEVIO INEVIO	υ.κ.
	Reports 2013	NULL	NULL	2013	LEXIS NEXIS	U.K.
613	All enland Law Reports Annotated	NII II I	N. I. I.	1020	The Levy Jewers'	L and
	1936	NULL	NULL	1936	The Law Journal	London

04.4	All and and Larry	1	F	ı		I
	All enland Law					
	Reports Annotated 1936	NULL	NULL	1936	The Law Journal	London
		NULL	NULL	1930	The Law Journal	London
615	All enland Law					
	Reports Annotated 1936	NULL	NULL	1936	The Law Journal	London
C1 C	All enland Law	INOLL	NOLL	1930	THE LAW Journal	London
010	Reports Annotated					
	1936	NULL	NULL	1936	The Law Journal	London
	All enland Law	INOLL	IVOLL	1330	THE LAW Southai	London
017	Reports Annotated					
	1937	NULL	NULL	1937	The Law Journal	London
	All enland Law	IVOLL	ITOLL	1001	THE LAW COMMA	London
	Reports Annotated					
	1937	NULL	NULL	1937	The Law Journal	London
	All enland Law	11022	11022	1001	THE LAW GOATHA	20114011
	Reports Annotated					
	1937	NULL	NULL	1937	The Law Journal	London
	All enland Law					
	Reports Annotated					
	1937	NULL	NULL	1937	The Law Journal	London
621	All enland Law					
-	Reports annotated					
	1938	NULL	NULL	1938	The Law Journal	London
622	All enland Law					
	Reports annotated					
	1938	NULL	NULL	1938	The Law Journal	London
623	All enland Law					
	Reports annotated					
	1938	NULL	NULL	1938	The Law Journal	London
624	All enland Law					
	Reports annotated					
	1938	NULL	NULL	1938	The Law Journal	London
625	All enland Law					
	Reports Annotated					
	1939	NULL	NULL	1939	The Law Journal	London
	All enland Law					
	Reports Annotated					
	1939	NULL	NULL	1939	The Law Journal	London
1	All enland Law					
	Reports Annotated			1000	The 1	
	1939	NULL	NULL	1939	The Law Journal	London
1	All enland Law					
	Reports Annotated	N	NII II I	1020	The Levy Jerry	Lander
	1939	NULL	NULL	1939	The Law Journal	London
629	All enland Law					
	Reports Annotated	NII II I	NII II I	1940	The Low levers	London
	1940	NULL	NULL	11940	The Law Journal	London
630	All enland Law					
	Reports Annotated 1940	NULL	NULL	1940	The Law Journal	London
		INULL	INULL	1340	THE LAW JOUINAL	LUTIUUTT
031	All enland Law					
	Reports Annotated 1940	NULL	NULL	1940	The Law Journal	London
	All enland Law	INULL	INULL	1340	THE LAW JUUIHAI	LUTIUUTT
032	Reports Annotated					
	1940	NULL	NULL	1940	The Law Journal	London
	110-10	INOFF	IVOLL	1+3+0	THE LAW Journal	London

	All enland Law					
	Reports Annotated 1941	NULL	NULL	1941	The Law Journal	London
	All enland Law	INOLL	INOLL	1341	THE LAW Southai	London
	Reports Annotated					
	1941	NULL	NULL	1941	The Law Journal	London
635	All enland Law Reports Annotated					
	1941	NULL	NULL	1941	The Law Journal	London
	All enland Law					
1	Reports Annotated 1942	NULL	NULL	1942	The Law Journal	London
	All enland Law	INOLL	INOLL	1942	THE Law Journal	London
	Reports Annotated					
	1942	NULL	NULL	1942	The Law Journal	London
638	All enland Law					
	Reports Annotated 1943	NULL	NULL	1943	The Law Journal	london
	All enland Law	INGLE	IVOLL	1040	The Law Godman	london
	Reports Annotated					
0.40	1943	NULL	NULL	1943	The Law Journal	london
640	All enland Law Reports Annotated					
	1944	NULL	NULL	1944	The Law Journal	London
	All enland Law					
	Reports Annotated 1944	NULL	NULL	1944	The Law Journal	London
642	All enland Law	INULL	INULL	1944	The Law Journal	London
042	Reports Annotated					
	1945	NULL	NULL	1945	The Law Journal	London
643	All enland Law					
	Reports Annotated 1945	NULL	NULL	1945	The Law Journal	London
644	All enland Law					
	Reports Annotated					
	1946 All enland Law	NULL	NULL	1946	The Law Journal	London
	Reports Annotated					
	1946	NULL	NULL	1946	The Law Journal	London
646	All enland law					
	Reports Annual Review 1982	NULL	NULL	1983	Butterworths	London
647	All enland law	INOLL	INOLL	1903	Butterworths	London
047	Reports annual					
	review 1983	NULL	NULL	1984	Butterworths	London
648	All enland law Reports annual					
	review 1984	NULL	NULL	1985	Butterworths	London
649	All enland law		-	1		
	Reports annual			1.000		<u>.</u> .
650	review 1985 All enland law	NULL	NULL	1986	Butterworths	London
650	Reports annual					
	review 1986	NULL	NULL	1987	Butterworths	London
651	All enland law					
	Reports annual review 1987	NULL	NULL	1988	Butterworths	London
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652	All enland law					
	Reports annual	L	L	4000		<u>.</u> .
	review 1988	NULL	NULL	1989	Butterworths	London
653	All enland law					
	Reports annual	l	l			
	review 1989	NULL	NULL	1990	Butterworths	London
654	All enland law					
	Reports annual					
	review 1990	NULL	NULL	1991	Butterworths	London
655	All enland law					
	Reports annual					
	review 1991	NULL	NULL	1992	Butterworths	London
656	All enland law					
	Reports annual					
	review 1992	NULL	NULL	1993	Butterworths	London
657	All enland law					
	Reports annual					
	review 1993	NULL	NULL	1994	Butterworths	London
658	All enland law					
	Reports annual					
	review 1994	NULL	NULL	1995	Butterworths	London
	All enland law				-	
	Reports annual					
	review 1995	NULL	NULL	1996	Butterworths	London
	All enland law					
000	Reports					
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	and Index 1936 -					
	1992	NULL	NULL	1993	Butterworths	London
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	and Index 1936 -					
	1992	NULL	NULL	1993	Butterworths	London
	All enland law					
002	Reports					
	Consolitated Tables					
	and Index 1936 -					
	1992	NULL	NULL	1993	Butterworths	London
663	All enland Law	-	-			
	Reports					
	Incorporating The					
	Law Times Reports					
	1948	NULL	NULL	1948	The Law Journal	London
	All enland Law	-	-	-		
504	Reports					
	Incorporating The					
	Law Times Reports					
	1948	NULL	NULL	1948	The Law Journal	London
	All enland Law	-	· -			
000	Reports					
	Incorporating The					
	Law Times Reports					
	1949	NULL	NULL	1949	The Law Journal	London
	All enland Law	1	1		o _an obanial	
000	Reports					
	Incorporating The					
	Law Times Reports					
	1949	NULL	NULL	1949	The Law Journal	London
	'-	<u> </u>	1	1-2.2	o zam odamar	1-3114311

667	All apland Law	I				
667	All enland Law Reports					
	Incorporating The					
	Law Times Reports					
	1950	NULL	NULL	1950	The Law Journal	London
	All enland Law					
	Reports					
	Incorporating The					
	Law Times Reports					
	1950	NULL	NULL	1950	The Law Journal	London
669	All enland Law					
	Reports					
	Incorporating The				Butterworth &	
	Law Times Reports	NII II I	NII II I	1051	Co. (publishers)	London
670	1951	NULL	NULL	1951	Ltd.	London
670	All enland Law Reports					
	Incorporating The				Butterworth &	
	Law Times Reports				Co. (publishers)	
	1951	NULL	NULL	1951	Ltd.	London
671	All enland Law				Butterworth &	
	Reports Reprint				Co. (publishers)	
	1558-1774	NULL	1968 ed	2000		London
672	All enland Law				Butterworth &	
	Reports Reprint				Co. (publishers)	
	1775-1802	NULL	1967 ed			London
673	All enland Law				Butterworth &	
	Reports Reprint		4007	0000	Co. (publishers)	
	1803-1813	NULL	1967 ed		Ltd.	London
6/4	All enland Law				Butterworth &	
	Reports Reprint 1814-1823	NULL	1966 ed Rept.	1993	Co. (publishers) Ltd.	London
675	All enland Law	IVOLL	1300 ca rept.	1333	Butterworth &	London
073	Reports Reprint				Co. (publishers)	
	1824-1834	NULL	1966 ed Rept.	2000	Ltd.	London
676	All enland Law		•		Butterworth &	
	Reports Reprint				Co. (publishers)	
	1835-1842	NULL	1965 ed Rept.	2006		London
677	All enland Law				Butterworth &	
	Reports Reprint				Co. (publishers)	
	1843-1860	NULL	1965 ed rept.		Ltd.	London
678	All enland Law				Butterworth &	
	Reports Reprint	NII II I	1064 24 525	2000	Co. (publishers)	London
670	1861-1873	NULL	1964 ed Rept.		Ltd. Butterworth &	London
6/9	All enland Law Reports Reprint					
	1874-1880	NULL	1964 ed Rept.	2000	Co. (publishers) Ltd.	London
680	All enland Law	. 10	2004 Ca Nopt.		Butterworth &	
	Reports Reprint				Co. (publishers)	
	1881-1885	NULL	1964 ed Rept.	1999		London
681	All enland Law		•		Butterworth &	
1	Reports Reprint				Co. (publishers)	
	1886-1890	NULL	1963 ed Rept.		Ltd.	London
682	All enland Law				Butterworth &	
	Reports Reprint	N	1000 - 15 :	2000	Co. (publishers)	
	1891-1894	NULL	1963 ed Rept.	ZUUU	Ltd.	London

602	All enland Law				Butterworth &	
	Reports Reprint					
		NII II I	1000 ad Dant	2000	Co. (publishers)	Landon
	1895-1899	NULL	1963 ed Rept.	2000		London
	All enland Law				Butterworth &	
	reports reprint 1900-				Co. (publishers)	_
	1903	NULL	1962 ed Rept.	2000	Ltd.	London
685	All enland Law				Butterworth &	
	Reports Reprint				Co. (publishers)	
	1904-1907	NULL	1962 ed Rept.	2000	Ltd.	London
686	All enland Law		·		Butterworth &	
1	Reports Reprint				Co. (publishers)	
	1908-1910	NULL	1962 ed Rept.	2000		London
	All enland Law	11022	2002 od 1 topti	2000	Butterworth &	20114011
	Reports Reprint				Co. (publishers)	
	1911-1913	NULL	1962 ed Rept.	1000	Ltd.	London
		NOLL	1902 eu Rept.	1999		LOHUOH
	All enland Law				Butterworth &	
	Reports Reprint				Co. (publishers)	
	1914-1915	NULL	1961 ed Rept.	2000		London
	All enland Law				Butterworth &	
	Reports Reprint				Co. (publishers)	
	1916-1917	NULL	1961 ed Rept.	1999	Ltd.	London
690	All enland Law		•		Butterworth &	
	Reports Reprint				Co. (publishers)	
	1918-1919	NULL	1961 ed Rept.	2000		London
	All enland Law	11022	2002 od 1.topt.	2000	Butterworth &	20114011
	Reports Reprint				Co. (publishers)	
	1920	NULL	1961 ed Rept.	2000		London
		NOLL	1901 ей кері.	2000		LONGON
	All enland Law				Butterworth &	
	Reports Reprint				Co. (publishers)	
	1921	NULL	1960 ed Rept.	2000		London
	All enland Law				Butterworth &	
	Reports Reprint				Co. (publishers)	
	1922	NULL	1960 ed Rept.	2000	Ltd.	London
694	All enland Law				Butterworth &	
	Reports Reprint				Co. (publishers)	
		NULL	1960 ed Rept.	2000	Ltd.	London
	All enland Law				Butterworth &	
	Reports Reprint				Co. (publishers)	
	1924	NULL	1960 ed Rept.			London
		INULL	<u> </u>	1333		LUTIUUTI
	All enland Law				Butterworth &	
	Reports Reprint		1050 5	2000	Co. (publishers)	l avadav
	1925	NULL	1959 ed Rept.	2000		London
	All enland Law				Butterworth &	
	Reports Reprint				Co. (publishers)	
	1926	NULL	1959 ed Rept.	1999		London
698	All enland Law				Butterworth &	
	Reports Reprint				Co. (publishers)	
	1927	NULL	1959 ed Rept.	2000		London
	All enland Law		•		Butterworth &	
	Reports Reprint				Co. (publishers)	
	1928	NULL	1959 ed Rept.	2000		London
	All enland Law				Butterworth &	_5.1.0.011
	Reports Reprint		10E0 ad Dast	1000	Co. (publishers)	London
	1929	NULL	1959 ed Rept.	Тааа	Ltd.	London
	All enland Law				Butterworth &	
	Reports Reprint	L			Co. (publishers)	
	1930	NULL	1958 ed Rept.	2000	Ltd.	London

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702	All enland Law				Butterworth &	
	Reports Reprint	.	1050	4000	Co. (publishers)	
	1931	NULL	1958 ed rept.	1999		London
703	All enland Law				Butterworth &	
	Reports Reprint				Co. (publishers)	
	1932	NULL	1958 ed Rept.	2000		London
704	ALL enLAND LAW				Butterworth &	
	REPORTS REPRINT				Co. (publishers)	
	1933	NULL	1958 ed Repri	2000	Ltd.	London
705	All enland Law				Butterworth &	
	Reports Reprint				Co. (publishers)	
	1934	NULL	1957 ed Rept	2000	Ltd.	London
706	All enland Law				Butterworth &	
	Reports Reprint				Co. (publishers)	
	1935	NULL	1957 ed Rept	2000		London
707	All enland Law		'		Butterworth &	
	reports reprint index				Co. (publishers)	
		NULL	1968 ed Rept	2005		London
708	All India Criminal					
'00	Digest 1961-1970	S.K. Agrawal	Rept.ed	1970	Law Book Co	Allahabad
709	All India Criminal	grama				
103	Digest 1961-1970	S.K. Agrawal	Rept.ed	1970	Law Book Co	Allahabad
710	All India Criminal	on a zigi arraa				7 1110111011010101
110	Digest 1961-1970	S.K. Agrawal	Rept.ed	1970	Law Book Co	Allahabad
711	All India Criminal	O.r.t. / Igraviar	reptied	1070	Law Book Go	riidiabaa
, 11	Digest 1961-1970	S.K. Agrawal	Rept.ed	1970	Law Book Co	Allahabad
712	All India Fifteen	J.K. / Igrawar	rept.eu	1370	Law Book Go	Manabaa
112	Years Digest 1985-				Vinod	
	1999				publications pvt.	
	(Consolidated)	NULL	NULL	1999		Delhi
712	All India Fifteen	IVOLL	IVOLL	1555	Ltd.	Denn
113	Years Digest 1985-				Vinod	
	1999				publications pvt.	
		NULL	NULL	1999		Delhi
71.4	All India Fifteen	INOLL	INOLL	1999	Liu.	Dellili
/ 14					Vinod	
	Years Digest 1985- 1999				publications pvt.	
		NULL	NULL	1999		Delhi
715		INULL	INULL	1333	Liu.	וווסטו
1 (15	All India Fifteen Years Digest 1985-				Vinod	
	1999				publications pvt.	
		NULL	NULL			Delhi
710	,	INULL	INULL	1333	Ltd.	וווטטו
1 170	All India Fifteen				Vinad	
	Years Digest 1985- 1999				Vinod publications pvt.	
	(Consolidated)	NULL	NULL	1999		Delhi
717	,	INOLL	INULL	1333	Liu.	וווסט
'1'	All India Fifteen				Vinod	
	Years Digest 1985- 1999				publications pvt.	
		NULL	NULL	1999		Delhi
710	All India Fifteen	INOLL	INOLL	1333	Liu.	וויסכוווו
/ 10	Years Digest 1985-				Vinod	
	1999				publications pvt.	
	(Consolidated)	NULL	NULL	1999		Delhi
710	All India Fifteen	INOLL	INOLL	11333	Liu.	DONN
1 , 19	Years Digest 1985-				Vinod	
	1999				publications pvt.	
	(Consolidated)	NULL	NULL			Delhi
	N Joneshaatea)			1-000		

720	All India Fifteen		1			
	Years Digest 1985-				Vinod	
	1999				publications pvt.	
	,	NULL	NULL	1999	Ltd.	Delhi
721	All India Full Bench				Fastawa Dasil	
	Digest Civil - Criminal - Revenue	B.p. Varma	NULL	1954	Eastern Book Company	Lucknow
722	All India Full Bench	b.p. vaima	INOLL	1934	Company	Luckilow
122	Digest Civil -				Eastern Book	
		B.p. Varma	NULL	1954	Company	Lucknow
723	All India Full Bench					
	Digest Civil -					
	Criminal - Revenue (D \ /		1054	Eastern Book	
704	1901-1953)	B.p. Varma	NULL	1954	Company	Lucknow
/24	All India Services Law Digest (1973-					
	1985)	NULL	NULL	1986	Bahri Brothers	 Delhi
725	All India Services		1022	1000	Dami Brothero	201111
	Law Digest (1973-					
	1985)	NULL	NULL	1986	Bahri Brothers	Delhi
726	All India Services					
	Law Digest 1973-			1000	Dalasi Duadhassa	D a lla:
707	1988 All India Services	NULL	NULL	1989	Bahri Brothers	Delhi
121	Law Digest 1973-					
	1988	NULL	NULL	1989	Bahri Brothers	Delhi
728	All India Services				Dwivedi Law	
	Manual	S.C. Sarkar	5th edition	2013	Agency	Allahabad
729	All India Services				Dwivedi Law	
	Manual	S.C. Sarkar	5th edition	2013	Agency	Allahabad
1	All India Services	C C Carles	Eth adition	2012	Dwivedi Law	
	Manual	S.C. Sarkar	5th edition	2013	Agency	Allahabad
1	All India Services Manual	S.C. Sarkar	5th edition	2013	Dwivedi Law Agency	 Allahabad
	All India Services	S.C. Sarkar	Stredition	2013	Dwivedi Law	Allariabau
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	of)	N D Basu	9th Rept ed	2000		New Delhi
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	Conciliation (law	R. S. Bachawat	Ord od	1000	Wadhwa and	Agra
	of)	Bacriawai	3rd ed	1999	Company Nagpur	Ayra
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	Conciliation (Law of	A C:	746 - 4 5 - 4	2000	Eastern Book	
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	practice of)	S.K. Aiyer	9th ed	1986	Law Book Co	Allahabad
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	procedure	A.N. Saha	5th ed			Allahabad
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	procedure	p.M. Bakshi	15th Rept. ed			Bombay
1089	Code of Civil				N.M. Tripathi pvt	
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1090	Code of Civil		·		N.M. Tripathi pvt	•
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1091	Code of Civil		·		Butterworths	,
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1097	Code of Civil				Eastern Book	
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1098	Code of Civil					
	procedure	Sarkar	11th Edn.	2010	LEXIS NEXIS	Nagpur
1099	Code of Civil					<u> </u>
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1106	Code of Civil				Eastern Book	
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1107	Code of Civil				Eastern Book	
	procedure	C.K. Thakkar	1st edition	2014	Company	Lucknow
1108	Code of Civil				Eastern Book	
	procedure	C.K. Thakkar	1st edition	2014	Company	Lucknow
1109	Code of Civil				Eastern Book	
	procedure	C.K. Thakkar	1st edition	2014	Company	Lucknow
1110	Code of Civil				Eastern Book	
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1118	Code of Criminal				Modern	
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1119	Code of Criminal				Dwivedi Law	
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1136	Code of Criminal				Kamal Law	
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1138	Code of Criminal					
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1151	Code of Criminal	V. R.			All India Reporter	
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1169	Code of Criminal					
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1172	Code of Criminal					
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1173	Code of Criminal				Eastern Law	
	procedure	NULL	12th ed	1953	House	Calcutta
1174	Code of Criminal				Eastern Law	
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-	procedure	K.V. Rao	1st ed	1956		Delhi
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1186	Code of Criminal	N 11 11 1	1 C+b	2002	Eastern Book	Luckson
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1187	Code of Criminal	S.C. Sarkar	9th ed	2007	Wadhwa and	Nogour
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1109	procedure	Dhirajlal	19th edn.	2010	LEXIS NEXIS	 Nagpur
1190	Code of Criminal	Ratanlal &	2011 0011.	2010	LEXIO NEXIO	ragpai
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	procedure	Woodroffe	3rd edition	2010	(India) pvt. Ltd.	Allahabad
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1208	Code of Criminal					
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1230	Code of Criminal procedure, 1973 Code of Criminal Code of Criminal procedure, 1973	Sohoni	19th ed Rept. 19th ed Rept.		Law Book Company (p) Ltd.	Allahabad Allahabad
1230	Code of Criminal procedure, 1973 Code of Criminal procedure, 1973 Colour Oxford	Sohoni	19th ed Rept.	1999	Law Book Company (p) Ltd. Oxford University	Allahabad
1230	Code of Criminal procedure, 1973 Code of Criminal procedure, 1973 Colour Oxford Thesaurus				Law Book Company (p) Ltd. Oxford University press	
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1230	Code of Criminal procedure, 1973 Code of Criminal procedure, 1973 Colour Oxford Thesaurus Commentary on Legal Services	Sohoni NULL S. Dhingra	19th ed Rept.	1999	Law Book Company (p) Ltd. Oxford University press Universal Law publishing Co.	Allahabad
1230 1231 1232	Code of Criminal procedure, 1973 Code of Criminal procedure, 1973 Colour Oxford Thesaurus Commentary on Legal Services Authority Act	Sohoni NULL	19th ed Rept.	1999 2006	Law Book Company (p) Ltd. Oxford University press Universal Law	Allahabad New York
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	Legal Services	S. Dhingra	0040 - 1111	0010	publishing Co.	Name Ballet
	Authority Act Commentary on	Sehgal	2012 edition	2012	pvt. Ltd. Universal Law	New Delhi
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	Authority Act	Sehgal	2012 edition	2012		New Delhi
	Commercial					
	Arbitration	NULL	2nd ed	2001	Butterworths	London
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	Commissions of	IVOEL	Zna ca rept	2000	Batterworting	London
	Inquiry Act, 1952	B.M. prasad	NULL	2011	LEXIS NEXIS	Gurgaon
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1240	Communal Disturbances				National Foundation for	
	(Commission of				Communal	
	Enq. on)	S.K. Agnihotri	1st Ed.	2007		New Delhi
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	Disturbances				Foundation for	
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	(Commission of				Communal	
	Enq. on)	S.K. Agnihotri	1st Ed.	2007		New Delhi
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1244	Companies	C.r.t. / tgriinotiri	Lot Lu.	2001	riamony	New Benn
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	Multinational)	p.S. Sangal	1st ed	1981		Bombay
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1046	Companies Act	R.H. pandia	2nd ed	1962	Ltd Wadhwa and	Bombay
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1250	Guidelines 2000 Companies Act,	Taxmann	1st ed	2000	Services pvt. Ltd.	New Deini
1256	1956 (Supplement				N.M. Tripathi pvt	
	to)	R.H. pandia	2nd ed	1966		Bombay
1259	Companies				N.M. Tripathi pvt	
	Statutory Forms	R.H. pandia	1st ed	1962	Ltd	Bombay
1260	Company (Formation &					
	Management of a				A Nabhi	
	private)	Nabhi	4th ed Rept.	1986		New Delhi
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	Company Law	A Singh	8th ed	1986	. ,	Lucknow
1263	Company Law				N.M. Tripathi pvt	
1004	(Lectures on)	S.M. Shah	18th ed	1981	Ltd	Bombay
1264	Company Law (New Frontiers of)	S.C. Sen	1st ed	1971	Eastern Law House	Calcutta
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	India (principles and				prentice Hall of	
1000	practice of)	H.K. Saharay	2nd ed	1984	India pvt. Ltd.	New Delhi
	Company Winding Up (Law & practice				Eastern Law	
	of)	L.C. Goyle	1st ed	1987	House	Calcutta
1267	Complete Digest of				Eastern Book	
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	Supreme Court Cases	S. Malik	NULL	1971	Eastern Book Company	Lucknow
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1204	Supreme Court					
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1296	Complete Digest of					
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1319	Complete Digest of					
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1550	Commentary on					
	Land Acquisition Act,	p.S.				
	1894	Narayana	1st edition	2012	Asia Law House	Hyderabad
1339	Concise					
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10.2	Concise Larousse				publishing group	
	Gastronomique	A. Bourdain	1st ed Rept.	2006	Ltd.	Great Britain
1343	Concise Law				Universal Book	
	Dictionary	Osborn	7th ed	1993		Delhi
1344	Concise Law				Universal Law	
	Dictionary	Osborn	8th ed	1999	publishing Co. pvt. Ltd.	 Delhi
1345	Concise Oxford	0350111	our cu	1333	Oxford University	Denn
	Dictionary	NULL	17th ed Rept.	1987		Bombay
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1353	Concise Oxford Thesaurus	NULL	1st ed	2003	Oxford University	New Delhi
125/	Condonation of	INOLL	±3เ ซน	2003	press	INGM DEIIII
1354		N.M. Swamy	1st ed	2005	Asia Law House	Hyderabad
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	Accomplices (Law	Chaudhuri	7th od	1002	Law Book Co	Allahahad
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	Relating to)	D.J. Rao	1st ed	1963	Company	Lucknow
	Confessions of Guilt					
	(Supreme Court	O.H.			University of	
	and _)	Stephens	1st ed	1972	Tennessee press	USA
1358	Conflict of Laws	Dicey & Morris	12th od	1002	Sweet & Maxwell	London
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	13th ed)	Morris	13th ed	2001	Sweet & Maxwell	London
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1381	Constitution				Sterling	
	(Comperative Study				publishers pvt.	
	of Six Living)	B.B. Gupta	1st ed Rept.	1979	Ltd.	New Delhi
1382	Constitution					
	(Development of its					
	laws and)	A. Gledhill	2nd ed	1964	Stevens&Sons	London
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	Rule of Law and)	J.C. Shah	3rd series	1972	Ltd	Bombay
1385					S. Chand &	
	Constitution				Company pvt.	
	(Select)	A.C. Kapur	11th ed	1983	Ltd.	New Delhi
1386					S. Chand &	
	Constitution				Company pvt.	
	(Select)	A.C. Kapur	9th ed	1975	Ltd.	New Delhi
1387	,	M.C. Jain			Metropolitan	
1007	Constitution of India	Kargi	NULL	1984	Book Co (p) Ltd.	New Delhi
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	Accomplice	R.B. Sethi	8th ed	1997	Ltd.	Allahabad
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1030	(prevention of)	A.p. Mathur	3rd ed	1981	Company	Lucknow
1600	Corruption Act, 1947	A.p. Matriai	Jiu cu	1301	Eastern Book	Luckilow
1099	(prevention of)	A.p. Mathur	3rd ed	1981		Lucknow
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1700	Corruption Act,1988	K Daa	1 - 4	2000	Dwivedi Law	A II a la a la a al
	(prevention of -)	K. Rao	1st ed	2000	publications	Allahabad
1701	Corruption Laws					
	(Anti) &					
	Departmental				Orient publishing	
	Enquiries	M.R. Reddi	2nd ed Rept.	2000	Co	New Delhi
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	Accounts(Law of)	Chandak	1968th Edition	1973	Law Book Co	AllhaBad
1705					Orient publishing	
	Court Fees Act	M.N. Basu	11th ed	1999		New Delhi
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1	Court Fees Act	M.N. Basu	11th ed	1999		New Delhi
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	(Law of)	S. Row	8th ed	1994	Law Book Co	Allahabad
1709	Court Fees and					
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1700	Court Fees and	J. 1000			Law Book oo	, ilailabaa
1,09	Suits Valuation in				Eastern Book	
	India	S D Singh	1st ed	1965		Lucknow
1710		S U Siriyir	I SI EU	T303	. ,	LUCKITUW
1710		Dotoniol	22rd ad	1007	Bharat Law	Now Dalk:
4=4:	Crimes (Law of)	Ratanlal	23rd ed	1987		New Delhi
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1721		V.V.				
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1723	Crimes (Law of)	Ratanlal	23rd ed	1987		New Delhi
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	Crimes (Law of)	Ratanlal	23rd ed	1987		New Delhi
1725		R			Bombay Law	
	Crimes (Law of)	Ranchhoddas	18th ed	1953	Reporter Office	Bombay
1726					Ashoka Law	
	Crimes (Law of)	E. Ahmad	2nd ed	1978	House	Allahabad
1727		V.V.				
	Crimes (Law of)	Raghavan	4th ed. Rept.	1997	India Law House	New Delhi
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1129	Crimes (Law of)	Raghavan	4th ed. Rept.	1997	India Law House	Now Dolhi
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	Crimes(Law of)	p.M. Bakshi	4th Ed.	1997		New Delhi
1732	Crimes(Law of)	p.M. Bakshi	4th Ed.	1997	India Law House	New Delhi
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1134	Criminal Appeals,					
	Revisions,	S.K.			Dwivedi Law	
	References (law of)		1st ed	2004	Agency	Allahabad
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	References (law of)	Mukherjee	1st ed	2004	Agency	Allahabad
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	Revisions,	S.K.	1 -4 - 4	2004	Dwivedi Law	
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	misappropriation					
	and Embezzlement (E. Ahmad	2nd ed	1972	Manison & co	Calcutta
1742	Law relating to) Criminal Court	E. Allillau	Zna ea	1972	Eastern Law	Calculla
1/42	Handbook	N D Basu	6th ed	1953	House	Calcutta
1743	Criminal Court	N D Basa	ourea	1330	Eastern Law	Odicatta
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	Handbook , Indian	ND Basu	8th ed	1987	House	Calcutta
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	Manual	V.J. Rao	2nd ed	1983	Asia Law House	Hyderabad
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	Manual	R.N. Lal V. R.	23 Revd. ed	1975	Law publishers	Allahabad
	Criminal Digest 1974-1985	v. R. Manohar	NULL	1986	All India Reporter pvt Ltd	Bombay
	Criminal Digest	V. R.	NOLL	1300	All India Reporter	Вотпрау
	1974-1985	Manohar	NULL	1986		Bombay
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	Investigation and prosecution	Behari	5th ed	1995	Hind publishing House	Allahabad
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1132	India Series Volume				Allied publishers	
	18 Sikkim	NULL	NULL	2005	pvt. Ltd.	Calcutta
1753	Criminal Law					
	(Cases and				Butterworths	
	Materials)	K.D. Gaur	3rd ed	1999	India	New Delhi
1754	Criminal Law				nuofo opia!	
	(Supreme Court on)	R.p. Kataria	5th ed	1996	professional publishers	New Delhi
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	on)	A.N. Saha	1st ed	1999	House	New Delhi
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1761	Criminal Law					
	(Supreme Court	A NI Calaa		2000	Ashoka Law	Na Dallai
	on)	A.N. Saha	2nd ed. Rept.	2000	House	New Delhi
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	on)	A.N. Saha	2nd ed. Rept.	2000	House	New Delhi
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	on)	R.p. Kathuria	5th ed	1996	publishers	New Delhi
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	on) Criminal Law	R.p. Kathuria	om ea	1996	publishers	New Delhi
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	Crimes	Barkha	3rd edition	2012	Asia Law House	Hyderabad
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1943	Dowry prohibition Act (along with					
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1950	Drugs (Law of)	S.N. Katju	2nd ed	1983		Delhi
1951		,			Law publishers	
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	practice	D.D. Chawla	5th ed	1995	Bahri Brothers	Delhi
1990	Election Case					
	(prime Minister's)					
	(Supreme Court				Eastern Book	
	,	NULL	1st ed	1975	Company	Lucknow
	Election Law					
	(Supreme Court	B.A.			Wadhwa and	
	on)	Masodkar	1st ed	1967	Company Nagpur	Agra
	Election Law and				Vedpal Law	
	procedures	M.M. Dube	1st ed	1985	House	Indore
1993					Universal Law	
	Election Law in India				publishing Co.	
	(Manual of)	D. Inder	1st ed	2004		Delhi
1994					Universal Law	
	Election Law in India				publishing Co.	
	(Manual of)	D. Inder	1st ed	2004		Delhi
1995					Universal Law	
	Election Law in India				publishing Co.	
	,	D. Inder	1st ed			Delhi
1996					Law publishers	
	Election Laws	S. K. Ghosh	3rd ed	1997	(India) pvt. Ltd.	Allahabad
1997	Election Laws					
	(Manual of)	S. Malhotra	3rd ed	1998	Bahri Brothers	Delhi
1998	Election Laws					
	(Supreme Court	B.A.			Wadhwa and	
	on)	Masodkar	1st ed	1972	Company Nagpur	Agra
1999	Election Laws and					
	practice	Chawla	6th ed	1998	Bahri Brothers	Delhi
2000	Election Laws and	R.N.			Orient publishing	
	practice in India	Choudhry	1st ed	1999		Allahabad
	Election Laws and	R.N.			Orient publishing	
	practice in India	Choudhry	1st ed	1999		Allahabad
	Election Laws and	R.N.			Orient publishing	
	practice in India	Choudhry	1st ed	1999		Allahabad
	Election Laws and	R.N.			Orient publishing	
I I	practice in India	Choudhry	2nd ed	2004		New Delhi
	Election Laws and	R.N.			Orient publishing	
	practice in India	Choudhry	2nd ed	2004		New Delhi
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2006	Election Laws and	R.N.			Orient publishing	
	practice in India	Choudhry	2nd ed	2004		New Delhi
	Elections and Election petitions (Indian)	G.L. Srivastava	2nd ed	1958	_ ,	Lucknow
		NULL	1st ed	1988	Deep & Deep publications	New Delhi
	Elections Law and practice	D.D. Chawla	2nd ed	1977	Bahri Brothers	Delhi
	Elections Law and practice	D.D. Chawla	3rd ed	1985	Bahri Brothers	Delhi
	Elections Law and practice	D.D. Chawla	8th ed	2004	Bahri Brothers	Delhi
	Electoral Disqualification (Law Relating to)	B.A. Masodkar	1st ed	1986		Bombay
	Electricity (Law relating to)	R.M. Vats	1st ed	2002		Delhi
	Electricity in India (Law of)	S.S. Sarkar	5th ed	2000		New Delhi
	Electricity in India (Law of)	S.S. Sarkar	5th ed	2000		New Delhi
	Electricity in India (Law of)	S.S. Sarkar	5th ed	2000		New Delhi
	Electricity in India (Law of_)	S.S. Sarkar	7th ed	2008		New Delhi
	Electricity Law in	R.S. Niranjan	1st ed		Universal Law publishing Co. pvt. Ltd.	Delhi
2019	Electricity Laws (Guide to the)	N. Bharucha	4th ed	2004	Wadhwa and Company Nagpur	New Delhi
	Electricity Laws (Guide to the)	N. Bharucha	4th ed	2004	Wadhwa and Company Nagpur	New Delhi
	Electricity Laws (Guide to the)	N. Bharucha	4th ed	2004	Wadhwa and Company Nagpur	New Delhi
	Electricity Laws (Hand Book of)	NULL	7th ed	1995	` ' '	Allahabad
	Electricity Laws of India	A. Dayal	1st ed	1993	Law Book Company (p) Ltd.	Allahabad
	Electricity Laws of India	S.K. Chatterjee	2nd edition	2013	Delhi Law House	Delhi
	Electricity Laws of India	S.K. Chatterjee	2nd edition	2013	Delhi Law House	Delhi
	Electricity Laws of India	S.K. Chatterjee	2nd edition	2013	Delhi Law House	Delhi
	Electricity Laws of India	S.K. Chatterjee	2nd edition	2013	Delhi Law House	Delhi
2028	Emergency (Rule of Law in a State of)	S.R. Chowdhury	1st ed	1989	printer publishers, London	London
	, , ,	M.N. Morje	1st ed	1975	•	Bombay
	Employees Compensation Act 1923	S.D. puri	2nd Edition	2012	Snow White publications pvt. Ltd	Mumbai

2021	Employees	Ι	1	1	CasulMhits	
2031	Employees Compensation Act				Snow White publications pvt.	
	1923	S.D. puri	2nd Edition	2012	Ltd	Mumbai
2022	Employees	S.D. puii	Ziid Edition	2012	Snow White	Iviairibai
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	Miscellaneuos				Snow White	
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	1952(Guide To)	S D puri	3rd Edition	2004	Ltd	Mumbai
2034	Employees					
	provident Funds &					
	Miscellaneuos				Snow White	
	provisons Act,	C D puri	Ord Edition	2004	publications pvt.	Mumbai
2025	1952(Guide To)	S D puri	3rd Edition	2004	Ltd	Mumbai
2035	Employees' Victimisation (Law	S.				
	of)	S. Chakraverti	1st ed	1966	Law Book Co	Allahabad
	Empowerment of	Shanaven	250 00	1 2000	Lavy Book Co	, manabaa
2030	Women and Gender				Law publishers	
	Justice in India	Gour	3rd edition	2012	(India) pvt. Ltd.	Allahabad
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00.11	Justice in India	Gour	3rd edition	2012	(India) pvt. Ltd.	Allahabad
	Encyclopaedia Britannica 2006				Enguelopeedie	
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2042	Encyclopaedia of	INOLL	NOLL	2000	Dillatifica fric.	Criicago
2042	Statutory Rules	Malik &			Law publishers	
	under central Acts	Manchanda	2nd ed	1989	(India) pvt. Ltd.	Allahabad
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	under central Acts	Manchanda	2nd ed	1989	(India) pvt. Ltd.	Allahabad
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	under central Acts	Manchanda	2nd ed	1989	(India) pvt. Ltd.	Allahabad
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	Statutory Rules	Malik &		1000	Law publishers	
	under central Acts	Manchanda	2nd ed	1989	(India) pvt. Ltd.	Allahabad
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	Statutory Rules under central Acts	Malik & Manchanda	and ad	1000	Law publishers	Allahahad
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	under central Acts	Manchanda	2nd ed	1989	(India) pvt. Ltd.	Allahabad
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	under central Acts	Manchanda	2nd ed	1989	(India) pvt. Ltd.	Allahabad
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	under central Acts	Manchanda	2nd ed	1989	(India) pvt. Ltd.	Allahabad
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	under central Acts	Manchanda	2nd ed	1989	(India) pvt. Ltd.	Allahabad
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	under central Acts	Manchanda	2nd ed	1989	(India) pvt. Ltd.	Allahabad
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2003	Statutory Rules	Malik &			Law publishers	
	under central Acts	Manchanda	2nd ed	1989	(India) pvt. Ltd.	Allahabad
2064	Encyclopaedia of				71	
	Statutory Rules					
	under central acts	B. Malik	1st ed	1963	Law publishers	Allahabad
2065	Encyclopaedia of					
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	under central acts	B. Malik	1st ed	1963	Law publishers	Allahabad
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	under central acts	B. Malik	1st ed	1963	Law publishers	Allahabad
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2078	enendering law	A. Dhanda	NOLL	1999	Company Eastern Book	Lucknow
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	Environment					
	(protection of) And				Law Book	
	prevention of	R.G.			Company (p)	
	pollution (Law on)	Chaturvedi	1st ed	1993	Ltd.	Allahabad
	Environment				Law Daal	
	(protection of) And prevention of	R.G.			Law Book Company (p)	
	pollution (Law on)	Chaturvedi	1st ed	1993	Ltd.	Allahabad
	Environment and					
	prvention of pollution				Law Book	
	(Law on protection	R.G.			Company (p)	
	of)	Chaturvedi	3rd ed Rept.	1997	Ltd.	Allahabad
2083					Eastern Book	[·
	Environment Law	S. Malik	2nd edition	2012	Company	Lucknow
2084		C Malile	and adition	2012	Eastern Book	Luckasu
	Environment Law	S. Malik	2nd edition	2012	Company	Lucknow
2085	Environment Law	S. Malik	2nd edition	2012	Eastern Book Company	Lucknow
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	Environment Law	S. Malik	2nd edition	2012	Company	Lucknow
2087	Land	C. Main			Eastern Book	
	Environment Law.	S. Malik	2nd ed. rept.	2007	Company	Lucknow
2088			· ·		Eastern Book	
	Environment Law.	S. Malik	2nd ed. rept.	2007	Company	Lucknow
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	Environment Law.	S. Malik	2nd ed. rept.	2007	Company	Lucknow
2090	Environmental (protection) (Water Air pollution _) Laws	Lal	3rd ed	1995	Law publishers (India) pvt. Ltd.	Allahabad
2091	Environmental		J. a. 5 a.		(maidy prei zeai	, men rensere
	(protection) (Water Air pollution _) Laws	Lal	3rd ed	1995	Law publishers (India) pvt. Ltd.	Allahabad
1	Environmental Law in India	S.C. Shastri	1st ed	2002	Eastern Book Company	Lucknow
		M. Swamy	4th edn.	2009	Asia Law House	Hyderabad
	Environmental pollution & protection	M. Swamy	4th edn.	2009	Asia Law House	Hyderabad
2095	Environmental pollution and the law	-	1st ed	1984	Vedpal Law House	Indore
1	EQUITY : A course of lectures	F.W. Maitland		1969	Cambridge University press	London
2097	Essential Commodities Act	J. prakash	3rd ed	1975	Law Book Co	Allahabad
2098	Essential Commodities Act	J. prakash	4th ed	1979	Law Book Co	Allahabad
	Essential Commodities Act	J. prakash	4th ed	1979	Law Book Co	Allahabad
2100	Essential Commodities Act	Jai parkash	5th ed	1981	Law Book Co	Allahabad
	Essential Commodities Act	Jai parkash	6th ed	1984	Law Book Co	Allahabd
	Essential Commodities Act	Jai parkash	6th ed	1984	Law Book Co	Allahabd
2103	Essential Commodities Act	Jai parkash	6th ed	1984	Law Book Co	Allahabd
	Essential Commodities Act	S. prasad	9th edition	2013	Law publishers (India) pvt. Ltd.	Allahabad
	Essential Commodities Act	S. prasad	9th edition	2013	Law publishers (India) pvt. Ltd.	Allahabad
	Essential Commodities Act	S. prasad	9th edition	2013	Law publishers (India) pvt. Ltd.	Allahabad
2107	Essential Commodities Act (With Central Control Orders)	J. prakash	7th ed	1988	Law Book Company (p) Ltd.	Allahabad
	Essential Commodities Act with Central Control	M.S. Ansari	3rd ed	1999	Rajasthan Law House	Jodhpur
	Essential Commodities Act with Central Control Orders	S. prasad	5th ed	1992	Law publishers (India) pvt. Ltd.	Allahabad
2110	Essential Commodities Act with Central Control Orders	S. prasad	4th ed	1980	Law publishers	Allahabad

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2111	Essential					
	Commodities Act, 1955	S. prasad	3rd ed	1977	Law publishers	 Allahabad
2112		S. prasau	Siu eu	1977	<u> </u>	Allallabau
2112	Establishment and				Swamy publishers pvt.	
	Administration	Muthuswamy	10th ad	2006	Ltd.	Chennai
2112	Establishments in	Ividitidswairiy	Tour ea	2000	Jay Kay Book	Chemia
2113	India	R.C. Gupta	NULL	2009	House	J&K
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	Evedince(Law of)	p.M. Bakshi	6th Ed.	1998		New Delhi
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2124	Evedince(Law of)	p.M. Bakshi	6th Ed.	1998		New Delhi
2125					S.C. Sarkar &	
	Evidence	p.C. Sarkar	13th ed	1981	Sons pvt. Ltd.	Calcutta
2126					S.C. Sarkar &	
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2129					Wadhwa and	
	Evidence	M.C. Sarkar	15th ed	1999	Company Nagpur	New Delhi
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2131	Evidence (Cross on					
)	R. Cross	5th ed	1979	Butterworths	London
2132	Evidence (Expert)					
	Medical and Non				Law publishers	
	Medical	C.D. Field	3rd ed	1989	(India) pvt. Ltd.	Allahabad
2133	Evidence (Expert)					
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2134	Evidence (Expert)					
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	Medical	C.D. Field	3rd ed	1989	, , ,	Allahabad
2135	Evidence (Law of)	J. Woodroffe	13th ed	1973	Law Book Co	Allahabad
2136	Evidence (Law of)	J. Woodroffe	13th ed	1973	Law Book Co	Allahabad
2137	Evidence (Law of)	J. Woodroffe	13th ed	1973	Law Book Co	Allahabad
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2139	` '				University Book	
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2148	Evidence (Law of)	J. Woodroffe R.	15th ed	1991	Wadhwa and	Allahabad
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2154	, ,				Orient publishing	
	Evidence (Law of)	Batuk Lal	5th ed Rept.	2005	Co	New Delhi
2155	Evidence (Law of)	J. Woodroffe	17th ed	2001	Butterworths	New Delhi
2156	Evidence (Law of)	J. Woodroffe	17th ed	2001	Butterworths	New Delhi
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2159	Evidence (Law of)	N D Basu	6th ed	1998	India Law House	New Delhi
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2161	Evidence (Law of)	N D Basu	6th ed	1998	India Law House	New Delhi
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2164	Evidence (Law of)	N D Basu	6th ed	1999	India Law House	New Delhi
2165	Evidence (Law of)	N D Basu	6th ed	1999	India Law House	New Delhi
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2179	Evidence (Law of)	N D Basu	6th ed	2001	India Law House	New Delhi
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2203					Wadhwa and	
	. ,	M.C. Sarkar	14th ed Rept.	1996	Company Nagpur	Nagpur
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	A Treatise on)	S.H.A. Raza	1st ed	2001	House	Allahabad
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	Centenary Edition)	C.D. Field	4th ed	1985	Law publishers	Allahabad
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	Digest of the)	M. Monir	5th ed	1975		Allahabad
2212	Evidence (Oral and	IVI. IVIOTIII	our ca	1010	Ashoka Law	riidilabad
2212	Documentary)	S.K. Awasthi	1st ed Rept	1997		New Delhi
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2213	Documentary)	S.K. Awasthi	1st ed Rept	1997		New Delhi
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	of the Law of)	A Singh	5th ed	1987	,	Allahabad
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	Evidence Act ,1872 (M.K.	<u>.</u>		Rajasthan Law	
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2217	Evidence of	R.p.N.				
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	Comfessions)	Bahadur	1st ed	1972	Law Book Co	Allahabad
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	Relating to)	Sethi	5th ed	1993	(India) pvt. Ltd.	Allahabad
2219	Excise (Central)					
	Act and Rules	R.B. Sethi	2nd ed	1978	Delhi Law House	Allahabad
2220	Excise (Central)				International Law	
	Manual	N. Benerjea	2nd ed	1975	Book Centre	Calcutta
2221	Excise (Law of	V.J.			N.M. Tripathi pvt	
	Central)	Taraporevala	2nd ed	1983		Bombay
2222	Excise (Law				Institute of Tax	
	Relating to Central _	Y.G.			Study & Labour	
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2223	Relating to Central	Y.G.			Yenmandra Law	
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2236	Family Law Manual	Sumeet Malik	1st edition	2012	Eastern Book Company	Lucknow
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	-)	J.p. Gupta	5th ed	1967		Meerut
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	-) with rules	Bhatnagar	3rd ed Rept.	1999	House	New Delhi
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	Adulteration Rules,				Orient Law	
	1955	D n Kataria	1st ed	1979		 Allahabad
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	of) 2001(1)	NULL	NULL	2001	Book Company	Delhi
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	0 /	M. Husain	5th ed	1974	1 7	Lucknow
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	Collaborations And	D.C.			publishing Co.	
	Investments in India	Singhania	1st ed	1999	pvt. Ltd.	Delhi
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	India (Law Relating				A Nabhi	
		Nabhi	1st ed	1986	publication	New Delhi
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2277	Foreign Fyshengs					
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2278	Foreigners (Law of					
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	passports	V.K. Dewan	3rd ed	1997		New Delhi
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	Cheating (Law of -)	R.L. Gupta	2nd ed	1977	Law Book Co	Allahabad
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2555	States)	Upadhyay	8th ed Rept.	1995	House	Allahabad
2290	Forest Laws					
	(Central and	C.B.	L		Hind publishing	[
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	Supplementary to	B.L.				
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	Law	H.G. Basu	3rd ed	1992	Ltd.	Allahabad
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	lotteries with				Language de l'arte anno	
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	(Law and practice			1001	Company (p)	
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2304	Gazetteer of Sikkim	NULL	NULL	1990	Benal Secretariat press	Calcutta
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2309	General Clauses Act	Swamikamu	7th edition	2013	Law publishers	Allahabad
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	General Clauses Act				, ,	
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	States)	N.S. Bindra	10th ed	2002	Butterworths	New Delhi
2313	General clauses Act	N.C. Dimeline	1th cd	1064	Low Book Ca	Allohoho-l
	Central and States	N.S. Bindra	4th ed	1964	Law Book Co	Allahabad

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	General Clauses Act				Company (p)	
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	General Clauses Act Central and States	N.S. Bindra	9th ed	1993	Company (p) Ltd.	Allahabad
2210	General Clauses	IV.S. Billula	301 eu	1995	Eastern Book	Allariabau
	Act, 1897	V.D. Mahajan	4th ed	1972	Company	Lucknow
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	Halsbury's Laws of enland	NULL	4th Edition Re	1991	Butterworths	London
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2496	Halsbury's Laws of enland (Annual					
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2524	Hindu Adoptions	T.p.				
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2597					Universal Law	
	Human Rights (The			L	publishing Co.	
	new universe of -)	J.S. Verma	1st ed	2004		Delhi
	Human Rights and			1	Vedpal Law	
	the Law	V.R.K. Iyer	1st ed	1984	House	Indore

2599	Human Rights					
	Commission				National Human	
	(National) Annual Report 2001-02	NULL	NULL	2002	Rights Commission	New Delhi
	Human Rights in	NOLL	INOLL	2002	prentice Hall of	New Dellii
	Constitutional Law	D.D. Basu	1st ed	1994	India pvt. Ltd.	New Delhi
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	Human Rights to				Deep & Deep	
	Equality (Legal Aid)	S. Singh	1st ed	1998	publications	New Delhi
2602					International Institute of	
	Human Rights Year-				Human Rights	
	book	NULL	NULL	1989	Society	New Delhi
2603					Law Book	
	Immoral Traffic			1000	Company (p)	
2004	(prevention) Act	B.R. Beotra	4th ed	1993	Ltd.	Allahabad
2604	Immoral Traffic (prevention) Act,				Law Book	
	1956 (With State				Company (p)	
	Rules)	B.R. Beotra	5th ed	1996	Ltd.	Allahabad
2605	Immoral Traffic					
	(Suppression of) In					
	Women And Girls Act, 1956	B.R. Beotra	2nd Ed	1975	Law Book Co	Allahabad
	Immoral Traffic in	B.R. Beolia	Ziiu Eu	1975	Law Book Co	Alialiabau
	Women & Girls Act, (
	Suppression of -)	B.R. Beotra	3rd ed	1981	Law Book Co	Allahabad
2607	Immoral Trffic				Law Book	
	(prevention) Act,	D.D. Dootro	1th ad	1000	Company (p)	Allahahad
	1956 Income Tax	B.R. Beotra	4th ed	1993	Ltd.	Allahabad
2006	(Indian) Law and	S.			 Nababharat	
	practice	Bhattacharya	12th ed	1978	publishers	Calcutta
	Income Tax (Law					
	and practice of _)	D. Vyas	9th ed	2004	Butterworths	New Delhi
	Income Tax (Law and practice of)	D. Vyas	9th ed	2004	Butterworths	New Delhi
	Income Tax (Law of		eu eu	2004	Modern Law	New Dellii
2011)	Shuklendra	2nd ed	1995	publications	Lucknow
2612	Income Tax (Law of	A.			Modern Law	
	_)	Shuklendra	2nd ed	1995	publications	Lucknow
2613	Income Tax (Law of		0	1005	Modern Law	
001.4)	Shuklendra	2nd ed	1995	publications	Lucknow
2614	Income Tax (Law of	A. Shuklendra	2nd ed	1995	Modern Law publications	Lucknow
2615	_ <i>)</i> Income Tax (Law	A.	Life Cu	1555	Modern Law	Lackilov
	of)	Shuklendra -	2nd ed	1994	publications	Allahabad
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	of)	Shuklendra	2nd ed	1994	publications	Allahabad
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	of)	A. Shuklendra	2nd ed	1994	publications	Allahabad
2619					Taxmann	
					publications pvt.	
	Income Tax Act	Taxmann	1st ed	1999	Ltd.	New Delhi

2620					Taxmann	
	In a succe Tax A at	T	1 - 4 1	1000	publications pvt.	Navy Dallai
2621	Income Tax Act	Taxmann	1st ed	1999	Ltd. Taxmann	New Delhi
2021					publications pvt.	
	Income Tax Act	Taxmann	1st ed	1989	Ltd.	Delhi
2622					Taxmann	
	Income Tax Act	Taxmann	1st ed	1989	publications pvt. Ltd.	Delhi
2623					Taxmann	2 0
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2624	Income Tax Act	Taxmann	1st ed	1989	Ltd. Taxmann	Delhi
2024					publications pvt.	
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2625					Taxmann	
	Income Tax Act	Taxmann	1990 ed	1990	publications pvt. Ltd.	Delhi
2626	1001110 1007101	Taxiiia iii	1000 00	1000	Taxmann	20
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2627	Income Tax Act	Taxmann	1990 ed	1990	Ltd. Taxmann	Delhi
2027					publications pvt.	
	Income Tax Act	Taxmann	NULL	1992	Ltd.	Delhi
2628					Taxmann	
	Income Tax Act	Taxmann	2000 ed	2000	publications pvt. Ltd.	Delhi
2629	1001110 1007 100	Taxiiia iii	2000 00		Taxmann	20
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2020	Income Tax Act	Taxmann	2000 ed	2000	Ltd. Taxmann	Delhi
2630					publications pvt.	
	Income Tax Act	Taxmann	2003 ed	2003	Ltd.	Delhi
2631					Taxmann	
	Income Tax Act	Taxmann	2003 ed	2003	publications pvt. Ltd.	Delhi
2632					Taxmann	
				0007	publications pvt.	
2633	Income Tax Act	NULL	51st ed	2007	Ltd. Taxmann	New Delhi
2033					publications pvt.	
	Income Tax Act	NULL	51st ed	2007	Ltd.	New Delhi
2634					Taxmann	
	Income Tax Act	NULL	54th ed.	2010	publications pvt. Ltd.	New Delhi
2635			_		Taxmann	
	Incomo Torr Ast	NII II I	Γ 4+b α-l	2010	publications pvt.	Now Dalla:
2636	Income Tax Act	NULL	54th ed.	2010	Ltd. Taxmann	New Delhi
2030					publications pvt.	
	Income Tax Act	NULL	54th ed.	2010	Ltd.	New Delhi
2637	Incomo Toy Act				Taxmann	
	Income Tax Act (Hand book to _)	Taxmann	NULL	1990	publications pvt. Ltd.	Delhi
2638				, , , ,	Taxmann	1
	Income Tax Act	_		1000	publications pvt.	
	(Hand book to _)	Taxmann	NULL	1990	Ltd.	Delhi

2639					Taxmann	
	Income Tax Act				publications pvt.	
	(Hand book to)	Taxmann	1st ed	1990	Ltd.	Delhi
2640	Income Tax Act				Taxmann	
	(Handbook to _)	Taxmann	1st ed	1992	publications pvt. Ltd.	Delhi
2641	Income Tax act	raviriariii	201 00	1001	Taxmann	201111
-	(Law and practice				publications pvt.	
	of _)	Taxmann	1st ed	1999	Ltd.	New Delhi
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	of _) Income Tax act	Taxmann	1st ed	1999	Ltd. Taxmann	New Delhi
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2644	Income Tax act				Taxmann	
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	of _)	Taxmann	1st ed	1999	Ltd.	New Delhi
2645	T A	.		4005	Eastern Book	<u> </u>
	Income Tax Act,1961	NULL	2nd ed	1995	Company	Lucknow
2646	Income Tax Act,1961	NII II I	22nd ed	1983	Central Law Agency	Allahabad
	Income Tax	INOLL	ZZIIG CG	1303	, igency	, manadau
	Guidelines and Mini				Nabhi	
1		N.K. Jain	25th Revd. ed	1998	publications	New Delhi
2648	Income Tax in India (V.S.			Law publishers	
	Law of _)	Sundaram	12th ed	1990	(India) pvt. Ltd.	Allahabad
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2050	Law of _)	Sundaram	12th ed	1990	(India) pvt. Ltd.	Allahabad
2650	Income Tax in India (Law of)	V.S. Sundaram	12th ed	1990	Law publishers (India) pvt. Ltd.	Allahabad
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	Law of)	Sundaram	12th ed	1990	(India) pvt. Ltd.	Allahabad
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	Law of $_{\rm}$)	Sundaram	12th ed	1990	(India) pvt. Ltd.	Allahabad
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	Law of)	Sundaram	11th ed Rept.	1982	Law publishers	Allahabad
2654	Income Tax in India (11th ad Dant	1002	l avv myhliahava	Allahahad
2655	Law of) Income Tax in India (Sundaram V.S.	11th ed Rept.	T307	Law publishers	Allahabad
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	Salaries (Guide to	T.V.R. Satya			.	l
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2658					Taxmann	
	Income Tax Rules	Taxmann	1st ed	1992	publications pvt. Ltd.	Delhi
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	Income Tax Rules	Taxmann	35th ed	2000	Ltd.	Delhi
2660					Taxmann	
	Incomo Torr Dula -	To verse a sair	25th	2000	publications pvt.	Dalbi
	Income Tax Rules	Taxmann	35th ed	2000	Ltd.	Delhi
2661	Index to Case law	B.L. Goswamy	2nd ed	1976	Jain Law Agency	Chandigarh
	muex to case law	Journality	Liiu Gu	17910	pain Law Ayency	onanuigani

2662		B.L.				
	Index to Case law	Goswamy	2nd ed	1976	Jain Law Agency	Chandigarh
	Index to Case Law	,			punjab Law	
	(1996-1999)	J.C. Arora	1st ed	2000	Agency	Chandigarh
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	(1996-1999)	J.C. Arora	1st ed	2000	Agency	Chandigarh
2666	Index to Case Law	1.0 4 4040	1 at a d	2000	punjab Law	Chandinarh
2007	(1996-1999) Index to Case Law	J.C. Arora	1st ed	2000	Agency	Chandigarh
2007	(1996-1999)	J.C. Arora	1st ed	2000	punjab Law Agency	Chandigarh
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2000	(1996-1999)	J.C. Arora	1st ed	2000	Agency	Chandigarh
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2004	Law	M p Jain	5th ed.	2003	Company Nagpur	New Delhi
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	Indian penal Code	Ratanlal	29th ed Rept.	2003	Company Nagpur	Nagpur
2686		Ratanlal &	·		, , ,,	
	Indian penal Code	Dhirajlal	32nd edn.	2010	LEXIS NEXIS	Nagpur
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2689	Indian presidency:	Out - 1 C			Universal Law	
	Constitution Law &	Subash C.	NI II I	2012	publishing Co.	Now Dalk:
	practice	Kashyap	NULL	2012		New Delhi
2690	Indian presidency : Constitution Law &	Subash C.			Universal Law publishing Co.	
	practice	Kashyap	NULL	2012		New Delhi
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	Indian Stamp Act	M.N. Basu	9th Edition	2012		New Delhi
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	Industrial And Labour Laws	A. Sachdeva	1st ed	1999	Rajasthan Law House	Jodhpur
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2699	Industrial Disputes (Law of -)	O.p. Malhotra		1985	N.M. Tripathi pvt Ltd	Bombay
	Industrial Disputes (Law of -)	O.p. Malhotra	4th ed	1985	N.M. Tripathi pvt Ltd	Bombay
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	Industrial Disputes (The Law of -)	O.p. Malhotra	6th ed	2004	Butterworths	New Delhi
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	Industrial Disputes Act	K.D. Srivastava	3rd ed	1966	Eastern Book Company	Lucknow
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	Industrial Law	p.L. Malik	11th Ed.	1974	Eastern Book Company	Lucknow
	,	M.Y. Khan	1st ed	1989	\ \ \ \ \ \ \ \ \ \ \ \ \ \ \ \ \ \ \	New Delhi
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		L. Jain	1st ed	2006	Capital Law House	Delhi
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	Injunctions (Law of -)	C.M. Row	4th ed	1976	Law Book Co	Allahabad
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2719	Injunctions (Law of -	C.M. Row	7th ed	1994	Law Book Company (p) Ltd.	Allahabad
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	Injunctions (Law of)	V.S. Sohoni	2nd ed	2000	Company	Allahabad
2722					Kamal Law	
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	Injunctions (Law of) Injunctions (Law	J.G.	5th ed Rept.	1999	Co S.C. Sarkar &	Allahabad
	Relating to)	Woodroffe	5th ed Revd.	1988	Sons pvt. Ltd.	Calcutta
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	-)	C.M. Row	6th ed Revd.	1985	Ltd.	Allahabad
2726					Law Book	
	Injuntions (Law of	CM Dow	6th ad David	1985	Company (p)	 Allahabad
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	Temporary -)	Chaudhari	2nd Ed	1992	publishers	Jaipur
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	(Landmark				publishing Co.	
	Judgments on)	M.B. Shah	1st ed	2004	1	Delhi
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	Judgments on)	M.B. Shah	1st ed	2004	publishing Co. pvt. Ltd.	 Delhi
2730		IVI.D. GHAH	100 00	2004	Law Book	Benn
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	Insurance (Law of)	B.N.Benerjee	4th ed	1994	Ltd.	Allahabad
2731					Law Book	
	I	D. N. Damariaa	441	1004	Company (p)	0 11 a la a la a d
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	Intellectual property	W.R. Cornish	2nd ed	1989	l	New Delhi
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	Materials on)	W.R. Cornish	2nd ed	2004	I	New Delhi
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	International Law	M.N. Shaw	5th ed	2007		New York
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	International Law	Starke	NULL	2007	•	New York
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	International Law	D.C. Chavar	1 ot od	1002	publishers pvt.	lolondhar
2742	(Indian private) International Law	R.S. Chavan	1st ed	1982	Ltd. Eastern Law	Jalandhar
2/42	international Law (private)	Cheshire	9th ed	1974	House	Calcutta
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2745	International Law	0110011110	2011 04	1333	Eastern Book	20114011
-	and Human Rights	K.C. Joshi	2nd edition	2012		Lucknow
	International Law				Eastern Book	
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	Testamentary				Universal Law	
	Succession (Law	p. Diwan	3rd ed	2006	publishing Co. pvt. Ltd.	Delhi
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	Medical				Eastern Book	
	Jurisprudence	Jhala, R.M.	6th edition	1997		Lucknow
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	Judicial Dictionary	K.J. Aiyar	9th ed	1984	Law Book Co	Allahabad
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	Judicial Dictionary of	Otro con el	Ette e d	1000	0	
	Words & phrases	Stroud	5th ed	1993	Sweet & Maxwell	Lonaon
	Judicial Dictionary of	Stroud	Eth od	1002	Cwoot 9 Movement	London
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	Judicial Education and Training	N.R.M. Menon	1st ed	2000		Calcutta
	Judicial power and	INICHOLL	131 CU	2000	Eastern Book	Calculla
	Judicial Review	C.p. Singh	1st edition	2012		Lucknow
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	Judicial Review	C.p. Singh	1st edition	2012		Lucknow
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	Jurisprudence Determined (province of)	J. Austin	1st ed Rept.	2005	Universal Law publishing Co. pvt. Ltd.	Delhi
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2789		A. Mohan	NULL	2009	Universal Law publishing Co.	New Delhi
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2791	Doiayo	, a monan	IVOLL	2000	Universal Law	I ACAA DOILII
	Justice Courts and Delays	A. Mohan	NULL	2009	publishing Co.	New Delhi
2792	Justice Courts and Delays	A. Mohan	NULL	2009	Universal Law publishing Co. pvt. Ltd.	New Delhi
2793		, a monan			Universal Law	1. 40 VV DOITH
	Justice for Women	A.S. Anand	NULL	2008		Delhi
	Juvenile Correctional Institutions (Administration of -)	S.K. Mukherjee	1st ed	1974	Sterling publishers pvt. Ltd.	Jalandhar

2705	Juvenile Justice					
2/95	(Care And					
	protection of				Rajpal And	
	Children) Act, 2000	K S Varma	1st ed		Company	Allahabad
	Ciliuleii) Act, 2000	N.S. Vailla	15t eu	2002	Universal Law	Allallabau
2796		C Nolwo 9				
	Juvenile Justice Act	S. Nalwa & H.D. Kohli	NULL		publishing Co.	New Delhi
	Juverille Justice Act	П.D. KUIIII	NOLL	2011	<u>'</u>	New Dellii
2797		C. Nahara 0			Universal Law	
	Junganila Jungtina Ant	S. Nalwa &			publishing Co.	Now Dollai
		H.D. Kohli	NULL	2011	pvt. Ltd.	New Delhi
	Juvenile Justice Act,			0004	A.: 1 A	
	1986	k. Rani	1st ed	2001	Alia Law Agency	Allahabad
	Juvenile Justice Act,					
	1986	k. Rani	1st ed	2001	Alia Law Agency	Allahabad
	Juvenile Justice Act,		_			
	1986	k. Rani	1st ed	2001	,	Allahabad
	Kargil from surprise				Harper Collins	
	to victory	V.p. Malik	1st ed	2006	publishers India	New Delhi
2802	Key to Supreme					
	Court Judgments				Creative Trading	
	1950-1987	p.A.R. Sarma	1st ed	1988	Corporation	Hyderabad
2803	Key to Supreme					
	Court Judgments				Creative Trading	
	1950-1987	p.A.R. Sarma	1st ed	1988		Hyderabad
2804	Key to Supreme					
	Court Judgments	V. R.			All India Reporter	
	1950-1992	Manohar	1st ed			Nagpur
	Key to Supreme					- 51
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	1950-1992	Manohar	1st ed			Nagpur
	Labour & Service	V. R.			All India Reporter	91
	Digest 1985	Manohar	NULL			Bombay
	Labour & Service	V. R.			All India Reporter	Dombay
	Digest 1986	Manohar	NULL			Bombay
	Labour and Service	V. R.	IVOLL		All India Reporter	Bonnay
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2815	Labour Law Journal				Wadhwa and	
	Digest 1966-1975	NULL	NULL	1975	Company Nagpur	Nagpur
2816	Labour Law					
	Judgments Digest				Wadhwa and	
	1976-1982	NULL	NULL	1982	Company Nagpur	Nagpur
	Labour Laws				Universal Law	
-3-:	(Employers Rights				publishing Co.	
	Under _)	H.L. Kumar	1st ed Revd.		pvt. Ltd.	Delhi
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	, Misconducts, Charge Sheets and				Metropolitan	
		H.L. Kumar	3rd ed	1984		New Delhi
	Labour Manual				/	
	Containing 26					
	ImportantLabour Act & Rules	J. Lal	2nd ed	1977	Delhi Law House	Allahabad
2820	<u> </u>	<u> </u>			Law Book	7
	Land Acquisition &				Company (p)	
2821	Compensation	S. Row	7th ed	1992	Ltd. Law Book	Allahabad
2021	Land Acquisition &				Company (p)	
	Compensation	S. Row	7th ed	1992	Ltd.	Allahabad
2822		III Barradari	Outs and	1004	Law publishers	A II - I II
2823	Land Acquisition Act	H. Beveriey	8th ed	1994	(India) pvt. Ltd. Law publishers	Allahabad
2023	Land Acquisition Act	H. Beverley	8th ed	1994	(India) pvt. Ltd.	Allahabad
2824	Land Acquisition and	V. G.			71	
	Compensation (Law		5th ed	1072	Eastern Book	Lucknow
	of -) Land Acquisition and	an V G	Sin ea	1972	Company	Lucknow
2023	Compensation (Law				Eastern Book	
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2826	Land Acquisition and Compensation (Law				Eastern Book	
	of -)	an	5th ed	1972	Company	Lucknow
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2829	Land Acquisition and Compensation (Law	V. G.			Eastern Book	
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2830	Land Acquisition and	V. G.			, , ,	
	Compensation (Law			1000	Eastern Book	
	of -) Land Acquisition	an	2nd ed	1962	Company	Lucknow
	And Compensation (Orient publishing	
	Law of -)	A.B. puranik	3rd ed	2000	Со	Allahabad
	Land Acquisition				Orient nublishing	
	And Compensation (Law of -)	A.B. puranik	3rd ed	2000	Orient publishing Co	Allahabad
2833	Land Acquisition in	paraim			Eastern Law	
	India	p.K. Sarkar	1st ed Rept	2002	House	Kolkata
	Land Acquisition in India	n K Sarkar	1ct ad Dant	2002	Eastern Law	Kolkata
	Land Acquisition in	p.K. Sarkar	1st ed Rept	2002	House Capital Law	NUIKAla
		B.L. Bansal	1st ed	2004	House	Delhi
	Land Acquisition in India	B.L. Bansal	1st ed	2004	Capital Law House	Delhi
2837	Land Acquisition in	B.L. Bansal	1st ed	2004	Capital Law House	Delhi
	Land Acquisition in	O.p.	_50.50		University Book	
	India '	Aggarwala	5th ed	1988	Agency	Allahabad

2839	Land Ceiling (Urban) and Regulations					
	Act	B. Malik	2nd ed	1983	Law publishers	Allahabad
2840	Land Disputes And Criminal Law	K.S. Chaudhari	1st ed	1993	Maheshwari Law publishers	Jaipur
	Land Reforms				parametra	- Carpan
	promise &				Metropolitan	
	performance	M.L. Shrimal	1st ed	1985	Book Co (p) Ltd.	New Delhi
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	performance	M.L. Shrimal	1st ed	1985		New Delhi
2843	Land Reforms				31.7	
	promise &			1005	Metropolitan	
	performance	M.L. Shrimal	1st ed	1985	Book Co (p) Ltd.	New Delhi
2844	Land Revenue & Tenancy Laws					
	(Supreme Court				The Lawyers	
	on)	K.L. Shethi	1st ed	1983	Home	Indore
2845	Land Revenue And				The Lawyers	l
20.40	Tenancy Laws	K.L. Shethi	1st ed	1983	Home	Indore
	Land Revenue Law of Uttar pradesh	G.D. Singh	1st ed	1953	Eastern Book Company	Lucknow
2847	or Ottal pradesir	O.D. Siligii	131 60	1933	Grolier	Luckilow
2047	Lands & peoples	NULL	NULL	2001	Educational	Conneeticut
2848	, ,				Grolier	
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2850	Lands & peoples	NULL	NULL	2001	Educational Grolier	Connecticut
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2853	Lands & peoples	NULL	NULL	2001	Educational Universal Law	Connecticut
2853					publishing Co.	
	Latin Maxims	L. Trayner	4th ed Rept.	2005	pvt. Ltd.	Delhi
2854					Universal Law	
	Ladia Massina		444	2005	publishing Co.	D - II-:
2055	Latin Maxims	L. Trayner	4th ed Rept.	2005	pvt. Ltd.	Delhi
2855	Law Dictionary (Encyclopaedic)	A.R. Biswas	2nd ed	1982	Eastern Law House	Calcutta
2856	Law Dictionary			-332		Jaiodila
	(enlish - Hindi)	NULL	5th ed	2004	Hari Law Agency	Lucknow
2857		Venkataramai				
2050	Law Lexicon	ya Vankataramai	1st ed	1975	Delhi Law House	Allanabad
2858	Law Lexicon	Venkataramai ya	1st ed	1975	Delhi Law House	Allahahad
2859		T.p.	130 00	1373	Central Law	, ilailabaa
	Law Lexicon	Mukherjee	3rd ed	1982	Agency	Allahabad
2860		T.p.			Central Law	
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2861					Universal Law	
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2862					Universal Law	
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	Law Lexicon	Wharton	14th ed	2003		Delhi
2863					Wadhwa and	
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2864		5 4.		0000	Wadhwa and	
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2865	Law Lexicon and	Venkataramai	and ad	1000	Dolhi Low House	Allahahad
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2067	Law Lexicon and	Venkataramai	Ziiu eu	1900	Delili Law House	Allariabau
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2872	Law Lexicon with	Venkataramai			Law publishers	
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2873	Law Lexicon with	Venkataramai		1001	Law publishers	
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2874	Law Lexicon with	Venkataramai		1001	Law publishers	A II a la a la a al
0075	Legal Maxims	ya Vanlatananai	2nd ed Rept.	1991		Allahabad
2875	Law Lexicon with Legal Maxims	Venkataramai	2nd ed Rept.	1991	Law publishers (India) pvt. Ltd.	Allahabad
2076	Law Lexicon with	ya Venkataramai	Zilu eu Kepi.	1991	Law publishers	Alialiabau
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2880	Law Lexicon with	Venkataramai			Law publishers	
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2882	Law Lexicon with	Venkataramai	2nd od Dost	1991	Law publishers	Allahabad
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2883	Law Lexicon with Legal Maxims		2nd ed Rept.	1991		Allahabad
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2889	Law Lexicon with	Venkataramai	0	0000	Law publishers	
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2890	Law Lexicon with	Venkataramai			Law publishers	
2030	Legal Maxims	ya	2nd Ed.	2000	(India) pvt. Ltd.	Allahabad
2891	Law Lexicon with	Venkataramai		2000	Law publishers	, mariabaa
2031	Legal Maxims	ya	2nd Ed.	2000	(India) pvt. Ltd.	Allahabad
2802	Law of Acquisition of	<i>,</i>		2000	Eastern Law	, mariabaa
2092	Land	p.K. Sarkar	3rd edition	2012		New Delhi
2002	Law of Acquisition of	p.rk. Sarkar	ora camon	2012	Eastern Law	INCW DCIIII
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2894	Law of Acquisition of	m I/ Control	Ord adition	2012	Eastern Law	Now Dollai
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2895	Law of Adverse	M.	Cale a diai a sa	2012	Dallai Lavvillavia	D alla:
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2898	Law of Adverse	p.S.			Gogia Law	
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2901	•	S.			,	ĺ
		parameswara			Universal Law	
	Law of Affidavits		NULL	2008		Delhi
2902					Eastern Book	
	Law Of Arbitration	S.D. Singh	6th ed	1972	Company	Lucknow
2903		ore rounger			Eastern Book	
	Law of Arbitration	S.D. Singh	8th ed	1980	Company	Lucknow
2904		R. S.	0 0		Law Report pvt.	
2004	Law of Arbitration	Bachawat	1st ed	1983	Ltd.	Calcutta
2905	Law of Arbitration &				Orient publishing	
2505		N.D. Basu	12th Edition	2012		New Delhi
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2900		N.D. Basu	12th Edition	2012		New Delhi
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2908	Law of Arbitration &	Autor Cinah	10th Edition	2013		Lucknow
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2911	Law of Arms &	N 4 = 121 :	0-45	0010	Dallati L	D - II-:
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2912	Law of Arms &					<u>_</u>
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2914	Law of Arms and	Saxena &			Law publishers	
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	Limitation (Law of)	Agarwal	3rd ed	2000	House	New Delhi
3180	-	_			Ashoka Law	
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	Limitation Act	S. Row	6th ed	1964	Law Book Co	Allahabad

3192					All India Reporter	
3192	Limitation Act	W.W. Chitaley	5th ed	1976		Bombay
2102		vv.vv. Critalcy	Surcu	1370	All India Reporter	Dombay
3193		MANA Chitalou	Eth od	1976		Dombou
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	Limitation Act	R. Mitra	3rd ed	1978	Law publishers	Allahabad
3195		V. R.			All India Reporter	
	Limitation Act	Manohar	6th ed	1991	pvt Ltd	Nagpur
3196		V. R.			All India Reporter	
	Limitation Act	Manohar	6th ed	1991	pvt Ltd	Nagpur
3197	Limitation Act	R. Mitra	5th ed	1986	Law publishers	Allahabad
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		ix. wiiti a	Surca	1300	Law Book	Allariabad
3199						
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3201					S.C. Sarkar &	
	Limitation Act	Malik	4th ed	1998	Sons pvt. Ltd.	Calcutta
3202					Law publishers	
0202	Limitation Act	R. Mitra	7th edition	2012	(India) pvt. Ltd.	Allahabad
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3203	Limitation Act	R. Mitra	7th edition	2012	(India) pvt. Ltd.	Allahabad
2221		R. MILIA	7 ti i edition	2012	· , .	Allallabau
3204		D		0040	Law publishers	
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3205					Law publishers	
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3206					Eastern Law	
	Limitation Act, 1963	B.B. Mitra	17th ed	1974	House	Calcutta
3207	,				Eastern Law	
0201	Limitation Act, 1963	B.B. Mitra	18th ed	1980	House	Calcutta
2200	Limitation Act, 1963	S. Row	7th ed	1973	Law Book Co	Allahabad
	Limitation Act, 1963	S. Row	7th ed	1973	Law Book Co	Allahabad
3210					Rajasthan Law	
	Limitation Act, 1963	S. Desai	1st ed	1998	House	Jodhpur
3211					Rajasthan Law	
	Limitation Act, 1963	S. Desai	1st ed	1998	House	Jodhpur
3212	Lok Adalats (Law	p.S.				·
0222	Relating to -)	Narayana	New Edition	2002	Asia Law House	Hyderabad
2212	Lok Adalats (Law	p.S.			2.22 10000	,
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	Relating to -)	Narayana	2nd ed	2002	Asia Law House	Hyderabad
3215	Lok Adalats (Law					
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	Legal Aid	S.K. Sarkar	1st ed	2004	Co	New Delhi
3216	Lok Adalats (Law	p.S.				
	relating to) `	Narayana	New Edition	2002	Asia Law House	Hyderabad
3217	- /				Universal Law	-
""		Edmund			Book Co. pvt.	
	Lord Denning	Heward	2nd edition	2011		New Delhi
3218					Central Law	
	Mahomedan Law	An Nagoro	1st ed	1983		Allahabad
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3219	Mahomedan Law	N 4 II a	1045	1,000	N.M. Tripathi pvt	D a male and
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3220	Mahomedan Law				N.M. Tripathi pvt	
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3221	MahoMedan Law				N.M. Tripathi pvt	
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3222	Maintenance (Law	S.N.			Orient publishing	
	of -)	Aggarwal	3rd ed Rept.	2000	Co	New Delhi
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	of -)	Aggarwal	3rd ed Rept.	2000	Co	New Delhi
3224	Maintenance of					
	Internal Security	N II II I	1 -41	1071	Eastern Book	
	Act ,1971	NULL	1st ed	1971	Company	Lucknow
3225	Management	H.M. Kumar	3rd Revd. ed	1984	Metropolitan	New Delhi
2226	(Labour) Mannual of Central	n.ivi. Kuillai	Siu Revu. eu	1904	Book Co (p) Ltd. Law publishers	New Dellii
3220	Acts & Rules	NULL	8th ed	1998	(India) pvt. Ltd.	Allahabad
2227	Mannual of Central	NOLL	our eu	1990	Law publishers	Allariabau
3221	Acts & Rules	NULL	8th ed	1998	(India) pvt. Ltd.	Allahabad
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	Rules	NULL	6th Edition	1995	(India) pvt. Ltd.	Allahabad
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3246	Manual of Central	. 40	Cui Luidon	1200	, maia, pvi. Liu.	, manabaa
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	Rules	NULL	6th Edition	1995	(India) pvt. Ltd.	Allahabad
3253	Manual of Central					
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2254	Manual of Central	NOLL	Our Edition	1995	(India) pvt. Ltd.	Allallabau
3234	Acts & Important				Law publishers	
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3255	Manual of Central				, , ,	
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3256	Manual of Central				I avv av de liede e de	
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3257	Manual of Central	NOLL	Otti Edition	1993	(maia) pvt. Lta.	Allallabau
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3260	Manual of Central	1			(
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	Rules	NULL	8th Edition	1998	(India) pvt. Ltd.	Allahabad
3261	Manual of Central					
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3262	Rules Manual of Central	INULL	OUT EUROIT	1230	rinuia) pvi. Liu.	Milailabau
3202	Acts & Important				Law publishers	
	Rules	NULL	8th Edition	1998	(India) pvt. Ltd.	Allahabad
3263	Manual of Central				, ,,	
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	Rules	NULL	8th Edition	1998	(India) pvt. Ltd.	Allahabad
2270	Manual of Central	INOLL	Otti Luttion	1990	(Iridia) pvi. Lid.	Alialiabau
3270					Law publishers	
	Acts & Important Rules	NULL	8th Edition	1998		Allahabad
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3271	Manual of Central				l. a m. daliala ana	
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3275	Manual of Central					
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3276	Manual of Central				, ,	
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	Rules	NULL	8th Edition	1998	(India) pvt. Ltd.	Allahabad
3277	Marriage , Divorce				, , ,	
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	Matrimonial				Orient publishing	
	Disputes	p.C. pant	4th ed	2005	Co	New Delhi
3279	Marriage , Divorce	11-1-2-1 Pourt	† · · · · · · · · · · · · · · · · · · ·	1	<u> </u>	
3210	(Law of) And Other					
	Matrimonial				Orient publishing	
	Disputes	p.C. pant	2nd ed	2000		New Delhi
2270	Marriage (Offences	p.O. parit	Zila ca			TOW DOM
3219	Relating to -)	H.S. Gour	1st ed	1977	Law publishers	Allahabad
2200		i i.J. Ooui	131 GU	1311	Eastern Law	Alialiabau
3280		A.N. Saha	5th ed	1996		Calcutta
	Marriage & Divorce	A.IV. Salla	Jui eu	17990	House	Caiculla
3281	Marriaga Ast	l. 4			Law Book	
	Marriage Act	M.		1000	Company (p)	Allohobasi
	(Special)	Ramamurti	2nd ed	1990	Ltd.	Allahabad
3282					Universal Law	
	Marriage And		L., .		publishing Co.	
	Divorce (Law of -)	p. Diwan	4th ed	2002	pvt. Ltd.	New Delhi
3283	Marriage And					
	Divorce In India				Eastern Book	
	(Law of -)	B.p. Beri	1st ed	1982	Company	Lucknow
3284	Marriage And					
	Divorce Laws				Law publishers	
	(Hand Book on -)	NULL	1st ed	1995	(India) pvt. Ltd.	Allahabad
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3285	Marriage And					
	Divorce Laws	J.p.			Malhotra Law	
	(Manual)	Bhatnagar	1st ed	1977	House	Allahabad
3286	Marriage Divorce				. 10 0.00	, mon rond ord
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3290	Matrimonial Laws					
	Case Noted				IX a mara tallar II avv	
	Compendium	a K. Dala	4 - 4 1		Karnataka Law	
	(Treatise on)	p.K. Deb	1st ed	1991	Agency	Lucknow
	Mediation Reader's			0010		
	Handbook	S. Susheela	1st edition	2012	Asia Law House	Hyderabad
	Mediation Reader's					
	Handbook	S. Susheela	1st edition	2012	Asia Law House	Hyderabad
3293	Mediation Reader's					
	Handbook	S. Susheela	1st edition	2012	Asia Law House	Hyderabad
3294	Mediation Reader's					
	Handbook	S. Susheela	1st edition	2012	Asia Law House	Hyderabad
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	Where ? How ?	N. Upadhaya		2012	(India) pvt. Ltd.	Allahabad
	Medical Dictionary	NULL	2nd ed	1978	Butterworths	London
	Medical				Eastern Book	
	Jurisprudence	R.M. Jhala	6th ed	1997	Company	Lucknow
	Medical					
	Jurisprudence					
	(principles and				Churchill	
	practice of)	A.S. Taylor	13th ed	1984	Livingstone	London
	Medical					
	Jurisprudence &				Butterworths	
	Toxicology	J.p. Modi	22nd ed Rept.	2003	India	New Delhi
	Medical		·			
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	Toxicology	J.p. Modi	22nd ed Rept.	2003		New Delhi
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3300	Jurisprudence &				Butterworths	
	Toxicology	J.p. Modi	22nd ed Rept.	2003		New Delhi
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3307	Medical					
	Jurisprudence &				Butterworths	
	Toxicology	J.p. Modi	22nd ed Rept.	2003	India	New Delhi
3308	Medical					
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	Toxicology	J.p. Modi	22nd ed Rept.	2003	India	New Delhi
3309	Medical				5	
	Jurisprudence &	1 - Madi	22-4 - 4 D4	2002	Butterworths	Na Dallai
2010	Toxicology	J.p. Modi	22nd ed Rept.	2003		New Delhi
3310	Medical				LexisNexis	
	Jurisprudence and Toxicology	COX, HWV	7th edition	2002	Butterworths India	New Delhi
2211	Medical	COX, II VV V	7 til Edition	2002	LexisNexis	New Dellii
	Jurisprudence and				Butterworths	
	Toxicology	COX, HWV	7th edition	2002		New Delhi
3312	Medical	0074,11111	Tar Galagri	2002	LexisNexis	11011 201111
	Jurisprudence and				Butterworths	
	Toxicology	COX, HWV	7th edition	2002	India	New Delhi
3313	Medical					
	Jurisprudence And				N.M. Tripathi pvt	
	Toxicology	N.J. Modi	20th ed	1977	Ltd	Bombay
3314	Medical		_		Law Book	
	Jurisprudence And		Edia a d	4007	Company (p)	
	Toxicology	H.W.V. Cox	5th ed	1987	Ltd.	Allahabad
3315	Medical				Law Book	
	Jurisprudence And	H.W.V. Cox	5th ed	1987	Company (p)	 Allahabad
2216	Toxicology Medical	n.vv.v. Cox	our eu	1901	Ltd.	Allallabau
3310	Jurisprudence And	K.S. Narayan			Andhera Law	
	Toxicology		1st ed	2000		Hyderabad
3317	Medical	ready	201 00		Law Book	i iyaarabaa
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	Toxicology	H.W.V. Cox	6th ed	1993	Ltd.	Allahabad
3318	Medical				Law Book	
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	Toxicology	H.W.V. Cox	6th ed	1990	Ltd.	Allahabad
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	Toxicology	Modi	24th edition	2012	LEXIS NEXIS	Nagpur
3320	Medical					
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2221	Medical	IVIOUI	L-TIT GUIUUII	2012	LLAID INLAID	ı vaypui
3321	Jurisprudence and					
	Toxicology	Modi	24th edition	2012	LEXIS NEXIS	Nagpur
3322	Medical					
	Jurisprudence For					
	India with illustrative				Law publishers	
	cases	Lyon	10th Rept. ed	1988	(India) pvt. Ltd.	Allahabad
3323	Medical Negligence					
	And Compensation (Eastern Law	
	Law of)	R.K. Bag	2nd ed	2001	House	Calcutta
	Medical Negligence				Footorn Low	
	And Compensation (Law of)	R.K. Bag	2nd ed	2001	Eastern Law House	Calcutta
3325	Law UI)	n.n. bay	Zilu eu	2001	Universal Law	Calculla
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	And legal Remedies	A.K. Kaushal	2nd ed	1998	pvt. Ltd.	Delhi
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	And legal Remedies	A.K. Kaushal	2nd ed	1998		Delhi
	Medicolegal					
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	India Military Law (Otrack	C.K. parikh	1st ed	1985		Bombay
	Military Law (Study and practice of)	G.K. Sharma	5th Revd & Er	2001	Deep & Deep publications	New Delhi
	Military Law (Study	G.K. Shaima	Sili Revu & El	2001	Deep & Deep	New Dellii
	And practice of)	G.K. Sharma	5th Revd & Er	2001		New Delhi
3330			<u> </u>		Deep & Deep	
1		D.C. Jain	1st ed	1984	publications	New Delhi
3331	Mines And Minerals					
	(Law of)	p.S. Rao	10th ed	2000	Asia Law House	Hyderabad
3332	Mines And Minerals					
	(Law of)	p.S. Rao	10th ed	2000	Asia Law House	Hyderabad
3333	Mines And Minerals	n C. Doo	10th od	2000	Asia Law Hayaa	Lludorobod
2224	(Law of) Mining Laws	p.S. Rao	10th ed	2000	Asia Law House Law publishers	Hyderabad
3334		D.D. Seth	3rd ed	1995	(India) pvt. Ltd.	Allahabad
3335	` ' '	D.D. Octi	ora ca	1333	S. Chand &	/ IIIaiiabaa
	Misc. A Grammar of				Company pvt.	
	politics	H.J. Laski	1st Indian Rep	1979		New Delhi
	Misc. A Guide to					
	F.I.R. : All Analytical					
	Study on Object &	NA C A 4:1	1-4	2006	Capital Law	D a lla:
2227	Utility of FIR	M.S. Adil	1st ed Rept.	2006	House	Delhi
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	Misc. Lord Halsbury	J. Hostettler	2nd Indian Re	2003		Delhi
3602					Universal Law	
	Misc. Majesty of the				publishing Co.	
	Judiciary	V.R.K. lyer	1st ed	2007		Delhi
	Misc. Making of the India's Constitution	H.R. Khanna	NULL	1981	Eastern Book Company	Lucknow
	Misc. Management				· ·	
	in Government : A					
	Journal of	0.0				
	Administrative Reforms	G. Bongard- Levin	NULL	1983	Govt. of India	New Delhi
	Misc. Management	LEVIII	NOLL	1903	Govi. or iridia	INEW Dellii
3003	in Government : A					
	Journal of					
	Administrative	G. Bongard-	.	1000	O	
2000	Reforms	Levin Mammen	NULL	1983	Govt. of India Malayala	New Delhi
	Misc. Manorama year book		NULL	2014		New Delhi
3607	year seek	E.L.			Mariorama	11011 201111
	Misc. Marriage Laws					
	,	Rao	6th ed Rept.	2004	Asia Law House	Hyderabad
	Misc. Medico Legal				Factoria Dank	
	Aspects of Sexual Offences	R. L. Gupta	1st ed	1964	Eastern Book Company	Lucknow
3609	Misc. Ministers And	rt. L. Gapta	100 00	1504	Metropolitan	Lackiew
	Legislators	S.C. Kashyap	1st ed	1982	•	New Delhi
3610	Misc. MISA and					
	Conservation of					
	Foreign Exchange and prevention of					
	Smuggling Activities					
	Act, 1974	B. Malik	1st ed	1975	Law publishers	Allahabad
3611	Misc. Modern Hindu				Eastern Book	
0040		R.C. Nagpal	1st ed	1983	Company	Lucknow
3612	Misc. Modern				Universal Law publishing Co.	
		I. Jennings	 Indian Econor	2005	pvt. Ltd.	Delhi
3613		3-			Eastern Book	
	Misc. Morality in Law	D.p.Singh	1st edition	2012	Company	Lucknow
3614		D = 6:	4 - 4 - 100	0010	Eastern Book	
0045	Misc. Morality in Law	ט.p.Singh	1st edition	2012	Company	Lucknow
3615	Misc. Morality in Law	D.p.Singh	1st edition	2012	Eastern Book Company	Lucknow
3616					Eastern Book	
	Misc. Morality in Law	D.p.Singh	1st edition	2012	Company	Lucknow
3617	Mico Morelita in Laur	D o Circarb	1 04 0 0 14:	2012	Eastern Book	Luckas
	Misc. Morality in Law Misc. Multiple	p. Singn.	1st edition	2012	Company	Lucknow
2018	Choice on				Universal Law	
	Constitution of India	R. Mishra	NULL	2008		Delhi
	Constitution of maia		_			J= 0

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	Misc. My Life , Law	M.C.			Book Co. pvt.	
	and Other Things	Setalvad	Rept ed	2006		Delhi
3620		MC			Universal Law	
	Misc. My Life : Law and other things	M.C. Setalvad	Rept. ed	2003	publishing Co. pvt. Ltd.	Delhi
3621	and other timigs	Sciaivad	тери са	2000	Universal Law	Beiiii
	Misc. My Life : Law	M.C.			publishing Co.	
	and other things	Setalvad	Rept. ed	2003	'	Delhi
3622					Universal Law	
	Misc. My Life : Law and other things	M.C. Setalvad	Pont od		publishing Co. pvt. Ltd.	Delhi
	Misc. My Life Law	M.C.	Rept. ed	2003	N.M. Tripathi pvt	Dellili
	and Other Things	Setalbad	1st ed rept.	1971		Bombay
	Misc. My name is			-	Faber and Faber	
	Red	O. pamuk	1st ed	2001	Ltd	New York
3625					Universal Law	
	Misc. My own	M.	1 at ad Dant	2005	Book Co. pvt.	Dallai
	Boswell Misc. Nabhi's	Hidayatullah	1st ed Rept.	2005	Ltd.	Delhi
3020	Handbook of Export				Nabhi	
	promotion 1986-87	V.K. puri	1st ed	1986		New Delhi
3627					Universal Law	
	Misc. Nani				publishing Co.	
	palkhivala : A tribute	NULL	1st ed	2004	pvt. Ltd.	Delhi
3628					Universal Law publishing Co.	
	Misc. Natural Justice	H H Marshall	3rd Indian ren	1998	pvt. Ltd.	Delhi
	Misc. New	Titi i iviai oriai	ora maiam rop		pvii Liui	201111
	Dimensions of				Universal Book	
	Justice	J.S. Verma	1st ed	2000		Delhi
3630	Misc. Next please				Universal Law	
	(A Judge's Daybook	p. Mason	1st Indian Rep	2004	publishing Co. pvt. Ltd.	Delhi
3631	Misc. Next please	p. Mason	13t maian Nep	2004	Universal Law	Dellili
0001	(A Judge's Daybook				publishing Co.	
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3632	Misc. Next please				Universal Law	
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2622) Misc. No pity :	p. Mason	ısı mulan kep	2004	pvt. Ltd.	Delili
	people with					
	Disabilities Forging					
	a new Civil Rights				Universal Book	
255	Movement	J.p. Shapiro	1st Indian Rep	1994	Traders	Delhi
3634	Misc. No pity:					
	people with Disabilities Forging					
	a new Civil Rights				Universal Book	
	Movement	J.p. Shapiro	1st Indian Rep	1994	Traders	Delhi
3635		Sanjeev				
	,	Kumar	NULL	2013	<u> </u>	patna
3636		Manahar			Arihant	
	Misc. Objective G.K.	Manohar nandev	NULL	2014	publications (India) pvt. Ltd.	New Delhi
3637	oor Objective Oil	F-3.1.40 y			Universal Law	
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1	Misc. Off the Bench	VRK Iver	1st ed Rept.	2004	pvt. Ltd.	Delhi

3638					Universal Law	
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		V.R.K. lyer	1st ed Rept.	2004	1	Delhi
3639					Universal Law publishing Co.	
	Misc. Off the Bench	V.R.K. Iyer	1st ed Rept.	2004		Delhi
3640	Misc. Open Secrets		-			
	India's Intelligence	M IC Dhaw	2	2005	Manas	Na Dallai
26.41	Unveiled Misc. Open Secrets	M.K. Dhar	3rd print.	2005	publications	New Delhi
	India's Intelligence				Manas	
	Unveiled	M.K. Dhar	3rd print.	2005		New Delhi
	Misc. Open Secrets					
	India's Intelligence	M.K. Dhor	Ord print	2005	Manas	Now Dolbi
3643	Unveiled	M.K. Dhar	3rd print.	2005	publications Hay House	New Delhi
	Misc. Other Side of				publication (India	
	Justice	S.S. Sodhi	1st ed	2007	ļ'	New Delhi
3644					Hay House	
	Misc. Other Side of	C C C11:	1 at a d Davat	2007	publication (India	
2645	Justice Misc. Outlines of	S.S. Sodhi	1st ed. Rept.	2007) pvt. Ltd.	Delhi
3045	Indian Legal &				Universal Law	
	Constitutional				publishing Co.	
	History	M.p. Singh	7th ed Rept.	2005	pvt. Ltd.	Delhi
3646	NAC		0.5 -1 -5 -1	1070	Cambridge	
	Misc. parliament	I. Jennings	2nd ed	1970	University press	London
	Misc. parliamentary privileges Judiciary				Macmillan India	
	and the press	NULL	NULL	1997		Mumbai
	Misc. partition of					
	India : Legal And			4004	N.M. Tripathi pvt	
	Reality Misc. partition of	H.M. Seervai	2na ea	1994	Ltd	Bombay
	India Legend and				N.M. Tripathi pvt	
	Reality	H.M. Seervai	2nd ed	1994		Mumbai
	Misc. pawan					
	Chamling Daring to	V Dali	N		IpRD Govt. of	Camantali
2651	be Different Misc. pawan	Y. Bali	NULL	2003	Sikkim	Gangtok
3021	Chamling Daring to				IpRD Govt. of	
	be Different	Y. Bali	NULL	2003	Sikkim	Gangtok
3652	Misc. pearson					
	Concise G.K.	Edgar Tharpa	NII II I	2014	noarcon	Delhi
3653	Manual Misc. penumbra of	Edgar Tharpe T.G.	INULL	2014	pearson Eastern Law	וווושט
	Natural Justice	Choudhury	1st ed	1997	House	 Calcutta
	Misc. people	,				
	parliament				Metropolitan	
0055	Administration	B.R. Jakhar	1st ed	1982	Book Co (p) Ltd.	New Delhi
3655	Misc. perspective on Security in Indian				Allied publishers	
	Ocean region	D. Kaushik	1st ed	1987		Lucknow
3656	Misc. plain				Universal Law	
	Language for				publishing Co.	<u>_</u>
	Lawyers	M.M. Asprey	2nd ed 1st Ind	2002	•	Delhi
	Misc. planning in North East India	K. Alam	1st ed	1985	Omsons publications	New Delhi
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	Misc. political					
	Economy of Land	G.	1 -+	1000	Ashish publishing	Navy Dallai
	Reforms	Thimmaiah	1st ed	1983	house	New Delhi
	Misc. potter's Historical Introduction to enlish Law	A.K.R. Kiralfy	4th ed 1st Indi	1999	1	Delhi
	Misc. president Jail Singh	V. Bhattacharya	1st ed	1984	Metropolitan Book Co (p) Ltd.	New Delhi
	Misc. principles and practice of Judicial property		1st ed		Hind publishing House	Allahabad
	Misc. principles of Mahomedan Law	M. Hidayatullah	18th ed	1977	N.M. Tripathi pvt Ltd	Bombay
	Misc. principles of Modern Burmese Budhist Law	S.C. Lahiri	5th ed	1951	Eastern Law House	Calcutta
	Misc. private Defence (Law of)	K.A. Abdul Gafoor	1st ed	2006	Universal Law publishing Co. pvt. Ltd.	Delhi
	Misc. problems & Solutions on Criminal Law	K. prasad	1st ed	2006	Universal Law publishing Co. pvt. Ltd.	Delhi
	,	NULL	NULL	2007	Sikkim Legislative Assembly	Gangtok
	Misc. proceedings of the Sikkim Legislative Assembly (3rd Session)	NULL	NULL	2007	Sikkim Legislative Assembly	Gangtok
	Misc. professional Ethics And Advocacy	C.R. Rao	1st ed	1987	Gayatri Books	Visakhapatnar
	Misc. punishment to Criminals And Contemners	K.S. Chaudhari	1st ed Rept.	1993	Maheshwari Law publishers	Jaipur
	Misc. punjab Civil Servises Examination	H.K. Chhabra	NULL	2003	Chawla publications pvt. Ltd.	Chandigarh
	Misc. QUOTE IT ! Memorable Legal Quotations	NULL	1st Indian Rep	1999	Universal Law publishing Co. pvt. Ltd.	Delhi
	Misc. QUOTE IT ! Memorable Legal Quotations	NULL	1st Indian Rep	1999	Universal Law publishing Co. pvt. Ltd.	Delhi
	Misc. Quranic Concept of War	S.K. Malik	1st ed Rept.	1986	Himalayan Books	New Delhi
3674	Misc. Rajasthan Judicial Service Examination	NULL	1st ed	2006	Singhal Law publishers	Delhi

3675	Misc. Ram					
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	Masjid : Historical Documents Legal					
	Opinions &				Universal Book	
3676	Judgements	NULL	1st ed	1991	Traders Universal Law	Delhi
	Misc. Random				publishing Co.	
	Reflection	V.R.K. Iyer	Rept. ed	2006	pvt. Ltd.	Delhi
3677	Misc. Random				Universal Law publishing Co.	
	Reflections	V.R.K. Iyer	1st ed	2004	pvt. Ltd.	Delhi
3678					Universal Law	
1	Misc. Random Reflections	V.B.K. Ivor	1st ed	2004	publishing Co. pvt. Ltd.	Delhi
	Misc. Rape	V.R.K. Iyer	isi eu	2004	pvi. Liu.	Delili
	Kidnapping And				Verma	
	Abduction	R.S. Verma	1st ed	1999	publications	Delhi
3680	Misc. Recent Judgment for Law					
	Competitive				Universal Law	
0001	Examination	NULL	NULL	2008	publications	Delhi
3681	Misc. Reflection of a				Universal Law Book Co. pvt.	
	Lawyer	K. Dayal	Rept. ed	2006	Ltd.	Delhi
	Misc. Religion And					
	Society in the Himalayas	T.B. Subba	1st ed	1991	Gyan publishing house	New Delhi
3683	Misc. Responsa :					
	Selected Legal	TD C	1 - 4	1070	N.M. Tripathi pvt	Davela av
3684	Opinions	T.B. Sapru	1st ed	1976	Ltd Minerva	Bombay
	Misc. Restructuring				Associates	
	Centre-State	0.00.04.00.0	4 - 4	4007	(publications)	0-1
3685	Relations	S. Chatterjee	1st ea	1997	pvt. Ltd. Human Rights	Calcutta
		N.C. Saxena	NULL	2008	Law Network	New Delhi
	Misc. Right to Travel					
	under the Constitution	B. Errabbi	1st ed	1986	Eastern Book Company	 Delhi
3687	Misc. Rights of	B. Errassi	131 64	1300	Company	Beilii
	persons with				Indian Law	
	Disabilities	NULL	1st ed	2002	Institute	New Delhi
	Misc. Roses in December : an				Bharatia Vidya	
	Autobiography	M.C. Chagla	11th ed	2000	Bhavan	Mumbai
3689					Universal Law	
	Misc. Rule of Law	Ian Shapiro	 1st Indian Rep	2012	publishing Co. pvt. Ltd.	New Delhi
3690		1			Universal Law	
	Misc. Rule of Law	Ian Shapiro	1st Indian Rep	2012	publishing Co.	New Delhi
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	Misc. Rule of Law	Ian Shapiro	1st Indian Rep	2012	pvt. Ltd.	New Delhi
3692					Universal Law publishing Co.	
	Misc. Rule of Law	lan Shapiro	1st Indian Rep	2012	pvt. Ltd.	New Delhi

3693	Misc. Rulemaking :					
	How Govt. Agencies					
	Write Law and Make				Universal Book	
	policy	C.M. Kerwin	1st Indian Rep	1997	Traders	Delhi
	Misc. Rural				International	
	Development and Human Rights in	N.			International Commission of	
	South Asia	MacDermot	1st ed	1983		Geneva
3695	- County tola	MadBarriot	201 00	1000	Carioto	0011014
	Misc. Secularism :					
	Its implications for				N.M. Tripathi pvt	
	Law and Life In India		1st ed	1966	Ltd	Bombay
		p.B.			I los is a marity of	
	and the Constitution of India	Gajendragad kar	1st ed	1971	University of Bombay	Bombay
	Misc. Selected	Kai	15t eu	19/1	Бопрау	Бопрау
	works of Jawaharlal				Jawaharlal Nehru	
		NULL	1st ed	1984		New Delhi
3698	Misc. Short Essay &				Universal Law	
	paragraph on Law	M. Arora	NULL	2008	publications	Delhi
3699					Cosmo	
	Misc. Sikkim	M. pallis	1st ed	1997	1	New Delhi
3700					S. Chand &	
	Misc. Sikkim	p.N. Chopra	1st ed	1979	Company pvt. Ltd.	New Delhi
	Misc. Sikkim :	р.м. Спорга	151 60	1919	Liu.	New Dellii
	Society, polity,					
	Economy,				Indus publishing	
		NULL	1st ed 2nd Re	2000		New Delhi
3702						
	Misc. Sikkim : The					
	Story of Its Integration with India	n B. Bao	1st ed	1978	Cosmo publications	New Delhi
	Misc. Sikkim A	p.R. Rau	isi eu	1970	publications	New Dellii
	Travellers Guide	Sujoy Das	3rd edition	2008	permanent Black	New Delhi
3704		Cajoy Dao		2000	V.K. publisher p.	11011 201111
	Misc. Sikkim G.K.	Kumar	NULL	2014		New Delhi
	Misc. Sikkim					
	perspective and				IpRD Govt. of	_
	Vision	NULL	1st ed	2002	Sikkim	Gangtok
	Misc. Sikkim				InDD Court of	
	perspective and Vision	NULL	1st ed	2002	IpRD Govt. of Sikkim	Gangtok
3707	Misc. Sikkim Tourist	INOLL	±31 Cu	2002	Indian Map	Carigion
	Road Atlas	Dr. R.p. Arya	NULL	2013	Service	Jodhpur
	Misc. Simplify Legal	ļ, <u></u>			Arco publishing	1
	Writing	E.L. Biskind	2nd Rept.	1998		New York
	Misc. Social Action				India	
	for The Rights of the	.	.	4000	International	
25:0		NULL	NULL	1990	Centre	New Delhi
3710						
	Misc. Social enineering &					
	Constitutional					
	protection of Weaker				Deep & Deep	
	Spestions dia India	A. prasad	1st ed	1980	publications	New Delhi
	Justice : Rhetoric &				Capital Law	
	Reality	A. Sarkar	1st ed	1988	House	Delhi

3712	Misc. Society State	B.A.			N.M. Tripathi pvt	
	and the Law	Masodkar	1st ed			Bombay
3713	Misc. Socio- Economic Justice under Indian				Deep & Deep	
1	Constitution	B.R. Sharma	1st ed			New Delhi
3714					•	
	Misc. Some Half-					
	Hidden Aspects of Indian Social Justice	VRK Iver	1st ed	1979	Eastern Book Company	Lucknow
	Misc. Soviet	v.rv.rv. ryer	131 Cu	1373	Соттратту	Luckilow
	Economic				Sterling	
	Development And) /	1 -41		publishers pvt.	Navy Dallai
	Structure Misc. Sri Guru	V. Mehta	1st ed	1977	Ltd. World Sikh	New Delhi
	Granth Sahib	G. Singh	 7th ed	1987		 New Delhi
	Misc. Sri Guru				World Sikh	
	Granth Sahib	G. Singh	7th ed	1987	Centre Inc.	New Delhi
	Misc. Sri Guru	0.0: :	741 1	1007	World Sikh	N 5 . 2
	Granth Sahib	G. Singh	7th ed	1987		New Delhi
	Misc. Sri Guru Granth Sahib	G. Singh	7th ed	1987	World Sikh Centre Inc.	New Delhi
	Misc. Status of	C. Onign	04		punjab publishing	
	Ecology	NULL	1st ed	1984	House	patiala
	Misc. Supreme				Universal Law	
	Court and the Idea	A M. Biokol	1 ct Indian Dan		publishing Co.	Delhi
	of progress Misc. Supreme	A.M. Bickel	1st Indian Rep	T 3 3 Q	pvt. Ltd.	וווושט
	Court of India : A					
	Socio-Legal Critique					
1	of Its Juristic	D. Dhawar	1 -41		N.M. Tripathi pvt	Damba
	Techniques Misc. Supreme	R. Dhavan	1st ed	1977	Ltd	Bombay
	Court on Equal pay					
	for Equal Work	V.B. Mishra	1st ed	1989	Allied Book Co.	Delhi
	Misc. Supreme					
	Court practice And procedure	B.R.	5th ed		Eastern Book	Lucknow
	Misc. Supreme	Agarwala	วแา ซน	1303	Company	LUCKIOW
	Court practice And	B.R.			Eastern Book	
	procedure	Agarwala	5th ed	1989	Company	Lucknow
3726					Heinemann	
	Misc. Suspended				HCSL of Criminology &	
	Sentence	M. Ancel	1st ed	1971	penal Reform	London
3727	Misc. Swamy					
1	Vivekananda In the					
1	West New Discoveries	M.L. Burke	4th ed	1992	Advaita Ashrama	 Calcutta
	Misc. Swamy	WILL BUIKE	-til Cu	1552	/ dvalla / lomama	Gaicatta
	Vivekananda In the					
1	West New			4000		
		M.L. Burke	4th ed	1992	Advaita Ashrama	Calcutta
	Misc. Swamy Vivekananda In the					
1	West New					
	Discoveries	M.L. Burke	4th ed	1992	Advaita Ashrama	Calcutta

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	West New					
	Discoveries	M.L. Burke	4th ed	1992	Advaita Ashrama	Calcutta
3731	Misc. Swamy					
	Vivekananda In the West New					
	Discoveries	M.L. Burke	4th ed	1992	Advaita Ashrama	Calcutta
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0.02	Vivekananda In the					
	West New					
	Discoveries	M.L. Burke	4th ed	1992	Advaita Ashrama	Calcutta
3733					Universal Law	
1	Misc. Sword and WIG	R. Dunn	 1st ed Indian I	1007	publishing Co. pvt. Ltd.	Delhi
	Misc. Talks on	S.	13t ea maiam	1991	Central	Dellili
3734	Sankara's	Chinmayanan			Chinmaya	
	Vivekachoodamani	da	1st ed	1983		Bombay
	Misc. The American				Reginald Bishop	
	Bench: Judges of				Foster &	
	the Nation	NULL	4th ed	1988	Associates, Inc.	California
3736					Tata McGRAW	
	Misc. The American Constitution	C.H. pritchett	3rd od	1977	Hill publishing Co. Ltd.	New Delhi
3737	Constitution	C.I I. PITICITEIL	Sid ed	1311	Universal Law	INEW Dellii
1	Misc. The Art of A				publishing Co.	
	Lawyer	B. Malik	9th ed	2005		Delhi
	Misc. The Art of	B.N.				
	Writing Judgments	Chaudhuri	3rd ed	1975	Law Book Co	Allahabad
	Misc. The Art of	B.N.	ام ما	1075	Law Baak Ca	0 11 a la a la a d
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	Misc. The Bar on				publishing Co.	
	Trial	NULL	2nd ed Rept.	2000	pvt. Ltd.	Delhi
3741	Misc. The Birds of				Oxford University	
	Sikkim	S. Ali	1st ed 2nd Im	1989	press	Delhi
_	Misc. The Book of					
	Secrets	D. Chopra	NULL	2004		London
3743					Universal Law	
	Misc. The Changing Law	A. Denning	 1st ed Indian I	2005	publishing Co. pvt. Ltd.	Delhi
3744	Misc. The Complete	231111119			p 7 = co.	_
	works of Swamy					
	Vivekananda	Vivekanand	Mayavati Men	1992	Advaita Ashrama	Calcutta
	Misc. The Complete					
	works of Swamy	\ fix colors as a state	Movement	1002	Advaite Advance	Calautta
0740	Vivekananda	Vivekanand	Mayavati Men	17997	Advaita Ashrama	Calcutta
	Misc. The Complete works of Swamy					
	Vivekananda	Vivekanand	 Mayavati Men	1992	Advaita Ashrama	Calcutta
3747	Misc. The Complete	22 24 2	<i>y</i> :		2. 2	
	works of Swamy					
	Vivekananda	Vivekanand	Mayavati Men	1992	Advaita Ashrama	Calcutta
	Misc. The Complete					
	works of Swamy	Vivokopond	Mayayati Mas-	1002	Advaita Ashrama	Calautta
	Vivekananda	Vivekanand	Mayavati Men	TAAT	Advaita Ashrama	Caiculla

2740	Misc. The Complete					
	works of Swamy					
	Vivekananda	Vivekanand	Mayavati Mem	1002	Advaita Ashrama	Calcutta
2750		vivekarianu	lviayavali ivieri	1992	Auvaila Astitattia	Calculla
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	works of Swamy	Viscal canada		1000	A al a ita - A a la a a	0-14
	Vivekananda	Vivekanand	Mayavati Mem	1992	Advaita Ashrama	Calcutta
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	works of Swamy					
	Vivekananda	Vivekanand	Mayavati Mem	1992	Advaita Ashrama	Calcutta
3752	Misc. The Conduct					
	of Meetings	NULL	22nd ed	1982	Rose Jordan Ltd.	London
3753	Misc. The					
0.00	Constitution of					
	Jammu & Kashmir :				Universal Law	
	Its development &				publishing Co.	
	comments	A.S. Anand	3rd ed Rept.	2000	pvt. Ltd.	Delhi
	Misc. The	A.S. Anana	ora ca rept.	2000	pvi. Liu.	Delliii
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					Linivaraal Lavv	
	Jammu & Kashmir :				Universal Law	
	Its development &				publishing Co.	
	comments	A.S. Anand	3rd ed Rept.	2000		Delhi
1	Misc. The enlish				Stevens & Sons	
	Judge	H. Cecil	22nd ed	1970	Ltd	London
3756	Misc. The Family					
	Story	L. Denning	Rept. ed	1985	Butterworths	London
	Misc. The	, j				
0/5/	Globalization					
	Decade : A Critical					
	Reader	NULL	1st ed	2006	Aakar books	Delhi
2750	Misc. The Great	IVOLL	131 00	2000	rana books	Delliii
3/58	October, Socialist					
					Alliad publishers	
	Community and		1 - 4	1070	Allied publishers	Dameh a
	India	NULL	1st ed	1978	•	Bombay
3759					Universal Law	
	Misc. The Growth of				publishing Co.	
	The Law	S.N. Cardozo	Indian Econon	2005	pvt. Ltd.	Delhi
3760					Universal Law	
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	the Law	B.N. Cardozo	Indian Econon	2002	pvt. Ltd.	Delhi
3761	Misc. The Idea of				Universal Book	
3.01	Law	D. Lloid	1st ed	1983	Traders	Delhi
2762	Misc. The Institution				Eastern Book	
	of property	B.S. Bhalla	1st ed	1984	Company	Lucknow
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	yoga of public law				Constitutional &	
	and development in	VD K	1 -41	1070	parliamentary	Name Dall :
	the context of India	V.R.K. Iyer	1st ed	1979		New Delhi
3764					Universal Law	
	Misc. The Ivory	V.K.S.			Book Co. pvt.	
	tower	Chaudhary	1st ed	2002	Ltd.	Delhi
3765					Universal Law	
	Misc. The Joke's				publishing Co.	
	on Lawyers	S. Ross	2nd Indian Re	2005	pvt. Ltd.	Delhi
	Misc. The				Vinod publishing	
3700	Judgement	K. Nayar	1st ed	1977	House	New Delhi
2767	Misc. The Judiciary I		20000		Orient Longman	. TOTT DON'T
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3768	Misc. The Last					
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		p.D.T. Achary	1st ed	2006	Bharat Law House	New Delhi
	Misc. The Law and practice relating to Office of profit	p.D.T. Achary	1st ed	2006		New Delhi
	Misc. The Law is a Ass	NULL	2nd Indian Re	2004	Universal Law Book Co. pvt. Ltd.	Delhi
	Misc. The Law of Foreigners And Registration of Foreigners	S.C. Consul	5th ed	1992	Law Book Co	Allahabad
3773	Misc. The Law of International Institutions		4th ed 5th Ind	2003	Universal Law publishing Co. pvt. Ltd.	Delhi
	Misc. The Law of International Institutions	D.W. Bowett	4th ed 3rd Ind	1998	Universal Law publishing Co. pvt. Ltd.	Delhi
	Misc. The Law of Real property	R.E. Megarry	8th ed	2002	Sweet & Maxwell	London
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1	Misc. The Law's Strangest Cases	p. Seddon	2nd Indian Re	2004	Universal Law publishing Co. pvt. Ltd.	Delhiu
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	Misc. The Orbit of Space Law	D. Wadegaonkar	1st ed	1984		Bombay
3784		K.C. Markandan	1st ed	1984	National publishing House	 Delhi
3785	Misc. The present Constitutional Issues and Views		1st ed	1987	Metropolitan Book Co (p) Ltd.	New Delhi
	Misc. The Seervai Legacy essay, speeches, tributies, letters	H.M. Seervai	NULL	2001	Universal Law Book Co. pvt. Ltd.	Delhi
3787	Misc. The Sikkim Saga		1st ed 2nd Re		Vinod publishing	New Delhi

2700	Mica The Coolel					
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	prospects	V.R.K. Iyer	1st ed			Nagpur 223
3789	ргоореоцо	VII CIT CI TY CI	201 00		Universal Law	ragpar 220
	Misc. The World's				Book Co. pvt.	
	Stupidest Laws	D. Crombie	1st Indian Rep	2005		Delhi
	Misc. Theory of	D. Crombic	13t maian rep	2003	N.M. Tripathi pvt	Bellill
	Legislation	J. Bentham	Rept. ed	1979		Bombay
	Misc. Third	o. Bentham	rtopt. cu	1373	Ltd	Borribay
	International					
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	Appellate Judges					
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3794	Misc. Towards					
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	Conservation Law in				N.M. Tripathi pvt	
	India	C. Singh	1st ed	1989	Ltd	Bombay
3795	Misc. Trafficking &				Human Rights	
		NULL	NULL	2006	Law Network	New Delhi
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	Misc. Trayner's Latin				Book Co. pvt.	
	Maxim	L. Trayner	Indian Eco. Re	2006	Ltd.	Delhi
3797	Misc. Treaties on the					
	Law , privileges					
	proceedings and					
	usage of parliament	NULL	15th ed	1950		London
3798					Universal Law	
	Misc. Trials and				publishing Co.	
	tribulations	NULL	2nd ed Rept.	2003	pvt. Ltd.	Delhi
	Misc. Tribal					
	Occupational	D.N.			Research India	
	Mobility	Majumdar	1st ed	1984	publications	Calcutta
	Misc. U.p. Higher					
	Judicial Service		<u> </u>		Hind publishing	<u> </u>
	Examination	R.N. Mishra	2nd ed	2005	House	Allahabad
	Misc.					
	Unaccustomed				Radom House	
	Earth	J. Lahiri	1st ed	2008	India	New Delhi

3802					Universal Law	
	Misc. Uncommon	_			publishing Co.	
	Law	A.p. Herbert	1st Indian Rep	1998		Delhi
3803	Misc. Uncommon				Universal Law	
	Law	A.p. Herbert	1st Indian Rep		publishing Co. pvt. Ltd.	Delhi
3804	24.1	7 (1012011	- Indian Rop	2000	pvi. Liu.	20
	Misc. United Nations					
		NULL	1st ed			New Delhi
	Misc. Untouchability	A Ob - b	.		Human Rights	Niana Ballai
	on Trial Misc. Varied	A. Shah	NULL	2008	Law Network	New Delhi
	patterns of					
	parliamentary and					
	presidential				Metropolitan	
	Govtvernments	p. Sharan	1st ed	1989	Book Co (p) Ltd.	New Delhi
3807	Misc. Views From					
	The Bench : The Judiciary and					
	Constitutional					
	politics	NULL	1st edRept.	1987	Asian Books	New Delhi
3808					Universal Law	
	Misc. Voice of	A.R.	1 04 0 0		publishing Co.	Dollai
	Justice Misc. We, the	Lakshmanan	ıst ea	2006	pvt. Ltd.	Delhi
		N.A.				
		palkhivala	3rd ed	1984	Strand Book Stall	Bombay
3810	Misc. Welding the				N.M. Tripathi pvt	Í
		NULL	1st ed	1974		Bombay
	Misc. What every				Universal Law	
	good lawyer should know	I. Campbell	2nd ed Rept.		publishing Co. pvt. Ltd.	Delhi
	Misc. What Next in	і. Сатірьсіі	Zna ca rept.	2004	ρνι. Εια.	DCIIII
	the Law	L. Denning	1st ed	1982	Butterworths	London
	Misc. Who Owns				Manas	
	CBI	B.R. Lal	NULL	2007	publications	New Delhi
1	Misc. Wild Races of				N 4:44 - 1	
1	The Eastern Frontier of India	T.H. Lewin	1st ed		Mittal publications	Delhi
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	an Autobiography of					
	ApJ Abdul Kalam	A.p.J. Abdul	OF the line in the section		Universities press	
	with Arun Tiwari Misc. Without Fear :	Kalam	25th Impression	2000	India pvt. Ltd.	Hyderabad
2010	The Life & Trial of				Harper Collins	
	Bhagat Singh	K. Nayar	1st ed			New Delhi
	Misc. Women,					
	Crime, and the					
	Criminal Justice	L.H. Bowker	1st ed	1980	Lexingtom Books	Toronto
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	Made Easy	N. Lewis	2nd Indian ed.	2007	Goyal Saab	Delhi
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	Supreme Court of India 1950-2002	B. Krishnan	2nd ed		Modern Law publications	Allahabad
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3020	Democratic				Oxford University	
	Constitution	G. Austin	3rd imp.	2006	press	New Delhi
3821	Misc.Driving		or ar major		Rupa And	
	Holidays	Koko Singh	NULL	2007		New Delhi
3822	Modern Equity	J.E. Martin	17th ed	2005	Sweet & Maxwell	London
3823	Modvat (Modified				Law publishing	
	Value Added Tax)	S.p. Kampani	1st ed	1986	House	Allahabad
3824	Motor Accident	J.p.			Ashoka Law	
	(Guide to)	Bhatnagar	1st ed Rept	1997	House	Allahabad
3825	Motor Accident				Lalitha	
	Claims	V.M. Gowda	1st ed	1989	publications	Bangalore
3826	Motor Accident	C n Conunto	and ad	1004	Kamal Law	Coloutto
2027	Claims	S.p. Senupta	zna ea	1994	House	Calcutta
3827	Motor Accident Claims And	R.G.			Bharat Law	
	Compensation		1st ed	2005	publications	Jaipur
3828	Motor Accident	A.S.	131 Cu	2003	Orient Law	σαιραί
3020	Compensation	Bhatnagar	4th ed	1995		New Delhi
3829	Motor Insurence			1.555	University Book	20
0020	(Accident And)	B.C. Mitra	1st ed	1994	Agency	Allahabad
3830	Motor Vehicle Laws	NULL	13th Edition	2008	LEXIS NEXIS	Nagpur
3831	Motor Vehicle Laws	NULL	13th Edition	2008	LEXIS NEXIS	Nagpur
3832	Motor Vehicle Laws	NULL	13th Edition	2008	LEXIS NEXIS	Nagpur
3833	Motor Vehicle Laws	NULL	13th Edition	2008	LEXIS NEXIS	Nagpur
3834	Motor Vehicle Laws	NULL	13th Edition	2008	LEXIS NEXIS	Nagpur
3835	Motor Vehicle Laws	NULL	13th Edition	2008	LEXIS NEXIS	Nagpur
3836					Ashoka Law	<u> </u>
	Motor Vehicles Act	N D Basu	8th ed	1999	House	New Delhi
3837		V. R.				
	Motor Vehicles Act	Manohar	3rd ed	1989		Nagpur
3838					Eastern Law	
	Motor Vehicles Act	S. K. Bose	6th ed	1984	House	Calcutta
3839	NA-4 \	D.I. Cavina	4 - 41	1000	Vinod publishing	D - II-:
	Motor Vehicles Act	R.L. Sarim	1st ed	1989	House	Delhi
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3841	Motor Vehicles Act	A.K. Banerjee	1st ed	1988	Ashoka Law House	Allahabad
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0015	Accident under)	G.S. Karkara	TSI 60	1990	(India) pvt. Ltd.	Allahabad
3846	Motor Vehicles Act	A p. Mothur	7th od	1072	Eastern Book	Dolhi
20.47	(Commentaries on)	A.p. Malfluf	7th ed	1973	Company	Delhi
3847	Motor Vehicles Act (Commentaries on)	Δ n Mathur	7th ed	1973	Eastern Book Company	Delhi
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3850	Motor Vehicles Act				Dwivedi Law	
	with allied laws	D.B. Senupta	2nd ed Rept	2005	Agency	Allahabad
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	with allied laws	D.B. Senupta	2nd ed Rept	2005	Agency	Allahabad
3852	Motor Vehicles Law	R. Khanna	NULL	2008	LEXIS NEXIS	New Delhi
3853	Motor Vehicles Law	R. Khanna	NULL	2008	LEXIS NEXIS	New Delhi
3854					Universal Law	
					publishing Co.	
	Motor Vehicles Laws	NULL	NULL	2009	pvt. Ltd.	Delhi
3855	Motor Vehicles Laws				Law publishers	
	And Rules	Jaggy	7th ed	2000	(India) pvt. Ltd.	Allahabad
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3860	Motor Vehicles Laws	_			Law publishers	
	And Rules	Jaggy	6th ed	1995	(India) pvt. Ltd.	Allahabad
3861	Motor Vehicles Laws	3	Eth d	4.070	Lancon de l'ale ana	
	And Rules	Jaggy	5th ed	1978	Law publishers	Allahabad
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3863	Motor Vehicles Laws	1000	Cth ad	1000	Law publishers	Allahahad
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3864		c			Orient Law	
3804	MRTp (principles of	S. Krishnamurthi	2nd ed	1086	Orient Law	New Delhi
	MRTp (principles of law relating to -)	S. Krishnamurthi	2nd ed	1986	House	New Delhi
3864	MRTp (principles of law relating to -)	Krishnamurthi			House N.M. Tripathi pvt	
3865	MRTp (principles of law relating to -) Muslim Law	Krishnamurthi M. Tayyibji	4th ed	1968	House N.M. Tripathi pvt Ltd	Bombay
3865 3866	MRTp (principles of law relating to -) Muslim Law Muslim Law of India	Krishnamurthi			House N.M. Tripathi pvt	
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penal Law of India	H.S. Gour	11th ed	2000	(India) pvt. Ltd.	Allahabad
4036				Law publishers	
penal Law of India	H.S. Gour	11th ed	2000	(India) pvt. Ltd.	Allahabad
4037				Law publishers	
penal Law of India	H.S. Gour	11th ed	2000	(India) pvt. Ltd.	Allahabad
4038				Law publishers	
penal Law of India	H.S. Gour	11th edition	2011	(India) pvt. Ltd.	Allahabad
4039				Law publishers	
penal Law of India	H.S. Gour	11th edition	2011	(India) pvt. Ltd.	Allahabad
4040				Law publishers	
penal Law of India	H.S. Gour	11th edition	2011	(India) pvt. Ltd.	Allahabad
4041				Law publishers	
penal Law of India	H.S. Gour	11th edition	2011	(India) pvt. Ltd.	Allahabad
4042				Law publishers	
penal Law of India	H.S. Gour	11th edition	2011	(India) pvt. Ltd.	Allahabad
4043				Law publishers	
penal Law of India	H.S. Gour	11th edition	2011	(India) pvt. Ltd.	Allahabad
4044		44.1		Law publishers	
penal Law of India	H.S. Gour	11th edition	2011	(India) pvt. Ltd.	Allahabad
4045		1146	2011	Law publishers	Allohabaa
penal Law of India	H.S. Gour	11th edition	2011	(India) pvt. Ltd.	Allahabad
4046	11.6.60	11th odition	2011	Law publishers	Allohobad
penal Law of India	H.S. Gour	11th edition	2011	(India) pvt. Ltd.	Allahabad
4047	H & Co	11th adition	2011	Law publishers	Allahahad
penal Law of India	H.S. Gour	11th edition	2011	(India) pvt. Ltd.	Allahabad
4048 penal Law of India	H.S. Gour	11th edition	2011	Law publishers (India) pvt. Ltd.	Allahabad
<u> </u>	17.3. GUUI	TTUI GUIUOII	2011	Law publishers	Alialiabau
4049 penal Law of India	H.S. Gour	11th edition	2011	(India) pvt. Ltd.	Allahabad
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4050		Ι			Law publishers	
4050	penal Law of India	H.S. Gour	11th edition	2011		Allahabad
4051	perial Law of Iriala	11.0. 0001	TITT COLLOT	2011	Law publishers	Manabaa
4031	penal Law of India	H.S. Gour	11th edition	2011		Allahabad
4052	•				Law publishers	
1002	penal Law of India	H.S. Gour	11th edition	2011		Allahabad
4053					Law publishers	
1000	penal Law of India	H.S. Gour	11th edition	2011		Allahabad
4054					Law publishers	
	penal Law of India	H.S. Gour	11th edition	2011		Allahabad
4055	!·				Law publishers	
	penal Law of India	H.S. Gour	11th edition	2011		Allahabad
4056	•				Law publishers	
	penal Law of India	H.S. Gour	11th edition	2011		Allahabad
4057	,				Law publishers	
	penal Law of India	H.S. Gour	11th edition	2011		Allahabad
4058	personal Injury				, , ,	
	Litigation	J. pritchard	9th ed	1997	FT Law & Tax	London
4059	phipson on					
	Evidence	NULL	16th ed	2005	Sweet & Maxwell	London
4060					Eastern Law	
	pleading (Law of)	p.C. Mogha	12th ed	1974	House	Calcutta
4061	,				Eastern Law	
	pleadings (Law of)	p.C. Mogha	14th ed	1987	House	Calcutta
4062	pleadings And					
	practice	N.S. Bindra	4th ed	1969	Law Book Co	Allahabad
4063	police Act	R.B. Sethi	4th ed	1979	Law Book Co	Allahabad
4064					Law publishers	
	police Diaries	V. Mitter	10th ed	2001		Allahabad
4065					Law publishers	
	police Diaries	V. Mitter	10th ed	2001	(India) pvt. Ltd.	Allahabad
4066						
	police Diaries ,					
	Statements, Reports	V. Mitter	7th ed	1976	Law publishers	Allahabad
4067						
	police Diaries ,					
	Statements, Reports	V. Mitter	7th ed	1976	Law publishers	Allahabad
4068	police Diaries					
	Statements,				premier	
	Reports, And	,, , , ,			publishing	
	Investigations	p. Venkatesh	∠na ea	1998	Company	Allahabad
4069	police Diaries					
	Statements,			1	premier	
	Reports, And Investigations	p. Venkatesh	2nd od	1998	publishing	Allahabad
4070		p. verikalesti	ZIIU EU	11990	Company Orient publishing	miailabau
4070	police Handbook	N D Basu	9th ed	1999		New Delhi
4071	•	IN D Dasu	Janeu	1999	Orient publishing	INCM DOILI
4071	police Handbook	N D Basu	9th ed	1999		New Delhi
4072		I D Dasa	Jui cu	1333	Law Book	I ACAA DEIIII
4072		K.			Company (p)	
	And prosecution	Krishnamurthi	5th ed	1986	Ltd.	Allahabad
//072	police Manual	S.N. Bagga	1st ed	1974	Law Book Co	Allahabad
	pollution (Water	John Dagga	201.00	2017	Lavy Dook Co	, manabau
4074	Air) and					
	Environment				Law publishers	
	(protection) Laws	Lal	3rd ed	1990	(India) pvt. Ltd.	Allahabad
L	N P. Stocker / Lavis	<u> _</u>	15.4.54	1-000	Na.a) pri. Lia.	,a.iabaa

4075	pollution Laws				Vedpal Law	
	(Manual of)	B.R. potdar	1st ed	1985	House	Indore
	practice & procedure	M.N. Kaul	2nd ed	1972	Metropolitan Book Co (p) Ltd.	Delhi
	preamble	R.C. Lahoti	1st ed	2004	Eastern Book Company	Lucknow
	precedent in Indian Law	B. Agarwala	3rd ed	2009	Eastern Book Company	Lucknow
	precedent in Indian Law	B. Agarwala	3rd ed	2009	Eastern Book Company	Lucknow
	precedent in Indian Law	B. Agarwala	3rd ed	2009		Lucknow
	press (Law of the -)	D.D. Basu	3rd ed	1996		New Delhi
	press in India (Law of the)	D.D. Basu	1st ed	1980	prentice Hall of India pvt. Ltd.	New Delhi
	prevention of Corruption Act, 1988	Malik	1st edition Re	2013	Delhi Law House	Delhi
	prevention of Corruption Act, 1988	Malik	1st edition Re	2013	Delhi Law House	Delhi
	prevention of Corruption Act, 1988	Malik	1st edition Re	2013	Delhi Law House	Delhi
	prevention of Corruption Act, 1988	Malik	1st edition Re	2013	Delhi Law House	Delhi
	prevention of Corruption Act, 1988.	Malik	2011 ed.	2011	Delhi Law House	Delhi
4088	prevention of Corruption Act, 1988.	Malik	2011 ed.	2011	Delhi Law House	Delhi
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4090	prevention of Corruption Act.	A. Dhamija	2nd ed.	2009	Butterworths	Nagpur
	prevention of Corruption Act.	A. Dhamija	2nd ed.	2009	Butterworths	Nagpur
	prevention of Corruption Act.	A. Dhamija	2nd ed.	2009	Butterworths	Nagpur
4093	principles of Intellectual property		1st edn.	2009	Eastern Book Company	Lucknow
4094	principles of Intellectual property	N.S. Gopalkrishna n	1st edn.	2009	Eastern Book Company	Lucknow
4095		N.S. Gopalkrishna n	1st edn.	2009	Eastern Book	Lucknow
4096		B. Bhattacharjee		2013	Dipali publications	Siliguri
4097	probation of Offenders Act (Central & States) , 1958	R.B. Sethi	4th ed	2004	Law publishers (India) pvt. Ltd.	Allahabad

4098	probation of				Rajasthan Law	
	Offenders Act, 1958	K.L. Sethi	2nd ed	1998	House	Jodhpur
	problems & solution on Criminal Law	K. prasad	NULL	2008	Universal Law publications	Delhi
	promissory Notes	rt. prasau	IVOLL	2000	pablications	Dellili
4100	(Law , practice &				Andhera Law	
	procedure)	G.S. Gupta	2nd ed	1974	Times	Hyderabad
4101	property Law				Oxford University	
	(Intellectual)	L. Bently	1st ed	2003	•	India
4102	property Law				Universal Law	
	(perspective in Intellectual -)	NULL	1st ed		publishing Co. pvt. Ltd.	Delhi
	property Rights	NOLL	15t eu	2003	Indian Law	Dellili
4103	(Intellectual)	NULL	1st ed	2004		New Delhi
4104	,				Law Book	
	provincial Insolvency				Company (p)	
	Act	S. Row	5th ed	1988	Ltd.	Allahabad
4105					Law Book	
	provincial Insolvency	C Dow	Eth od	1988	Company (p)	Allahahad
	Act	S. Row	5th ed	1988	Ltd.	Allahabad
	provincial Small Cause Courts				Hind publishing	
	Act,1887	R.D. Shukla	2nd ed		House	Allahabad
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	public Interest					
	(Legal Implications					
	of Disclosure in the)	Y. Cripps	2nd ed	1994	Sweet & Maxwell	London
	public Interest	0.00	4 - 41	1000	Central India Law	2 - 1 1
	Litigation	G.Gupta	1st ed	1993	Institute	Jabalpur
	public Interest Litigation	C loin	1 ct od	2003	Deep & Deep publications	New Delhi
4110	Liligation	S. Jain	1st ed	2003	Universal Law	New Dellii
	public Interest				publishing Co.	
	Litigation	B.L. Wadehra	1st ed			Delhi
4111	public Interest				•	
	Litigation (Supreme				LIpS publications	
	Court on)	NULL	NULL	1997	presentation	New Delhi
	public Interest					
	Litigation (Supreme	NII II I	NII II I		LIpS publications	Now Dolbi
	Court on) public Interest	NULL	NULL	1997	presentation	New Delhi
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	Court on)	NULL	NULL			New Delhi
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	Court on)	NULL	NULL	1997	presentation	New Delhi
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4110	,	NULL	NULL	1997	presentation	New Delhi
4116	public Interest Litigation (Supreme				LIpS publications	
		NULL	NULL			New Delhi
4117	public Interest	-			n	220
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	Court on)	NULL	NULL			New Delhi
4118	public Interest					
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	Court on)	NULL	NULL	1997	presentation	New Delhi

4119	public Interest					
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	Court on)	NULL	NULL	1997	presentation	New Delhi
4120	public Interest					
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4404	Court on)	NULL	NULL	1997	presentation	New Delhi
4121	public Interest Litigation (Supreme				Line publications	
	Court on)	NULL	NULL	1997	LIpS publications presentation	New Delhi
/1122	public Interest	NOLL	IVOLL	1337	presentation	IVEV Dellii
7122	Litigation (Supreme				LIpS publications	
	Court on)	NULL	NULL	1997		New Delhi
4123	public Interest				-	
	Litigation & public				Orient publishing	
	Nuisances	S.K. Sarkar	1st ed Rept.	2003	Co	Allahabad
4124	public Interest					
	Litigation And Our	O a Mialana	4 - 4 1	0000	Dwivedi Law	A II - I I I
	Rights	O.p. Mishra	1st ed	2003	Agency	Allahabad
4125	public Interest Litigation And Our				Dwivedi Law	
	Rights	O.p. Mishra	1st ed	2003	Agency	Allahabad
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7120	Litigation And Our				Dwivedi Law	
	Rights	O.p. Mishra	1st ed	2003	Agency	Allahabad
4127	public Interest					
	Litigation And Our				Dwivedi Law	
	Rights	O.p. Mishra	1st ed	2003	Agency	Allahabad
4128	public Interest					
	Litigation in India :					
	Concepts , Cases , Concerns	V. Upadhyay	1st ed	2007	Butterworths	Delhi
4129	public Interest	v. Opaanyay	131 04	2007	Ashoka Law	Benn
7120	Litigations	p.M. Bakshi	1st ed	1999		New Delhi
4130	public Interest				Ashoka Law	
	Litigations	p.M. Bakshi	1st ed	1999	House	New Delhi
	public Interest				Ashoka Law	
	Litigations	p.M. Bakshi	1st ed	1999		New Delhi
4132	public International				Allahabad Law	
	Law	M.p. Tandon	11th ed	1990	Agency	Allahabad
4133	public premises					
	(Eviction of Unauthorised					
	Occupants)				Eastern Book	
	Act,1971	S.p. Gupta	2nd ed	1994	Company	Lucknow
4134	public premises	•			Ashoka Law	
	(Law of)	S.K. Awasthi	1st ed	2000		New Delhi
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	(Law of)	S.K. Awasthi	1st ed	2000	House	New Delhi
4136	pulice Diaries					
	Statement, Reports	\ / \ Aittor	Oth od	1006	Low publish	Allohohod
	Investigations	V. Mitter	9th ed	1986	Law publishers	Allahabad
4137	pulice Diaries Statement, Reports					
	Investigations	V. Mitter	9th ed	1986	Law publishers	Allahabad
4138	Quaterly Review					
.100	(Law of) Volume					
	ì21 ´	NULL	NULL	2005	Sweet & Maxwell	London

4139	Quaterly Review					
	(Law of) Volume					
	122	NULL	NULL	2006	Sweet & Maxwell	London
	Quinquennial Digest				All India Reporter	
	1966-1970	D.V. Chitalley	NULL	1971		Bombay
	Quinquennial Digest				All India Reporter	
	1966-1970	D.V. Chitalley	NULL	1971		Bombay
	Quinquennial Digest				All India Reporter	
	1966-1970	D.V. Chitalley	NULL	1971		Bombay
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	1966-1970	D.V. Chitalley	NULL	1971		Bombay
	Quinquennial Digest				All India Reporter	
	1966-1970	D.V. Chitalley	NULL	1971	'	Bombay
	Quinquennial Digest				All India Reporter	
	1971-1975	W.W. Chitaley	NULL	1976		Bombay
	Quinquennial Digest			4070	All India Reporter	
	1971-1975	W.W. Chitaley	NULL	1976		Bombay
	Quinquennial Digest	MANA Obitala	NII II I	1076	All India Reporter	Domks
	1971-1975	W.W. Chitaley	NULL	1976	•	Bombay
	Quinquennial Digest	MANA Chitalou	NII II I	1076	All India Reporter	Dombou
	1971-1975	W.W. Chitaley	NULL	1976		Bombay
	Quinquennial Digest 1971-1975	MANA Chitalou	NII II I	1070	All India Reporter	Dombou
		W.W. Chitaley	NULL	1976	'	Bombay
	Quinquennial Digest 1976-1980	V. R. Manohar	NULL	1981	All India Reporter pvt Ltd	Pombov.
			NULL	1901	'	Bombay
	Quinquennial Digest 1976-1980		NII II I	1001	All India Reporter pvt Ltd	Domboy.
	Quinquennial Digest		NULL	1981	'	Bombay
	1976-1980		NULL	1981	All India Reporter pvt Ltd	Bombay
		V. R.	NOLL	1901	All India Reporter	Бопвау
	1976-1980		NULL	1981		Bombay
		V. R.	NOLL	1301	All India Reporter	Боттьау
	1976-1980	1	NULL	1981		Bombay
	Quinquennial Digest		IVOLL	1301	pvi Liu	Ботпьау
	Civil, Criminal and	Narayanaswa			Madras Law	
			NULL	1988		Madras
	Quinquennial Digest					
	Civil, Criminal and	Narayanaswa			Madras Law	
	Revenue 1981-1985		NULL	1988		Madras
	Quinquennial Digest					
	Civil , Criminal and	Narayanaswa			Madras Law	
	Revenue 1981-1985		NULL	1988	Journal Office	Madras
4158					National Law	
	Railway property Act	S.K. Awasthi	1st ed	1984	Agency	Allahabad
4159	Rayden and					
	Jackson on Divorce					
	,	NULL	18th ed	2006	Butterworths	London
	Rayden and					
	Jackson on Divorce		4.045!	0000	D. #	
	and Family Maters	NULL	18th ed	2006	Butterworths	London
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	Jackson on Divorce	NII II I	10th ad	2006	Puttonworths	London
	and Family Maters	NULL	18th ed	2006	Butterworths	London
	Rayden and Jackson on Divorce					
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	and rainly Maleis	INOLL	TOUI CU	2000	Patter WOLLIS	London

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		NULL	18th ed	2006	Butterworths	London
4164	Rayden and	IVOLL	2011 04	2000	Batterworting	London
1201	Jackson on Divorce					
	and Family Maters	NULL	18th ed	2006	Butterworths	London
4165						
	Reader's Digest					
	Great Encyclopaedic	NULL	2nd od	1974	Reader's Digest Association	London
4100	,	NULL	2nd ed	1974	ASSOCIATION	London
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	Great Encyclopaedic				Reader's Digest	
		NULL	2nd ed	1974	Association	London
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	Great Encyclopaedic		0	4074	Reader's Digest	
44.00	,	NULL	2nd ed	1974	Association	London
4168	Real property (Law	D Mogarny	6th ed	2000	Sweet & Maxwell	London
4169	of)	R. Megarry	our eu	2000	Law publishers	LUTIUUTT
4109		J. Woodroffe	6th Rept. ed	1988	(India) pvt. Ltd.	Allahabad
4170	\ /	2. 1130010110	Jan Nopti Cu	-555	Law Book	a.iabaa
4170					Company (p)	
	Receivers (Law of)	p.S.A. pillai	3rd ed	1993	Ltd.	Allahabad
4171	Reflections of				Universal Law	
	Abhishek Singhvi		l		publishing Co.	L
	(Candid Corner)	A. Singhvi	1st ed	2006	pvt. Ltd.	Delhi
4172	Degistration Ast	C Dow	Oth od	2001	Law publishers	Allahabad
4172	Registration Act Registration Act	S. Row S. Row	9th ed 7th ed	1982	(India) pvt. Ltd. Law publishers	Allahabad
4173	•	S. ROW	7 til eu	1902	Dwivedi Law	Allallabau
41/4	Registration Act	K. Rao	1st ed	2002	publications	Allahabad
4175		rarao	201 00	2002	Law publishers	, mariabad
	Registration Act	S. Row	8th ed	1995	(India) pvt. Ltd.	Allahabad
4176	Registration Act				,	
	(Indian)	S. Row	6th ed	1978	Delhi Law House	Allahabad
4177	Registration Act				Butterworths	
	` ,	Mulla	10th ed	1998	India	New Delhi
4178	Registration Act	C I/ A.v.c =4l=:	1 ot od Dant	1000	Ashoka Law	Now Dalla:
4470	(Societies)	S.K. Awasthi	1st ed Rept.	1999	House Vishal Book	New Delhi
41/9	Registration Act,1908	S. Adhikari	1st ed	1998	Centre	Nasik
4180		o. Adrikan	131 00	1550	Law publishers	IVASIK
4100	Registrtion Act	Sanjiva Row	14th edition	2013	(India) pvt. Ltd.	Allahabad
4181	. 9 - 1 3 - 2 1 1 1 0 0	, , , , , , , , , , , , , , , , , , , ,			Law publishers	
	Registrtion Act	Sanjiva Row	14th edition	2013	(India) pvt. Ltd.	Allahabad
4182		-			Law publishers	
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4183					Law publishers	
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4184		Capilly Day	1 4th adition	2012	Law publishers	Allahahad
4105	Registrtion Act	Sanjiva Row	14th edition	2013	(India) pvt. Ltd.	Allahabad
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1106	Related S.C. & H.C.	Janjiva RUW	THUI CUIUUII	2013	γιταία) μνι. Liu.	Alialiabau
4100	Judgements	A. Kumar	NULL	2008	TDSAT	New Delhi
	Saagomonio	, r.amai	1	1-300	1.50, (1	1. 10 tt DOM

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4107	Religious Affairs				publishing Co.	
	(Laws of India on)	T. Mahmood	1st ed	2008		Delhi
4100	,	1. Mariirioou	131 60	2000	pvi. Liu.	Dellili
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	Cases (All India	C Canal	Ond od	1070	Eastern Book	Luckacus
	Control of)	S. Gopal	2nd ed	1972	. ,	Lucknowe
4189	Rent Control (Law	R.B.			N.M. Tripathi pvt	
	of)	Andhyarujina	1st ed	1974		Bombay
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	(Delhi)	J. Singh	3rd ed	1983	publications	Delhi
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	Act,1958 (Delhi)	S.L. Bahl	4th ed	1975		Delhi
4192	Representation of				Law publishers	
1 7102	people Act	S.K. Ghose	2nd ed	1995		Allahabad
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4193	people Act,1951	K.N. Tripathi	1st ed	1974	publishing House	Allahahad
4104	Representation of	IX.IV. HIPALIII	131 60	1374	publishing House	Aliariabau
4194		S. K. Ghosh	1 ct od	1985	Law publishers	Allahabad
	peoples Act	5. K. G110511	1st ed	1900	Law publishers	Allallabau
4195	Restrictive & Unfair					
	Trade practices with					
	Consumer					
	protection (Law			4000	Wadhwa and	
	Relating to -)	S.M. Dugar	2nd ed	1992	Company Nagpur	Nagpur
4196		S.V. Joga				
	Right to Information	Rao	1st edn.	2009	pentagon press	New Delhi
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	practice)	R.D. Ryder	1st ed	2006	Company Nagpur	New Delhi
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	on) `	Barowalia	1st ed Rept.	2007	pvt. Ltd.	Delhi
4200	Right to Information		·		•	
	Act 2005				Universal Law	
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	Handbook on)	p.K. Das	1st ed Rept.	2007		Delhi
4201	Roget's International		- 1- 3-		Harper Collins	
7201	Thesaurus	NULL	6th edition	2001		New York
1202	Roget's International	· -		1	Harper Collins	
7202	Thesaurus	NULL	6th edition	2001		New York
1202	Roget's International		Car Cardon		Harper Collins	
4203	Thesaurus	NULL	6th edition	2001		New York
4204	Roget's International	I VOLL	our cuition	2001	Harper Collins	I ACAA IOIK
4204	Thesaurus	NULL	6th adition	2001		New York
4005		INOLL	6th edition	2001		INCW TOIK
4205	Roget's International	NII II I	6th adition	2001	Harper Collins	Now York
	Thesaurus	NULL	6th edition	2001	publishers India	New York
4206		Anthony	2045 25	1000	Ctarrage C C are a	l andar
			20th ed	1982	Stevens&Sons	London
4207	Russell On	D. St. John				l
	Arbitration	Sutton	22nd ed	2003	Sweet & Maxwell	London
4208	S.C. Criminal Digest				Eastern Book	
	2008	S. Malik	NULL	2009	Company	Lucknow
1	0-1		l			
4209	Sale of Goods Act					
4209	and Indian					
4209		Mulla	10th edition	2012	LEXIS NEXIS	Nagpur

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	and Indian				. =\//2 \/=\//2	
1011	partnership Act	Mulla	10th edition	2012	LEXIS NEXIS	Nagpur
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	partnership Act	Mulla	10th edition	2012	LEXIS NEXIS	Nagpur
4212	Sale of Goods	O.p.			Metropolitan	
	Act,1930	Aggarwala	10th ed	1976	Book Co (p) Ltd.	New Delhi
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	Conditions of Service	lmtiyaz Hussain	1st edition	2014	Srinagar Law Journal pub.	Kashmir
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	and Scheduled					
	Tribes (prevention of Atrocities)					
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4399	Supreme Court				Eastern Book	
	Criminal Digest	S. Malik	NULL	1987	Company	Lucknow
4400	Supreme Court			1007	Eastern Book	l
	Criminal Digest	S. Malik	NULL	1987	Company	Lucknow

4401	Supreme Court Criminal Digest					
	1950-1975	S.K. Agrawal	3rd ed	1976	Law Book Co	Allahabad
4402	Supreme Court Criminal Digest 1950-1975	S.K. Agrawal	3rd ed	1976	Law Book Co	Allahabad
4403	Supreme Court Criminal Digest 2006	S. Malik	NULL	2007	Eastern Book Company	New Delhi
4404	Supreme Court Criminal Digest, 1950-1980	S.K. Agrawal		1981	Law Book Co	Allahabad
4405	Supreme Court Decennial Digest 1981-90	NULL	Rept. ed	1997	Eastern Book Company	Delhi
4406	Supreme Court Decennial Digest 1981-90	NULL	Rept. ed	1997	Eastern Book Company	Delhi
4407	Supreme Court Decennial Digest 1981-90	NULL	Rept. ed	1997	Eastern Book Company	Delhi
4408	Supreme Court Decennial Digest 1981-90	NULL	Rept. ed	1997	Eastern Book Company	Delhi
4409	Supreme Court Decennial Digest 1981-90	NULL	Rept. ed	1997	Eastern Book Company	Delhi
4410	Supreme Court Decennial Digest 1981-90	NULL	Rept. ed	1997	Eastern Book Company	Delhi
4411	Supreme Court Decennial Digest 1981-90	NULL	Rept. ed	1997	Eastern Book Company	Delhi
	Supreme Court Decennial Digest 1981-90	NULL	Rept. ed	1997	Eastern Book Company	Delhi
	Supreme Court Decennial Digest 1981-90	NULL	Rept. ed	1997	Eastern Book Company	Delhi
	Supreme Court Decennial Digest 1981-90	NULL	Rept. ed	1997	Eastern Book Company	Delhi
4415	Supreme Court Decennial Digest 1981-90	NULL	Rept. ed	1997	Eastern Book Company	Delhi
4416	Supreme Court Decennial Digest 1981-90	NULL	Rept. ed	1997	Eastern Book Company	Delhi
4417	Supreme Court Decennial Digest 1981-90	NULL	Rept. ed	1997	Eastern Book Company	Delhi
4418	Supreme Court Decennial Digest 1981-90	NULL	Rept. ed	1997	Eastern Book Company	Delhi
4419	Supreme Court Decennial Digest 1981-90	NULL	Rept. ed	1997	Eastern Book Company	Delhi

4420	Supreme Court					
	Decennial Digest				Eastern Book	
	1981-90	NULL	NULL	2005	Company	New Delhi
4421	Supreme Court Decennial Digest 1981-90	NULL	NULL	2005	Eastern Book Company	New Delhi
4422	Supreme Court Decennial Digest 1981-90	NULL	NULL	2005	Eastern Book Company	New Delhi
	Supreme Court Decennial Digest 1981-90	NULL	NULL	2005	Eastern Book Company	New Delhi
4424	Supreme Court Decennial Digest 1981-90	NULL	NULL	2005	Eastern Book Company	New Delhi
	Supreme Court Decennial Digest 1981-90	NULL	NULL	2005	Eastern Book Company	New Delhi
4426	Supreme Court Decennial Digest 1981-90	NULL	NULL	2005	Eastern Book Company	New Delhi
	Supreme Court Decennial Digest 1981-90	NULL	NULL	2005	Eastern Book Company	New Delhi
4428	Supreme Court Decennial Digest 1981-90	NULL	NULL	2005	Eastern Book Company	New Delhi
4429	Supreme Court Decennial Digest 1981-90	NULL	NULL	2005	Eastern Book Company	New Delhi
4430	Supreme Court Decennial Digest 1981-90	NULL	NULL	2005	Eastern Book Company	New Delhi
	Supreme Court Decennial Digest 1981-90	NULL	NULL	2005	Eastern Book Company	New Delhi
4432	Supreme Court Decennial Digest 1981-90	NULL	NULL	2005	Eastern Book Company	New Delhi
4433	Supreme Court Decennial Digest 1981-90	NULL	NULL	2005	Eastern Book Company	New Delhi
4434	Supreme Court Decennial Digest 1981-90	NULL	NULL	2005	Eastern Book Company	New Delhi
4435	Supreme Court Decennial Digest 1981-90	NULL	NULL	2005	Eastern Book Company	New Delhi
4436	Supreme Court Decennial Digest 1981-90	NULL	NULL	2005	Eastern Book Company	New Delhi
4437	Supreme Court Decennial Digest 1981-90	NULL	NULL	2005	Eastern Book Company	New Delhi
4438	Supreme Court Decennial Digest 1981-90	NULL	NULL	2005	Eastern Book Company	New Delhi

1/130	Supreme Court		I			
	Decennial Digest				Eastern Book	
	1981-90	NULL	NULL	2005		New Delhi
	Supreme Court	NOLL	INOLL	2003	Company	New Delli
	Decennial Digest				Eastern Book	
	1981-90	NULL	NULL	2005		New Delhi
		NOLL	INULL	2005	Company	New Deini
	Supreme Court				Et DI-	
	Decennial Digest		l		Eastern Book	
	1981-90	NULL	NULL	2005	Company	New Delhi
	Supreme Court					
	Decennial Digest				Eastern Book	
	1981-90	NULL	NULL	2005	Company	New Delhi
4443	Supreme Court					
	Decennial Digest				Eastern Book	
	1981-90	NULL	NULL	2005	Company	New Delhi
4444	Supreme Court				, ,	
	Decennial Digest				Eastern Book	
	1981-90	NULL	NULL			New Delhi
	Supreme Court	V. R.	· -		All India Reporter	
	Digest 1950-1986	Manohar	NULL	1987		Bombay
	Supreme Court	V. R.	INOLL	1307	All India Reporter	Dombay
	Digest 1950-1986	v. R. Manohar	NULL	1987	pvt Ltd	Bombay
			INOLL	T301		Боньау
	Supreme Court	V. R.	.	1007	All India Reporter	D l
	Digest 1950-1986	Manohar	NULL	1987		Bombay
4448	Supreme Court	V. R.			All India Reporter	_
	Digest 1950-1986	Manohar	NULL	1987		Bombay
4449	Supreme Court	V. R.			All India Reporter	
	Digest 1950-1986	Manohar	NULL	1987	pvt Ltd	Bombay
4450	Supreme Court	V. R.			All India Reporter	
	Digest 1950-1986	Manohar	NULL	1987		Bombay
4451	Supreme Court	V. R.			All India Reporter	,
	Digest 1950-1986	Manohar	NULL	1987		Bombay
	Supreme Court	V. R.			All India Reporter	
7752	Digest 1950-1986	Manohar	NULL			Bombay
1/152	Supreme Court	V. R.	11022		All India Reporter	Dombay
4453	Digest 1987-1988	Manohar	NULL			 Bombay
4.45.4	•	iviarioriai	INOLL	1909	ρνι Δια	Бинвау
	Supreme Court					
	Digest on Criminal				A	
	procedure Code	NA NA/:-	1 -41		Apex Law	
	(1950 - 1990)	M. Wasim	1st ed		<u> </u>	Lucknow
	Supreme Court				Eastern Book	<u>.</u>
	Education Cases	S. Malik	9th edition		. ,	Lucknow
	Supreme Court				Eastern Book	
	Education Cases	S. Malik	9th edition	2012	Company	Lucknow
4457	Supreme Court				Eastern Book	
	Education Cases	S. Malik	9th edition	2012	Company	Lucknow
	Supreme Court				Eastern Book	
	Education Cases	S. Malik	9th edition			Lucknow
	Supreme Court	22 42			Eastern Book	
	Education Cases	S. Malik	9th edition			Lucknow
	Supreme Court	J. Mank	Car Cardon		Eastern Book	
		S Malik	Oth odition			Lucknow
	Education Cases	S. Malik	9th edition			Lucknow
	Supreme Court	C. Malile	Oth a dist		Eastern Book	
	Education Cases	S. Malik	9th edition			Lucknow
	Supreme Court				Eastern Book	
	Education Cases	S. Malik	9th edition	2012	Company	Lucknow

	<u> </u>	T	<u> </u>			
4463	Supreme Court				Eastern Book	
	Education Cases	S. Malik	9th edition	2012	Company	Lucknow
4464	Supreme Court				Eastern Book	
	Education Cases	S. Malik	9th edition	2012		Lucknow
4465	Supreme Court				Eastern Book	
	Education Cases	S. Malik	9th edition	2012	Company	Lucknow
4466	Supreme Court				Eastern Book	
	Education Cases	S. Malik	9th edition	2012	Company	Lucknow
4467	Supreme Court					
	Labour & Services				Eastern Book	
	Digest 1950-1978	S. Malik	1st ed	1979	Company	Lucknow
4468	Supreme Court					
	Labour & Services				Eastern Book	
	Digest 1950-1978	S. Malik	1st ed	1979	Company	Lucknow
4469	Supreme Court				1 7	
	Labour & Services				Eastern Book	
	Digest 1950-1978	S. Malik	1st ed	1979		Lucknow
4470	Supreme Court			-	Γ)	
	Labour & Services				Eastern Book	
	Digest 1950-1978	S. Malik	1st ed	1979		Lucknow
///71	Supreme Court			· •		
+4/1	Millennium Digest	V. R.			All India Reporter	
	1950-2000		NULL	2000		 Mumbai
1172	Supreme Court	Marioriai	IVOLL	2000	pvi Liu	Manibai
4412	Millennium Digest	V. R.			All India Reporter	
	1950-2000		NULL	2000		 Mumbai
4472	Supreme Court	Marionai	IVOLL	2000	pvi Liu	Marribai
4473	Nominal Table	V. R.			All India Reporter	
	(1950 - 1980)	Manohar	NULL	1981		Bombay
4474	Supreme Court of	Marionai	INOLL	1301	pvi Liu	Боттыау
4474	India (Comparative					
	Table 1950-93)					
	Nominal Index 1950-				Hindusthan	
	1991	NULL	Rept.ed	1997	publications	Delhi
1175	Supreme Court of	INOLL	i veptieu	1001	μαυποαποιίδ	
44/5	India (Comparative					
	Table 1950-93)					
	Nominal Index 1950-				Hindusthan	
	1991	NULL	Rept.ed	1997		 Delhi
4470	Supreme Court of	INOLL	i vept.eu	1001	μασιισατίστιο	
44/6						
	India (Comparative Table 1950-93)					
	Nominal Index 1950-				Hindusthan	
	1991	NULL	Rept.ed	1997	publications	 Delhi
A A 7 7		INULL	rvehren	T331	μαυποαποπο	ווווסט
4477	Supreme Court of					
	India (Comparative					
	Table 1950-93) Nominal Index 1950-				Hindusthan	
	1991	NULL	Rept.ed	1997		 Delhi
4.470		INULL	nept.eu	T331	μαυιισαιιστιδ	וווטטו
44/8	Supreme Court of					
İ	India (Comparative					
	Table 1050 00 \					
	Table 1950-93)				Hinducthon	
	Table 1950-93) Nominal Index 1950- 1991	NULL	Rept.ed	1997	Hindusthan publications	Delhi

4479	Supreme Court of					
	India (Comparative					
	Table 1950-93) Nominal Index 1950-				 Hindusthan	
	1991	NULL	Rept.ed	1997		Delhi
4480	Supreme Court of					
	India (Comparative					
	Table 1950-93)				Llinducthon	
	Nominal Index 1950- 1991	NULL	Rept.ed	1997	Hindusthan publications	Delhi
4481	Supreme Court of	NOLL	repticu	1557	publications	Dellil
	India (Comparative					
	Table 1950-93)					
	Nominal Index 1950-	N 11 11 1	D tl	1007	Hindusthan	D - II-:
4400	1991	NULL	Rept.ed	1997	publications Eastern Book	Delhi
4482	Supreme Court on Arbitration.	S. Malik	2001 ed.	2001	Company	Lucknow
4483	Supreme Court on	O. Wank	2001 00.	2001	Eastern Book	Lackinow
	Arbitration.	S. Malik	2001 ed.	2001	Company	Lucknow
4484	Supreme Court on				Eastern Book	
	Arbitration.	S. Malik	2001 ed.	2001	Company	Lucknow
4485	Supreme Court on				Factoria Dooli	
	Consumer protection	S. Malik	NULL	2009	Eastern Book Company	Lucknow
4486	Supreme Court on	5. Walk	INOLL	2009	Соттрату	LUCKITOW
4400	Consumer				Eastern Book	
	protection	S. Malik	NULL	2009		Lucknow
4487	Supreme Court on					
	Consumer	C Molile	NII II I	2000	Eastern Book	Lucknow
1100	protection Supreme Court on	S. Malik	NULL	2009	Company	Lucknow
4400	Contract & Spcific				Eastern Book	
	Relief	S. Malik	NULL	2009	Company	Lucknow
4489	Supreme Court on					
	Contract & Spcific Relief	C Malile		2000	Eastern Book	Luckson
4400	Supreme Court on	S. Malik	NULL	2009	Company	Lucknow
4490	Contract & Spcific				Eastern Book	
	Relief	S. Malik	NULL	2009		Lucknow
4491	Supreme Court on				. ,	
	Contract & Spcific		L		Eastern Book	
4.400	Relief	S. Malik	NULL	2009	Company	Lucknow
4492	Supreme Court on Contract & Spcific				Eastern Book	
	Relief	S. Malik	NULL	2009		Lucknow
4493	Supreme Court on				, ,	
	Contract & Spcific				Eastern Book	
	Relief	S. Malik	NULL	2009	Company	Lucknow
4494	Supreme Court on	S. Malik	NULL	2012	Eastern Book	Lucknow
1105	Corruption Supreme Court on	J. IVIAIIK	INOLL	L_01_	Company Eastern Book	LUCKITUW
4495	Corruption	S. Malik	NULL	2012	Company	Lucknow
4496	Supreme Court on				Eastern Book	
	Corruption	S. Malik	NULL	2012	Company	Lucknow
4497	Supreme Court on				Eastern Book	<u> </u>
	Corruption	S. Malik	NULL	2012	Company	Lucknow

4498	Supreme Court on					
	Criminal procedure					
	Code & Criminal Trial	S. Malik	NULL	2011	Eastern Book Company	Lucknow
4499	Supreme Court on	C. Maiix	IVOLL	2011	Company	Luckiiow
	Criminal procedure					
	Code & Criminal	O Malila		0011	Eastern Book	
4500	Trial Supreme Court on	S. Malik	NULL	2011	Company	Lucknow
4500	Criminal procedure					
	Code & Criminal				Eastern Book	
	Trial	S. Malik	NULL	2011	Company	Lucknow
4501	Supreme Court on					
	Criminal procedure Code & Criminal				Eastern Book	
	Trial	S. Malik	NULL	2011		Lucknow
4502	Supreme Court on				, ,	
	Criminal procedure					
	Code & Criminal Trial	S. Malik	NULL	2011	Eastern Book	Lucknow
4503	Supreme Court on	J. IVIAIIK	INULL	2011	Company	LUCKIOW
+303	Criminal procedure					
	Code & Criminal				Eastern Book	
	Trial	S. Malik	NULL	2011	Company	Lucknow
4504	Supreme Court on Death Sentence in	Surendra			Eastern Book	
	Murder Cases	Malik	1st edition	2012	Company	Lucknow
4505	Supreme Court on				- Company	
	Death Sentence in	Surendra			Eastern Book	
	Murder Cases	Malik	1st edition	2012	Company	Lucknow
4506	Supreme Court on Death Sentence in	Surendra			Eastern Book	
	Murder Cases	Malik	1st edition	2012		Lucknow
4507	Supreme Court on				, ,	
	Death Sentence in	Surendra			Eastern Book	
4500	Murder Cases	Malik	1st edition	2012	. ,	Lucknow
4508	Supreme Court on penal Code	Surendra Malik	NULL	2012	Eastern Book Company	Lucknow
4509	Supreme Court on	Surendra	IVOLL	2012	Eastern Book	LUCKIOW
.000	penal Code	Malik	NULL	2012		Lucknow
4510	Supreme Court on	Surendra			Eastern Book	
4=	penal Code	Malik	NULL	2012		Lucknow
4511	Supreme Court on penal Code	Surendra Malik	NULL	2012	Eastern Book Company	Lucknow
4512	Supreme Court on	Surendra	INOLL	2012	Eastern Book	LUCKIOW
-512	penal Code	Malik	NULL	2012		Lucknow
4513	Supreme Court on	Surendra			Eastern Book	_
	penal Code	Malik	NULL	2012	Company	Lucknow
4514	Supreme Court on public Interest				LIpS publications	
	Litigation	NULL	NULL	2004		New Delhi
4515	Supreme Court on				1	211 = 3
	public Interest				LIpS publications	
	Litigation	NULL	NULL	2004	pvt. Ltd.	New Delhi
4516	Supreme Court on public Interest				LIpS publications	
	Litigation	NULL	NULL	2004		New Delhi
L		<u> </u>	1	1	- : t. =ta.	

4517	Supreme Court on					
	public Interest				LIpS publications	
	Litigation	NULL	NULL	2004	pvt. Ltd.	New Delhi
	Supreme Court on					
	public Interest		L		LIpS publications	
	. 3	NULL	NULL	2004	pvt. Ltd.	New Delhi
	Supreme Court on				L la C and la line di a a	
	public Interest	NII II I	NII II I	2004	LIpS publications pvt. Ltd.	New Delhi
		NULL	NULL	2004	ρνι. Lια.	New Dellii
	Supreme Court on public Interest				LIpS publications	
1	•	NULL	NULL			New Delhi
	Supreme Court on	NOLL	IVOLL	2004	pvi. Liu.	IVEV Delli
	public Interest				LIpS publications	
	•	NULL	NULL	2004		New Delhi
	Supreme Court on				p 1 ta:	
	public Interest				LIpS publications	
	•	NULL	NULL			New Delhi
	Supreme Court on				•	
	public Interest				LIpS publications	
	Litigation	NULL	NULL	2004	pvt. Ltd.	New Delhi
	Supreme Court on					
	public Interest				LIpS publications	
	3	NULL	NULL	2004	pvt. Ltd.	New Delhi
	Supreme Court on					
	public Interest		.		LIpS publications	
	3	NULL	NULL	2004	pvt. Ltd.	New Delhi
	Supreme Court on				Line mulaliantiana	
	public Interest	NULL	NULL		LIpS publications pvt. Ltd.	New Delhi
	•	NOLL	INOLL	2004	ρνι. Liu.	New Dellii
	Supreme Court on public Interest				LIpS publications	
		NULL	NULL			New Delhi
	Supreme Court on	IVOLL	IVOLL	2004	pvi. Liu.	INCW Dellii
	public Interest				LIpS publications	
	•	NULL	NULL			New Delhi
4529	-				p - 0 - 0 - 0 - 0 - 0 - 0 - 0 - 0 - 0 -	
	Supreme Court on					
	Words , phrases and				Adroit Works	
	Lega Expressions.	T.L. Garg	NULL	2010	(India)	New Delhi
4530						
	Supreme Court on					
	Words , phrases and				Adroit Works	
	Lega Expressions.	T.L. Garg	NULL	2010	(India)	New Delhi
4531	_					
	Supreme Court on				A -l., - '4 \ A / - !	
	Words , phrases and		 	2010	Adroit Works	Now Dalb:
4500	Lega Expressions.	T.L. Garg	NULL	2010	(India)	New Delhi
4532	Sunrama Court on					
	Supreme Court on Words , phrases and				Adroit Works	
	Lega Expressions.	T.L. Garg	NULL	2010		New Delhi
4533	<u> </u>	Sary		2010	(maia)	I VOV DOIII
+555	Supreme Court on					
	Words , phrases and				Adroit Works	
	Lega Expressions.	T.L. Garg	NULL	2010		New Delhi
			L		· /	

4534			1			
	Supreme Court on Words , phrases and Lega Expressions.	T.L. Garg	NULL	2010	Adroit Works (India)	New Delhi
4535	Supreme Court Quinquennial Digest 1991-1995	S. Malik	NULL	1998	Eastern Book Company	Delhi
4536	Supreme Court Quinquennial Digest 1991-1995	S. Malik	NULL	1998	Eastern Book Company	Delhi
4537	Supreme Court Quinquennial Digest 1991-1995	S. Malik	NULL	1998	Eastern Book Company	Delhi
	Supreme Court Quinquennial Digest 1991-1995	S. Malik	NULL	1998	Eastern Book Company	Delhi
4539	Supreme Court Quinquennial Digest 1991-1995	S. Malik	NULL	1998	Eastern Book Company	Delhi
	Supreme Court Quinquennial Digest 1991-1995	S. Malik	NULL	1998	Eastern Book Company	Delhi
4541	Supreme Court Quinquennial Digest 1991-1995	S. Malik	NULL	1998	Eastern Book Company	Delhi
4542	Supreme Court Quinquennial Digest 1991-1995	S. Malik	NULL	1998	Eastern Book Company	Delhi
4543	Supreme Court Quinquennial Digest 1991-1995	S. Malik	NULL	1998	Eastern Book Company	Delhi
4544	Supreme Court Quinquennial Digest 1991-1995	S. Malik	NULL	1998	Eastern Book Company	Delhi
	Supreme Court Quinquennial Digest 1991-1995	S. Malik	NULL	1998	Eastern Book Company	Delhi
4546	Supreme Court Quinquennial Digest 1991-1995	S. Malik	NULL	1998	Eastern Book Company	Delhi
4547	Supreme Court Quinquennial Digest 1991-1995	S. Malik	NULL	1998	Eastern Book Company	Delhi
4548	Supreme Court Quinquennial Digest 1991-1995	S. Malik	NULL	1998	Eastern Book Company	Delhi
	Supreme Court Quinquennial Digest 1991-1995	S. Malik	NULL	1998	Eastern Book Company	Delhi
4550	Supreme Court Quinquennial Digest 1991-95	NULL	NULL	2007	Eastern Book Company	Lucknow
4551	Supreme Court Quinquennial Digest 1991-95	NULL	NULL	2007	Eastern Book Company	Lucknow
4552	Supreme Court Quinquennial Digest 1991-95	NULL	NULL	2007	Eastern Book Company	Lucknow

4553	Supreme Court					
1000	Quinquennial Digest				Eastern Book	
	1991-95	NULL	NULL	2007	Company	Lucknow
4554	Supreme Court					
	Quinquennial Digest	N 11 11 1		2007	Eastern Book	
	1991-95	NULL	NULL	2007	Company	Lucknow
4555	Supreme Court Quinquennial Digest				Eastern Book	
	1991-95	NULL	NULL	2007	Company	Lucknow
	Supreme Court				Company	Lacition
	Quinquennial Digest				Eastern Book	
	1991-95	NULL	NULL	2007	Company	Lucknow
4557	Supreme Court					
	Quinquennial Digest		L		Eastern Book	
4==0	1991-95	NULL	NULL	2007	Company	Lucknow
4558	Supreme Court				Eastern Book	
	Quinquennial Digest 1991-95	NULL	NULL	2007	Company	Lucknow
4559	Supreme Court	NOLL	IVOLL	2001	Company	Lackilow
-1000	Quinquennial Digest				Eastern Book	
	1991-95	NULL	NULL	2007	Company	Lucknow
4560	Supreme Court					
	Quinquennial Digest				Eastern Book	
		NULL	NULL	2007	Company	Lucknow
4561	Supreme Court				Footown Dools	
	Quinquennial Digest 1991-95	NULL	NULL	2007	Eastern Book Company	Lucknow
4562	Supreme Court	NOLL	INOLL	2007	Company	Luckilow
4302	Quinquennial Digest				Eastern Book	
	1991-95	NULL	NULL	2007		Lucknow
4563	Supreme Court					
	Quinquennial Digest				Eastern Book	
	1991-95	NULL	NULL	2007	Company	Lucknow
4564	Supreme Court				Factoria Dank	
	Quinquennial Digest 1991-95	NULL	NULL	2007	Eastern Book Company	Lucknow
4565	Supreme Court	NOLL	INOLL	2007	Company	Luckilow
4303	Quinquennial Digest				Eastern Book	
	1991-95	NULL	NULL	2007		Lucknow
4566	Supreme Court					
	Quinquennial Digest				Eastern Book	
	1991-95	NULL	NULL	2007	Company	Lucknow
4567	Supreme Court				Footows Dails	
	Quinquennial Digest 1991-95	NULL	NULL	2007	Eastern Book Company	Lucknow
1560	Supreme Court	INOLL	INOLL	2001	Company	LUCKIOW
4500	Quinquennial Digest				Eastern Book	
	1991-95	NULL	NULL	2007		Lucknow
4569	Supreme Court				. ,	
	Quinquennial Digest				Eastern Book	
	1991-95	NULL	NULL	2007	Company	Lucknow
4570	Supreme Court				Eastern B. !	
	Quinquennial Digest	NULL	NULL	2007	Eastern Book	Lucknow
	1991-95 Supreme Court	INULL	INULL	2001	Company	LUCKIOW
45/1	Quinquennial Digest				Eastern Book	
	1991-95	NULL	NULL	2007	Company	Lucknow
		ı	·			

1572	Supreme Court					
4572	Quinquennial Digest				Eastern Book	
4570	1991-95	NULL	NULL	2007	Company	Lucknow
45/3	Supreme Court Quinquennial Digest 1991-95	NULL	NULL	2007	Eastern Book Company	Lucknow
4574	Supreme Court				- Company	
	Quinquennial Digest 1991-95	NULL	NULL	2007	Eastern Book Company	Lucknow
	Supreme Court Quinquennial Digest 1996-2000	NULL	NULL	2006	Eastern Book Company	Lucknow
4576	Supreme Court Quinquennial Digest 1996-2000	NULL	NULL	2006	Eastern Book Company	Lucknow
	Supreme Court Quinquennial Digest 1996-2000	NULL	NULL	2006	Eastern Book Company	Lucknow
	Supreme Court Quinquennial Digest 1996-2000	NULL	NULL	2006	Eastern Book Company	Lucknow
4579	Supreme Court Quinquennial Digest 1996-2000	NULL	NULL	2006	Eastern Book Company	Lucknow
4580	Supreme Court Quinquennial Digest 1996-2000	NULL	NULL	2006	Eastern Book Company	Lucknow
	Supreme Court Quinquennial Digest 1996-2000	NULL	NULL	2006	Eastern Book Company	Lucknow
4582	Supreme Court Quinquennial Digest 1996-2000	NULL	NULL	2006	Eastern Book Company	Lucknow
4583	Supreme Court Quinquennial Digest 1996-2000	NULL	NULL	2006	Eastern Book Company	Lucknow
	Supreme Court Quinquennial Digest 1996-2000	NULL	NULL	2006	Eastern Book Company	Lucknow
4585	Supreme Court Quinquennial Digest 1996-2000	NULL	NULL	2006	Eastern Book Company	Lucknow
4586	Supreme Court Quinquennial Digest 1996-2000	NULL	NULL	2006	Eastern Book Company	Lucknow
4587	Supreme Court Quinquennial Digest 1996-2000	NULL	NULL	2006	Eastern Book Company	Lucknow
4588	Supreme Court Quinquennial Digest 1996-2000	NULL	NULL	2006	Eastern Book Company	Lucknow
	Supreme Court Quinquennial Digest 1996-2000	NULL	NULL	2006	Eastern Book Company	Lucknow
4590	Supreme Court Quinquennial Digest 1996-2000	NULL	NULL	2006	Eastern Book Company	Lucknow

4591	Supreme Court	<u> </u>	1			
.552	Quinquennial Digest				Eastern Book	
	1996-2000	NULL	NULL	2006	Company	Lucknow
4592	Supreme Court					
	Quinquennial Digest				Eastern Book	1 1
	1996-2000	NULL	NULL	2006	Company	Lucknow
4593	Supreme Court Quinquennial Digest				Eastern Book	
		NULL	NULL	2006		Lucknow
1501	Supreme Court	NOLL	NOLL	2000	Company	Luckilow
4554	Quinquennial Digest				Eastern Book	
	1996-2000	NULL	NULL	2006		Lucknow
4595	Supreme Court				, ,	
	Quinquennial Digest				Eastern Book	
	1996-2000	NULL	NULL	2006	Company	Lucknow
4596	Supreme Court					
	Quinquennial Digest				Eastern Book	
	1996-2000	NULL	NULL	2006	Company	Lucknow
4597	Supreme Court				Footows Daali	
	Quinquennial Digest	NII II I	NII II I	2006	Eastern Book	Luckson
4500	1996-2000	NULL	NULL	2006	Company	Lucknow
4598	Supreme Court Quinquennial Digest				Eastern Book	
	1996-2000	NULL	NULL	2006		Lucknow
4599	Supreme Court	IVOLL	ITOLL	2000	Company	Lacition
4555	Quinquennial Digest				Eastern Book	
	1996-2000	NULL	NULL	2006		Lucknow
4600	Supreme Court				, ,	
	Reference Citations				Legal Research	
	(1950-1976)	p.J. patel	2nd ed	1977	Bureau	Gujarat
4601	Supreme Court					
	Reference Citations		011	1077	Legal Research	0
	(1950-1976)	p.J. patel	2nd ed	1977		Gujarat
4602	Supreme Court	Surendre Malik	1st edition	2012	Eastern Book	Luckson
4000	Words and phrases Supreme Court	Surendre	1St edition	2012	Company Eastern Book	Lucknow
4603	Words and phrases	Malik	1st edition	2012		Lucknow
4604	Supreme Court	Surendre	±3t GuillOII		Company Eastern Book	LUCKIOW
4004	Words and phrases	Malik	1st edition	2012		Lucknow
4605	Supreme Court	Surendre			Eastern Book	
7000	Words and phrases	Malik	1st edition	2012		Lucknow
4606	Supreme Court				Eastern Book	
	Yearly Digest 1996	S. Malik	Rept.	1999		Delhi
4607	Supreme Court				Eastern Book	
	Yearly Digest 1997	S. Malik	Rept. ed	1998	Company	Delhi
4608	Supreme Court				Eastern Book	
	Yearly Digest 1998	S. Malik	Rept. ed	1999	. ,	Delhi
4609	Supreme Court	C 14 !"	David .	0000	Eastern Book	D - II-:
	Yearly Digest 1999	S. Malik	Rept. ed	2000	. ,	Delhi
4610	Supreme Court	C Molile	Dont od	2001	Eastern Book	Dolhi
4011	Yearly Digest 2000	S. Malik	Rept. ed	2001	. ,	Delhi
4011	Supreme Court Yearly Digest 2001	S. Malik	Rept. ed	2002	Eastern Book Company	 Delhi
4610	Supreme Court	J. IVIAIIK	ricept. eu	2002	Eastern Book	Dellill
4012	Yearly Digest 2001	NULL	NULL	2009		Lucknow
			1.10	2000	' '	Lackinow
1612	ISunreme Court		1		IEASIEIN BOOK	
4613	Supreme Court Yearly Digest 2001	NULL	NULL	2009	Eastern Book Company	Lucknow

4614	Curarama Caurt				Costorio Doole	1
4614	Supreme Court	NULL	NULL	2009	Eastern Book	Lucknow
1015	Yearly Digest 2001	NULL	NULL	2009	Company	Lucknow
4615	Supreme Court	NII II I	N	2000	Eastern Book	Luckson
	Yearly Digest 2001	NULL	NULL	2009	Company	Lucknow
4616	Supreme Court				Eastern Book	l
	Yearly Digest 2001	NULL	NULL	2009	Company	Lucknow
4617	Supreme Court				Eastern Book	
	Yearly Digest 2002	S. Malik	Rept. ed	2003	Company	Delhi
4618	Supreme Court				Eastern Book	
	Yearly Digest 2002	NULL	NULL	2009	Company	Lucknow
4619	Supreme Court				Eastern Book	
.010	Yearly Digest 2002	NULL	NULL	2009	Company	Lucknow
4620	Supreme Court		1.022		Eastern Book	
4020	Yearly Digest 2002	NULL	NULL	2009	Company	Lucknow
4001		INOLL	INOLL	2009	Eastern Book	LUCKITOW
4621	Supreme Court	NII II I	N. I. I.	2000		Luglmour
	Yearly Digest 2002	NULL	NULL	2009	Company	Lucknow
4622	Supreme Court				Eastern Book	l
	Yearly Digest 2002	NULL	NULL	2009	Company	Lucknow
4623	Supreme Court				Eastern Book	
<u></u>	Yearly Digest 2003	S. Malik	Rept. ed	2004	Company	Delhi
4624	Supreme Court				Eastern Book	
	Yearly Digest 2004	S. Malik	Rept. ed	2005	Company	Delhi
4625	Supreme Court		'		Eastern Book	
4023	Yearly Digest 2004	NULL	NULL	2005	Company	Lucknow
4626	Supreme Court	INOLL	IVOLL	2005	Eastern Book	Luckiiow
4020	Yearly Digest 2004	NULL	NULL	2005		Lucknow
100=		INOLL	INOLL	2005	Company	LUCKITOW
4627	Supreme Court			0005	Eastern Book	l
	Yearly Digest 2004	NULL	NULL	2005	Company	Lucknow
4628	Supreme Court				Eastern Book	
	Yearly Digest 2004	NULL	NULL	2005	Company	Lucknow
4629	Supreme Court				Eastern Book	
	Yearly Digest 2004	NULL	NULL	2005	Company	Lucknow
4630	Supreme Court				Eastern Book	
	Yearly Digest 2005	S. Malik	Rept.ed	2006	Company	Delhi
4631	Supreme Court		'		Eastern Book	
7001	Yearly Digest 2005	NULL	NULL	2006	Company	Lucknow
4622	Supreme Court	11022	11022	2000	Eastern Book	Lacianovi
4032	Yearly Digest 2005	NULL	NULL	2006	Company	Lucknow
4000		INOLL	INOLL	2000		LUCKITOW
4633	Supreme Court	NII II I	NII II I	2006	Eastern Book	Lughagus
	Yearly Digest 2005	NULL	NULL	2006	Company	Lucknow
4634	Supreme Court				Eastern Book	l
	Yearly Digest 2005	NULL	NULL	2006	Company	Lucknow
4635	Supreme Court				Eastern Book	
	Yearly Digest 2006	NULL	NULL	2007	Company	Lucknow
4636	Supreme Court				Eastern Book	
	Yearly Digest 2006	NULL	NULL	2007	Company	Lucknow
4637	Supreme Court				Eastern Book	
1007	Yearly Digest 2006	NULL	NULL	2007	Company	Lucknow
4620	Supreme Court				Eastern Book	
4038	Yearly Digest 2006	NULL	NULL	2007		Lucknow
4000		INULL	INULL	2007	Company	LUCKITOW
4639	Supreme Court	N 11 11 1	N	2007	Eastern Book	L ale: :
	Yearly Digest 2006	NULL	NULL	2007	Company	Lucknow
4640	Supreme Court				Eastern Book	
	Yearly Digest 2006	NULL	NULL	2007	Company	Lucknow
4641	Supreme Court				Eastern Book	
	Yearly Digest 2006	NULL	NULL	2007	Company	Lucknow
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4642	Supreme Court	NII II I	NII II I	2007	Eastern Book	Luckson
10.10	Yearly Digest 2007	NULL	NULL	2007	Company	Lucknow
4643	Supreme Court	NULL	NULL	2007	Eastern Book	Lucknow
4044	Yearly Digest 2007	NOLL	NOLL	2007	Company	Lucknow
4644	Supreme Court	N. I. I. I	N	2007	Eastern Book	
	Yearly Digest 2007	NULL	NULL	2007	Company	Lucknow
4645	Supreme Court		L		Eastern Book	
	Yearly Digest 2007	NULL	NULL	2007	Company	Lucknow
4646	Supreme Court				Eastern Book	
	Yearly Digest 2007	NULL	NULL	2007	Company	Lucknow
4647	Supreme Court				Eastern Book	
	Yearly Digest 2008	NULL	NULL	2008	Company	Lucknow
4648	Supreme Court				Eastern Book	
	Yearly Digest 2008	NULL	NULL	2008	Company	Lucknow
4649	Supreme Court				Eastern Book	
	Yearly Digest 2008	NULL	NULL	2008	Company	Lucknow
4650	Supreme Court				Eastern Book	
	Yearly Digest 2008	NULL	NULL	2008	Company	Lucknow
4651	Supreme Court				Eastern Book	
	Yearly Digest 2008	NULL	NULL	2008	Company	Lucknow
4652	Supreme Court				Eastern Book	
	Yearly Digest 2008	NULL	NULL	2008	Company	Lucknow
4653	Supreme Court				Eastern Book	
	Yearly Digest 2009	NULL	NULL	2009	Company	Lucknow
4654	Supreme Court	-			Eastern Book	
	Yearly Digest 2009	NULL	NULL	2009	Company	Lucknow
4655	Supreme Court				Eastern Book	
1000	Yearly Digest 2009	NULL	NULL	2009	Company	Lucknow
4656	Supreme Court		1		Eastern Book	
4030	Yearly Digest 2009	NULL	NULL	2009	Company	Lucknow
4657	Supreme Court	IVOLL	ITOLL	2000	Eastern Book	Lackitow
4037	Yearly Digest 2009	NULL	NULL	2009	Company	Lucknow
4650	Supreme Court	INOLL	INOLL	2003	Eastern Book	Luckilov
4036	Yearly Digest 2009	NULL	NULL	2009	Company	Lucknow
4650	Supreme Court	NOLL	NOLL	2009	Eastern Book	LUCKITOW
4059	Yearly Digest 2009	NULL	NULL	2009	Company	Lucknow
4000	, ,	INOLL	NOLL	2009	Eastern Book	LUCKITOW
4000	Supreme Court Yearly Digest 2012	S. Malik	2013 edition	2013		Lucknow
4001	Supreme Court	J. IVIAIIK	ZOTO GUILIOIT	2013	Company	Lucknow
4001		S Malik	2013 edition	2013	Eastern Book	Lucknow
4000	Yearly Digest 2012	S. Malik	ZOTO GUITION	2013	Company	LUCKITOW
4662	Supreme Court	C Molile	2012 edition	2012	Eastern Book	Luckness
4000	Yearly Digest 2012	S. Malik	2013 edition	2013	Company	Lucknow
4663	Supreme Court	C Malili	2012 6 414	2012	Eastern Book	Luglage
	Yearly Digest 2012	S. Malik	2013 edition	2013	Company	Lucknow
4664	Supreme Court		2010 1:::		Eastern Book	ļ
	Yearly Digest 2012	S. Malik	2013 edition	2013	Company	Lucknow
	Supreme Court	Surendra	L		Eastern Book	l
	yearly Digest 2013	Malik	NULL	2014	Company	Lucknow
	Supreme Court	Surendra			Eastern Book	[
	yearly Digest 2013	Malik	NULL	2014	Company	Lucknow
1	Supreme Court	Surendra			Eastern Book	
	yearly Digest 2013	Malik	NULL	2014	Company	Lucknow
	Supreme Court	Surendra			Eastern Book	
	yearly Digest 2013	Malik	NULL	2014	Company	Lucknow
	Supreme Court	Surendra			Eastern Book	
	yearly Digest 2013	Malik	NULL	2014	Company	Lucknow

4670	Supreme Court				Eastern Book	
-570	Yearly Digest, 1999	S. Malik	NULL	2000	Company	Lucknow
4671	Supreme Court	C. Mank			Eastern Book	
4071	Yearly Digest, 2005	S. Malik	NULL	2006		Lucknow
4672	Supreme Court	Surendra	INOLL	2000	Eastern Book	Luckiiow
4072	Yearly Digest, 2010	Malik	2011 edition	2011		Lucknow
4070			ZUII EUIIIUII	2011	. ,	LUCKIIOW
4673	Supreme Court	Surendra	0044 1141	0011	Eastern Book	
	Yearly Digest, 2010	Malik	2011 edition	2011	. ,	Lucknow
4674	Supreme Court	Surendra			Eastern Book	
	Yearly Digest, 2010	Malik	2011 edition	2011	. ,	Lucknow
4675	Supreme Court	Surendra			Eastern Book	
	Yearly Digest, 2010	Malik	2011 edition	2011	,	Lucknow
4676	Supreme Court	Surendra			Eastern Book	
	Yearly Digest, 2010	Malik	2011 edition	2011	Company	Lucknow
4677	Supreme Court	Surendra			Eastern Book	
	Yearly Digest, 2010	Malik	2011 edition	2011		Lucknow
4678	Supreme Court	Surendra		-	Eastern Book	
+070	Yearly Digest, 2010	Malik	2011 edition	2011		Lucknow
1670	Supreme Court	Surendra	Carlon		Eastern Book	Lackilov
40/9	Yearly Digest, 2011	Malik	2012 edition	2012		Lucknow
1000			ZUIZ EUIIIOII	2012	. ,	LUCKIIOW
4680	Supreme Court	Surendra	20101:::	2012	Eastern Book	L ale: :
	Yearly Digest, 2011	Malik	2012 edition	2012	Company	Lucknow
4681	Supreme Court	Surendra			Eastern Book	
	Yearly Digest, 2011	Malik	2012 edition	2012	Company	Lucknow
4682	Supreme Court	Surendra			Eastern Book	
	Yearly Digest, 2011	Malik	2012 edition	2012	Company	Lucknow
4683	Supreme Court	Surendra			Eastern Book	
	Yearly Digest, 2011	Malik	2012 edition	2012	Company	Lucknow
4684	Supreme Court	Surendra			Eastern Book	
	Yearly Digest, 2011	Malik	2012 edition	2012	Company	Lucknow
4685	Supreme Court	Surendra		-	Eastern Book	
1005	Yearly Digest, 2011	Malik	2012 edition	2012		Lucknow
1606	Supreme Court	TVICAIIX	ZOIZ CUITOTT	2012	Eastern Book	Lackinov
4000	Yearly Digest,1996	S. Malik	Rept. ed	1997		Lucknow
4007		3. IVIAIIK	Rept. eu	1991	Eastern Book	LUCKITOW
4687	Supreme Court	C Molile	NII II I	1998		Lucknow
	Yearly Digest,1997	S. Malik	NULL	17330		Lucknow
4688	Supreme Court	C. Malili		1000	Eastern Book	l alua e : : :
	Yearly Digest,1998	S. Malik	NULL	1999	_	Lucknow
4689	Supreme Court	L	L		Eastern Book	l
	Yearly Digest,2000	S. Malik	NULL	2001	Company	Lucknow
4690	Supreme Court				Eastern Book	
	Yearly Digest,2001	S. Malik	NULL	2002	Company	Lucknow
4691	Supreme Court				Eastern Book	
	Yearly Digest,2002	S. Malik	Rept.2005	2003	Company	Lucknow
4692					Vinod	
	Supreme Court				publications pvt.	
	Yearly Digest,2003	S. Malik	2004 ed	2004	Ltd.	Delhi
4693	Supreme Court				Eastern Book	
,555	Yearly Digest,2004	S. Malik	NULL	2005	Company	Lucknow
1601	Supreme Court			, , , ,	Eastern Book	
4094	Yearly Digest,2006	S. Malik	NULL	2007	Company	Lucknow
4605		o. wank	. 10LL	2001	Eastern Book	LUCKTOW
4095	Supreme Court	C Malik	KILILI	2007		Lucknow
	Yearly Digest,2006	S. Malik	NULL	2007	Company	Lucknow
4696	Suspension and					
	Reinstatement (Law	•	<u> </u>	2005	Orient publishing	L. 5
	of)	Shriniwas	New Ed	2005	Co	New Delhi

4697				I	Swamy	
	Swamy General Financial Rules	p.Muthuswa my	11th Ed.	1989	publishers pvt. Ltd.	Madras
4698		lilly	TIUI LU.	1909	Swamy	iviauras
	Swamy General	p.Muthuswa			publishers pvt.	
	Financial Rules	my	11th Ed.	1989	Ltd.	Madras
4699	Swamy General	p.Muthuswa			Swamy publishers pvt.	
	Financial Rules	my	11th Ed.	1989	Ltd.	Madras
4700					Swamy	
	Swamy General Financial Rules	p.Muthuswa my	11th Ed.	1989	publishers pvt. Ltd.	Madras
	Swamy	,	1101 20.	1300	Eta.	Madrao
	Standardized Ready				Swamy	
	Reckoner pay Tables	p.Muthuswa	11th Ed.	1989	publishers pvt. Ltd.	Madras
	Swamy	my	TIUI LU.	1909	Ltu.	iviauras
	Standardized Ready				Swamy	
	Reckoner pay	p.Muthuswa	11th Ed	1000	publishers pvt.	Modroo
	Tables Swamy	my	11th Ed.	1989	Ltd.	Madras
4700	Standardized Ready				Swamy	
	Reckoner pay	p.Muthuswa		1000	publishers pvt.	
	Tables Swamy	my	11th Ed.	1989	Ltd.	Madras
4704	Standardized Ready				Swamy	
	Reckoner pay	p.Muthuswa			publishers pvt.	
	Tables	my	11th Ed.	1989	Ltd.	Madras
	Swamy's Advances to Central Govt.				Swamy publishers pvt.	
		Muthuswamy	8th ed	2008	Ltd.	Chennai
	Swamy's Advances				Swamy	
	to Central Govt. Staff	Muthuswamy	8th ad	2008	publishers pvt. Ltd.	Chennai
4707	Jtan	Matriaswarry	our cu	2000	Swamy	Cricinal
	Swamy's All India	p.Muthuswa			publishers pvt.	
	Services Manual	my	NULL	1989	Ltd.	Madras
4708		p.Muthuswa			Swamy publishers pvt.	
	Services Manual	my	NULL	1989	Ltd.	Madras
4709					Swamy	
	Swamy's All India Services Manual	p.Muthuswa my	NULL	1989	publishers pvt. Ltd.	Madras
4710	Swamy's All India	i i i j	NOLL	1303	Swamy	Madras
	Services provident	p.Muthuswa			publishers pvt.	
	Fund Rules	my	1st Ed.	1989	Ltd.	Madras
	Swamy's All India Services provident	p.Muthuswa			Swamy publishers pvt.	
	Fund Rules	my	1st Ed.	1989	Ltd.	Madras
4712					Swamy	
	Swamy's All India Servises Rules	p.Muthuswa	1st ed	1989	publishers pvt. Ltd.	Madras
4713		my	±31 Eu	1203	Swamy	iviauias
	Swamy's All India	p.Muthuswa			publishers pvt.	
	Servises Rules	my	1st ed	1989	Ltd.	Madras
4714	Swamy's All India	p.Muthuswa			Swamy publishers pvt.	
	Servises Rules	my	1st ed	1989	Ltd.	Madras

4715					Swamy	
20	Swamy's All India	p.Muthuswa			publishers pvt.	
	Servises Rules	my	1st ed	1989	Ltd.	Madras
4716	Swamy's Allotment	,			Swamy	
	and Licence Fee of				publishers pvt.	
	Govt. Residence	Muthuswamy	1st ed	2005	Ltd.	Chennai
4717	Swamy's Allotment	,			Swamy	
	and Licence Fee of				publishers pvt.	
	Govt. Residence	Muthuswamy	1st ed	2005	Ltd.	Chennai
4718					Swamy	
4710	Swamy's Annual	p.Muthuswa			publishers pvt.	
	1986		NULL	1989	Ltd.	Madras
4719		,			Swamy	
7/13	Swamy's Annual	p.Muthuswa			publishers pvt.	
	1986		NULL	1989	Ltd.	Madras
4720		iiiy	IVOLL	1303	Swamy	Madras
4720	Swamy's Annual	p.Muthuswa			publishers pvt.	
	1986	my	NULL	1989	Ltd.	Madras
4721	1000	y	. 1022	1 200	Swamy	Madras
4121	Swamy's Annual	p.Muthuswa			publishers pvt.	
	1986	my	NULL	1989	Ltd.	Madras
4722	1000	l l	INOLL	1303	Swamy	ividuido
4/22	Swamy's Annual	n Muthuewe			publishers pvt.	
	Swamy's Annual 1987	p.Muthuswa	NULL	1990	Ltd.	Madras
4700		my	INOLL	1230		iviauias
4723		n Muthusus			Swamy	
	Swamy's Annual 1987	p.Muthuswa	NII II I	1990	publishers pvt.	Modroo
		my	NULL	1990	Ltd.	Madras
4724					Swamy	
	Swamy's Annual 1987	p.Muthuswa		1000	publishers pvt.	Madraa
		my	NULL	1990	Ltd.	Madras
4725					Swamy	
	Swamy's Annual	p.Muthuswa	.	1000	publishers pvt.	Madraa
1700	1987	my	NULL	1990	Ltd.	Madras
4726					Swamy	
	Swamy's Annual	p.Muthuswa		1000	publishers pvt.	NA - dua -
	1988	my	NULL	1990	Ltd.	Madras
4727	Outro de A				Swamy	
	Swamy's Annual	p.Muthuswa		1000	publishers pvt.	NA a alua a
	1988	my	NULL	1990	Ltd.	Madras
4728		na N.A., et la con			Swamy	
	Swamy's Annual	p.Muthuswa		1000	publishers pvt.	Modros
	1988	my	NULL	1990	Ltd.	Madras
4729	Comments Asset	na N.A., et la con			Swamy	
	Swamy's Annual	p.Muthuswa	 	1000	publishers pvt.	Modras
	1988	my	NULL	1990	Ltd.	Madras
4730					Swamy	
	Swamy's Annual	N.A. adda a a saa		2001	publishers pvt.	Charrie :
	2000	Muthuswamy	NULL	2001	Ltd.	Chennai
4731					Swamy	
	Swamy's Annual	N 4	.	0001	publishers pvt.	
	2000	Muthuswamy	NULL	2001	Ltd.	Chennai
4732					Swamy	
	Swamy's Annual				publishers pvt.	
	2000	Muthuswamy	2000 annual	2001	Ltd.	Chennai
4733					Swamy	
	Swamy's Annual				publishers pvt.	
	2001	Muthuswamy	NULL	2002	Ltd.	Chennai
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4734				1	Swamy	
	Swamy's Annual				publishers pvt.	
	2001	Muthuswamy	NULL	2002	Ltd.	Chennai
4735					Swamy	
	Swamy's Annual 2001	Muthuswamy	NI II I	2002	publishers pvt. Ltd.	Chennai
4736		Matriaswarriy	IVOLL	2002	Swamy	Orienna
4750	Swamy's Annual				publishers pvt.	
	2002	Muthuswamy	NULL	2003	Ltd.	Chennai
	Swamy's Annual 2002	Muthuswamy	NULL	2003	Swamy publishers pvt. Ltd.	Chennai
4738					Swamy	
	Swamy's Annual 2002	Muthuswamy	NII II I	2003	publishers pvt. Ltd.	Chennai
4739		Widthuswarriy	INOLL	2003	Swamy	Chemia
	Swamy's Annual 2003	Muthuswamy	NULL	2004	publishers pvt. Ltd.	Chennai
4740					Swamy	
	Swamy's Annual 2003	Muthucas	NII II I	2004	publishers pvt. Ltd.	Chonnai
4741	2003	Muthuswamy	INULL	2004	Swamy	Chennai
	Swamy's Annual 2003	Muthuswamy	2003 annual	2004	publishers pvt. Ltd.	Chennai
4742					Swamy	
	Swamy's Annual	Muthusansa	N. I. I.	2005	publishers pvt.	Channai
4740	2004	Muthuswamy	NULL	2005	Ltd.	Chennai
4743	Swamy's Annual 2004	Muthuswamy	NULL	2005	Swamy publishers pvt. Ltd.	Chennai
4744		j			Swamy	
	Swamy's Annual		_		publishers pvt.	
	2004	Muthuswamy	2004 annual	2005	Ltd.	Chennai
4745	Swamy's Annual 2005	Muthuswamy	NULL	2006	Swamy publishers pvt. Ltd.	Chennai
4746					Swamy	
	Swamy's Annual	Muthuowomy	NII II I	2006	publishers pvt.	Channai
4747	2005	Muthuswamy	INOLL	2006	Ltd. Swamy	Chennai
4141	Swamy's Annual				publishers pvt.	
	2005	Muthuswamy	2005 annual	2006	Ltd.	Chennai
4748					Swamy	
	Swamy's Annual	NA. ithur are are a		2007	publishers pvt.	Chann:
4740	2006	Muthuswamy	INULL	2007	Ltd.	Chennai
4749	Swamy's Annual				Swamy publishers pvt.	
	2006	Muthuswamy	NULL	2007	Ltd.	Chennai
4750	Swamy's Annual				Swamy publishers pvt.	
	2006	Muthuswamy	2006 annual	2007	Ltd.	Chennai
	Swamy's Brochure	m NA (Alexandre			Swamy	
	on D.A from 1-7- 1989	p.Muthuswa my	NULL	1990	publishers pvt. Ltd.	Madras
//752	Swamy's C C S	my	INOLL	11330	Swamy	iviauias
4132	Leave Travel Consession Rules	p.Muthuswa my	22nd Ed.	1986	publishers pvt. Ltd.	Madras
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1752	Swamy's C C S	1	T	T	Swamy	I
4/53	Leave Travel	n Muthuowo			publishers pvt.	
		p.Muthuswa	00th E4	1000		Madraa
	Consession Rules	my	26th Ed.	1990	Ltd.	Madras
4754	Swamy's C C S				Swamy	
	Leave Travel	p.Muthuswa			publishers pvt.	
	Consession Rules	my	26th Ed.	1990	Ltd.	Madras
4755	Swamy's C C S				Swamy	
	Leave Travel	p.Muthuswa			publishers pvt.	
	Consession Rules	my	31st Ed.	1996	Ltd.	Madras
4756	Swamy's C C S				S. Chand &	
	Leave Travel	p.Muthuswa			Company pvt.	
	Consession Rules	my	37th Ed.	2006	Ltd.	Madras
4757	Concocción i talco	,	0141241	2000	Swamy	Madrae
4/5/	Swamy's C C S	p.Muthuswa			publishers pvt.	
		ļ'	NII II I	1000		Modroo
	Revised pay Rules	my	NULL	1989	Ltd.	Madras
4758					Swamy	
	Swamy's C C S	p.Muthuswa			publishers pvt.	
	Revised pay Rules	my	NULL	1989	Ltd.	Madras
4759					Swamy	
	Swamy's C C S	p.Muthuswa			publishers pvt.	
	Revised pay Rules	my	NULL	1989	Ltd.	Madras
4760	. ,				Swamy	
	Swamy's C C S	p.Muthuswa			publishers pvt.	
	Revised pay Rules	my	NULL	1989	Ltd.	Madras
	Swamy's C C S	,	ITOLL	1000	Ltd.	Madras
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	Revised pay Rules	n Muthusus			Swamy	
	1997 (5th pay	p.Muthuswa	441- 1	0004	publishers pvt.	N 4
	Commn.)	my	4th Ed.	2001	Ltd.	Madras
4762					Swamy	
	Swamy's CCS CCA				publishers pvt.	
	Rules	Muthuswamy	31st ed	2007	Ltd.	Chennai
4763					Swamy	
	Swamy's CCS CCA				publishers pvt.	
	Rules	Muthuswamy	31st ed	2007	Ltd.	Chennai
4764	Swamy's CCS				Swamy	
	Extraordinary				publishers pvt.	
	pension Rules	NULL	NULL	2010	Ltd.	Chennai
1765	Swamy's CCS		1.1022			3.13.111di
4/05	Extraordinary				Swamy publishers pvt.	
		NULL	NULL	2010	Ltd.	Chennai
	pension Rules	INULL	INULL	Z010		Chemia
4766	Swamy's CCS				Swamy	
	Extraordinary	L	l		publishers pvt.	
	pension Rules	NULL	NULL	2010	Ltd.	Chennai
4767	Swamy's CCS				Swamy	
	Revised pay Rules				publishers pvt.	
	2008	NULL	NULL	2010	Ltd.	Chennai
4768	Swamy's CCS				Swamy	
	Revised pay Rules				publishers pvt.	
	2008	NULL	NULL	2010	Ltd.	Chennai
	Swamy's CCS				Swamy	- I I I I I I I I I I I I I I I I I I I
4709	Revised pay Rules				publishers pvt.	
		NI II I	KIL II J			Chonnai
	2008	NULL	NULL	2010	Ltd.	Chennai
4770	Swamy's Central					
	Administrative				Swamy	
		i .	1	1	Inublishers put	I
	Tribunal (Act, Rules				publishers pvt.	
	and Orders)	Muthuswamy	10th ed	2005	Ltd.	Chennai

4771	Swamy's Central					1
					Curomy	
	Administrative				Swamy	
	Tribunal (Acts,		1011		publishers pvt.	
	Rules & Orders)	Muthuswamy	10th ed	2005	Ltd.	Chennai
	Swamy's Central					
	Administrative				Swamy	
	Tribunal (Acts,				publishers pvt.	
	Rules & Orders)	Muthuswamy	10th ed	2005	Ltd.	Chennai
4773	Swamy's Central	Í				
7//0	Civil Service				Swamy	
	Extraordinary				publishers pvt.	
	pension Rules	Muthuswamy	NII II I	2006	Ltd.	Chennai
	•	Iviuliuswaiiiy	INOLL	2000	Liu.	Chemia
4//4	Swamy's Central					
	Civil Service				Swamy	
	Extraordinary				publishers pvt.	
	pension Rules	Muthuswamy	NULL	2006	Ltd.	Chennai
4775	Swamy's Central					
	Civil Services				Swamy	
	Commutation of				publishers pvt.	
	pension Rules	Muthuswamy	NULL	2007	Ltd.	Chennai
	Swamy's Central	au.iusivairiy				
4110	Civil Services				Swamy	
	Commutation of	Muthusans	 	2007	publishers pvt.	Channai
	pension Rules	Muthuswamy	INULL	2007	Ltd.	Chennai
4777	Swamy's Central					
	Civil Services				Swamy	
	Revised pay Rules				publishers pvt.	
	1997	Muthuswamy	7th ed	2006	Ltd.	Chennai
4778	Swamy's Central					
	Civil Services				Swamy	
	Revised pay Rules				publishers pvt.	
	1997	Muthuswamy	7th ed		Ltd.	Chennai
	Swamy's Central					0.101.1104.
4119	Civil					
					Cwamy	
	Services(Commutati	n Muthusus			Swamy	
	on of pension)	p.Muthuswa			publishers pvt.	Madraa
	Rules	my	NULL	1989	Ltd.	Madras
4780	Swamy's Central					
	Civil					
	Services(Commutati				Swamy	1
	on of pension)	p.Muthuswa			publishers pvt.	
	Rules	my	NULL	1989	Ltd.	Madras
4781	Swamy's Central					
	Civil					
	Services(Commutati				Swamy	
	on of pension)	p.Muthuswa			publishers pvt.	1
	Rules	my	NULL	1989	Ltd.	Madras
	Swamy's Central	,				
4/82					Swamy	
	Govt. Account				Swamy	1
	Receipts &	N 441a :	1045		publishers pvt.	Chars :
	payments Rules	Muthuswamy	12th ed	2007	Ltd.	Chennai
4783	Swamy's Central					
	Govt. Account				Swamy	
	Receipts &				publishers pvt.	1
	payments Rules	Muthuswamy	12th ed	2007	Ltd.	Chennai
4784	Swamy's Central	<u> </u>			Swamy	
-,,,,,		p.Muthuswa			publishers pvt.	1
			NULL	1990	Ltd.	Madras
	a payments Naics	ייין	1. 10 L L	1-000	ı_tu.	iriaaias

4785	Swamy's Central				Swamy	
'''		p.Muthuswa			publishers pvt.	
	•	my	NULL	1990	Ltd.	Madras
4786	Swamy's Central	-			Swamy	
	Govt. Acct Receipts	p.Muthuswa			publishers pvt.	
	& payments Rules	my	NULL	1990	Ltd.	Madras
4787	Swamy's Central				Swamy	
	•	p.Muthuswa			publishers pvt.	
		my	NULL	1990	Ltd.	Madras
4788	Swamy's Central				Swamy	
	Govt. Departmental			2005	publishers pvt.	
4700	Canteens	Muthuswamy	istn ea	2005	Ltd.	Chennai
4789	Swamy's Central				Swamy	
	Govt. Departmental Canteens	Muthuswamy	5th od	2005	publishers pvt. Ltd.	Chennai
4700	Swamy's Central	iviutifuswairiy	Juli eu	2003	Swamy	Chemia
	govt. Departmental				publishers pvt.	
	Canteens	Muthuswamy	5th ed	2005	Ltd.	Chennai
4791		Matriaewarry	Jan Ja	2000	Swamy	Griorina
4751	Swamy's Central	p.Muthuswa			publishers pvt.	
	Trasury Rules	my	NULL	1977	Ltd.	Madras
4792	Swamy's Central				Swamy	
	Treasury Rules				publishers pvt.	
	Volume 1	Muthuswamy	17th ed	2006	Ltd.	Chennai
4793	Swamy's Central				Swamy	
	Treasury Rules				publishers pvt.	
	Volume 1	Muthuswamy	17th ed	2006	Ltd.	Chennai
4794	Swamy's Children's				Swamy	
	Educational				publishers pvt.	
	Assistance	Muthuswamy	22nd ed	2006	Ltd.	Chennai
4795	Swamy's Children's				Swamy	
	Educational Assistance	Muthuswamy	22nd od	2006	publishers pvt. Ltd.	Chennai
4706	Swamy's Children's	withiuswarriy	22110 60	2000	Swamy	Chemia
4790	Educational				publishers pvt.	
	Assistance	Muthuswamy	23rd ed		Ltd.	Chennai
4797	Swamy's	Matriaewarry	20.0 00	2000		Griorina
1	compilation of					
	Allotment and					
	Licence Fee of				Swamy	
	Government				publishers pvt.	
	Residences	Muthuswamy	1st ed	2005	Ltd.	Chennai
4798	Swamy's					
	Compilation of				Constant in	
	Allotment and				Swamy	
	Licence Fee of Govt. Residence	NULL	NULL	2010	publishers pvt. Ltd.	Chennai
4700	Swamy's	INULL	INOLL	2010	Liu.	CHEIIIAI
4/99	Compilation of					
	Allotment and				Swamy	
	Licence Fee of Govt.				publishers pvt.	
		NULL	NULL	2010	Ltd.	Chennai
4800	Swamy's					
	Compilation of					
	Allotment and				Swamy	
	Licence Fee of Govt.	L	L		publishers pvt.	<u> </u> .
	Residence	NULL	NULL	2010	Ltd.	Chennai

4801	Swamy's					
	compilation of					
	Central Civil					
	Services				Swamy	
	Commutation of				publishers pvt.	
	pension Rules	Muthuswamy	NULL	2007	Ltd.	Chennai
4802						
	Swamy's					
	compilation of Central Govt.				Curamir	
	Account Receipts				Swamy publishers pvt.	
	and payments Rules	Muthuswamy	 13th ed	2008	Ltd.	Chennai
	Swamy's	Matriaswarry	10111 00	2000	Ltd.	Onemia
4003	Compilation of				Swamy	
	Central Treasury				publishers pvt.	
	Rules Vol. I	Muthuswamy	18th ed	2008	Ltd.	Chennai
	Swamy's	,			Swamy	
	compilation of				publishers pvt.	
	Conduct Rules	Muthuswamy	38th ed	2009	Ltd.	Chennai
	Swamy's					
	compilation of					
	Contributory				Swamy	
	provident Fund				publishers pvt.	
	Rules	Muthuswamy	19th ed	2007	Ltd.	Chennai
	Swamy's					
	compilation of				Curomy	
	Delegation of Financial powers				Swamy publishers pvt.	
	Rules	Muthuswamy	2/lth ed	2008	Ltd.	Chennai
	Swamy's	Matriaswarry	2-111 Cu	2000	Ltd.	Oriennai
7007	Compilation of					
	Delegation of				Swamy	
	Financial powers				publishers pvt.	
	Rules	NULL	25th ed.	2011	Ltd.	Chennai
4808	Swamy's					
	Compilation of					
	Delegation of				Swamy	
	Financial powers	.		0011	publishers pvt.	.
	Rules	NULL	25th ed.	2011	Ltd.	Chennai
	Swamy's					
	Compilation of				Curomy	
	Delegation of Financial powers				Swamy publishers pvt.	
	Rules	NULL	25th ed.	2011		Chennai
	Swamy's	INOLL	2301 Cd.	2011	Swamy	Chemia
	Compilation of				publishers pvt.	
	F.R.S.R. part II	NULL	NULL	2009	Ltd.	Chennai
	Swamy's				Swamy	
	Compilation of				publishers pvt.	
	F.R.S.R. part II	NULL	NULL	2009	Ltd.	Chennai
4812	Swamy's				Swamy	
	Compilation of				publishers pvt.	
	F.R.S.R. part II	NULL	NULL	2009	Ltd.	Chennai

		T	Γ	T	Τ	
4813	Swamy's compilation of FR & SR part- IV Dearness Allowance					
	, Dearness Relief and Ex Gratia to CpF Beneficiaries	Muthuswamy	19th ed	2008	Swamy publishers pvt. Ltd.	Chennai
	Swamy's compilation of FRSR part- I General Rules			2008	Swamy publishers pvt. Ltd.	Chennai
4815	Swamy's Compilation of General Financial Rules	NULL	NULL	2010	Swamy publishers pvt. Ltd.	Chennai
4816	Swamy's Compilation of General Financial Rules	NULL	NULL	2010	Swamy publishers pvt. Ltd.	Chennai
	Swamy's Compilation of General Financial Rules	NULL	NULL	2010	Swamy publishers pvt. Ltd.	Chennai
4818	Swamy's compilation of General Financial Rules incoporating Compendium of rules on Advances to central govt.	Muthuswamy		2008	Swamy publishers pvt. Ltd.	Chennai
	Swamy's Compilation of General provident Fund Rules	Muthuswamy	29th ed	2007	Swamy publishers pvt. Ltd.	Chennai
	Swamy's compilation of House Building Advance Rules	Muthuswamy	23rd ed	2008	Swamy publishers pvt. Ltd.	Chennai
4821	Swamy's compilation of Medical Attendance Rules	Muthuswamy	31st ed	2007	Swamy publishers pvt. Ltd.	Chennai
4822	Swamy's Compilation of Receipts & payments Rules	NULL	14th ed.	2010	Swamy publishers pvt. Ltd.	Chennai
4823	Swamy's Compilation of Receipts & payments Rules	NULL	14th ed.	2010	Swamy publishers pvt. Ltd.	Chennai
4824	Swamy's Compilation of Receipts & payments Rules	NULL	14th ed.	2010	Swamy publishers pvt. Ltd.	Chennai
4825	Swamy's Compilation of Sixth pay Commission Reports. part I		NULL	2008	Swamy publishers pvt. Ltd.	Chennai

4826	Swamy's					
	Compilation of Sixth				Swamy	
	pay Commission			0000	publishers pvt.	Ola a va a i
	Reports. part I	NULL	NULL	2008	Ltd.	Chennai
	Swamy's Compilation of Sixth				Swamy	
	pay Commission				publishers pvt.	
	Reports. part I	NULL	NULL	2008	Ltd.	Chennai
	Swamy's				Swamy	
	compilation of Staff	N 4	1 CH		publishers pvt.	Charas:
4020	Car Rules Swamy's	Muthuswamy	Toth ea	2008	Ltd.	Chennai
	compilation on				Swamy	
	Advances to central				publishers pvt.	
	govt. staff	Muthuswamy	8th ed	2008	Ltd.	Chennai
4830	Swamy's					
	Compilation on				Swamy	
	Advances to Central Govt. Staffs	NULL	8th ed.	2008	publishers pvt. Ltd.	Chennai
	Swamy's		our cu.		Liu.	SHEIIIAI
1001	Compilation on				Swamy	
	Advances to Central				publishers pvt.	
	Govt. Staffs	NULL	8th ed.	2008	Ltd.	Chennai
	Swamy's Compilation on				Curomir	
	Advances to Central				Swamy publishers pvt.	
	Govt. Staffs	NULL	8th ed.	2008	Ltd.	Chennai
	Swamy's	_			Swamy	
	Compilation on CCS				publishers pvt.	
	CCA Rules	NULL	34th ed.	2011	Ltd.	Chennai
4834	Swamy's Compilation on CCS				Swamy publishers pvt.	
	CCA Rules	NULL	34th ed.	2011	Ltd.	Chennai
4835	Swamy's		o nan oan		Swamy	
	Compilation on CCS				publishers pvt.	
		NULL	34th ed.	2011	Ltd.	Chennai
	Swamy's				C	
	Compilation on CCS Commutation of				Swamy publishers pvt.	
	pension Rules	NULL	NULL	2010	Ltd.	Chennai
	Swamy's	<u> </u>			-	
	Compilation on CCS				Swamy	
	Commutation of	N. I. I.			publishers pvt.	Char:=:
	pension Rules	NULL	NULL	2010	Ltd.	Chennai
4838	Swamy's Compilation on CCS				Swamy	
	Commutation of				publishers pvt.	
	pension Rules	NULL	NULL	2010	Ltd.	Chennai
4839	Swamy's					
	Compilation on CCS				Swamy	
	Leave Travel Concession Rules	NULL	41st ed.	2010	publishers pvt. Ltd.	Chennai
4840	Swamy's	INOLL	7131 GU.	2010	Ltd.	Chemia
4040	Compilation on CCS				Swamy	
	Leave Travel				publishers pvt.	
	Concession Rules	NULL	41st ed.	2010	Ltd.	Chennai

		I	Γ	T	T	I
4841	Swamy's				Curomy	
	Compilation on CCS Leave Travel				Swamy publishers pvt.	
		NULL	41st ed.	2010	Ltd.	 Chennai
1812	Swamy's	IVOLL	713t Cd.	2010	Ltu.	Onema
4042	Compilation on CCS				Swamy	
	Temporary Service				publishers pvt.	
	Rules	NULL	17th ed.	2008	Ltd.	Chennai
4843	Swamy's					
7070	Compilation on CCS				Swamy	
	Temporary Service				publishers pvt.	
		NULL	17th ed.	2008	Ltd.	Chennai
4844	Swamy's					
	Compilation on CCS				Swamy	
	Temporary Service				publishers pvt.	
	Rules	NULL	17th ed.	2008	Ltd.	Chennai
4845	Swamy's					
	Compilation on					
	Central				Swamy	
	Administrative				publishers pvt.	
	Tribunal	NULL	11th ed.	2009	Ltd.	Chennai
4846	Swamy's					
	Compilation on					
	Central				Swamy	
	Administrative				publishers pvt.	
	Tribunal	NULL	11th ed.	2009	Ltd.	Chennai
4847	Swamy's					
	Compilation on					
	Central				Swamy	
	Administrative	L			publishers pvt.	
	Tribunal	NULL	11th ed.	2009	Ltd.	Chennai
4848	Swamy's					
	compilation on					
	Central				C	
	Administrative				Swamy	
	Tribunal (Act, Rules	Muthucwomy	10th od	2005	publishers pvt. Ltd.	Chennai
	and Orders)	Muthuswamy	10111 eu	2005	Llu.	Chemiai
4849	Swamy's compilation on					
	Central Civil Service				Swamy	
	Temporary Service				publishers pvt.	
	Rules	Muthuswamy	17th ed	2008	Ltd.	 Chennai
//250	Swamy's	aa.iaowaiiiy				- Chomia
4030	Compilation on				Swamy	
	Central Treasury				publishers pvt.	
	Rules Volume 1	NULL	18th ed.	2008	Ltd.	Chennai
<u>/</u> 251	Swamy's	-			3	
-00I	Compilation on				Swamy	
	Central Treasury				publishers pvt.	
		NULL	18th ed.	2008	Ltd.	Chennai
4852	Swamy's					
	Compilation on				Swamy	
	Central Treasury				publishers pvt.	
	Rules Volume 1	NULL	18th ed.	2008	Ltd.	Chennai
4853	Swamy's					
	Compilation on					
	Children's				Swamy	
	Educational				publishers pvt.	
	Assistance	NULL	24th ed.	2011	Ltd.	Chennai
	· · · · · · · · · · · · · · · · · · ·					

4854	Swamy's					
1004	Compilation on					
	Children's				Swamy	
	Educational				publishers pvt.	
	Assistance	NULL	24th ed.	2011	Ltd.	Chennai
4855	Swamy's					
	Compilation on					
	Children's				Swamy	
	Educational				publishers pvt.	
	Assistance	NULL	24th ed.	2011	Ltd.	Chennai
4856	Swamy's				Swamy	
	Compilation on				publishers pvt.	
	Conduct Rules	NULL	39th ed.	2010	Ltd.	Chennai
4857	Swamy's				Swamy	
	Compilation on				publishers pvt.	
		NULL	39th ed.	2010	Ltd.	Chennai
4858	Swamy's				Swamy	
	Compilation on	N 11 11 1	0045	0010	publishers pvt.	Ol :
		NULL	39th ed.	2010	Ltd.	Chennai
4859	Swamy's				Swamy	
	Compilation on	N 11 11 1	N 11 11 1	2011	publishers pvt.	Ob a ma a i
1000	Confidential Reports	NULL	NULL	2011	Ltd.	Chennai
4860	Swamy's				Swamy	
	Compilation on	N.II. II. I			publishers pvt.	Channai
4001	Confidential Reports	NULL	NULL	2011	Ltd.	Chennai
4861	Swamy's				Swamy	
	Compilation on Confidential Reports	NII II I	NULL	2011	publishers pvt. Ltd.	Chennai
4000		NOLL	NOLL	2011	Llu.	Chemia
4862	Swamy's compilation on					
	Confidential Reports				Swamy	
	of Central Govt.				publishers pvt.	
	Employees	Muthuswamy	10th ed	2006	Ltd.	Chennai
1863	Swamy's	Matriaewarry	2011.00			Onomia.
4003	Compilation on					
	Contributory				Swamy	
	provident Fund				publishers pvt.	
		NULL	21st ed.	2010	Ltd.	Chennai
4864	Swamy's					
	Compilation on					
	Contributory				Swamy	
	provident Fund				publishers pvt.	
	Rules	NULL	21st ed.	2010	Ltd.	Chennai
4865	Swamy's					
	Compilation on					
	Contributory				Swamy	
	provident Fund	N. I. I.	21 at a d	2010	publishers pvt.	Channa:
		NULL	21st ed.	2010	Ltd.	Chennai
4866	Swamy's				Constant	
	Compilation on				Swamy	
	Departmental Canteens	NULL	5th ed.	2005	publishers pvt. Ltd.	Chennai
4007		INULL	Jui eu.	2005	Liu.	CHEIHAI
4867	Swamy's Compilation on				Swamy	
	Departmental				publishers pvt.	
	Canteens	NULL	5th ed.		Ltd.	Chennai
	Caritochio	I. TOLL	Jour Cu.		ı_tu.	Onomia

1969	Swamy's					
	Compilation on				Swamy	
	Departmental				publishers pvt.	
		NULL	5th ed.	2005		Chennai
		NOLL	oureu.	2005	Llu.	Chemia
	Swamy's					
	Compilation on				Swamy	
	General provident				publishers pvt.	
		NULL	31st ed.	2010	Ltd.	Chennai
4870	Swamy's					
	Compilation on				Swamy	
(General provident				publishers pvt.	
	Fund Rules	NULL	31st ed.	2010	Ltd.	Chennai
4871	Swamy's					
	Compilation on				Swamy	
	General provident				publishers pvt.	
		NULL	31st ed.		Ltd.	Chennai
		IVOLL	013t Cd.	2010	Ltd.	Offermal
	Swamy's Compilation on				Swamy	
	Group Insurance				Swamy	
		NII II I	1 0th ad		publishers pvt.	Channai
-		NULL	18th ed.	2009	Ltd.	Chennai
	Swamy's					
	Compilation on				Swamy	
	Group Insurance				publishers pvt.	
	Schemes	NULL	18th ed.	2009	Ltd.	Chennai
4874	Swamy's					
	Compilation on				Swamy	
	Group Insurance				publishers pvt.	
		NULL	18th ed.		Ltd.	Chennai
\vdash	Swamy's					
	compilation on					
	Group Insurance					
	Schemes for central					
1	govt. employees and				Swamy	
	union teritory govt.				publishers pvt.	
		Muthucwomy	17th od	2007	Ltd.	Chennai
		Muthuswamy	17111 eu	2007	Llu.	Chemia
	Swamy's					
	Compilation on				Swamy	
	House Building				publishers pvt.	
-	Advance Rules	NULL	23rd ed.	2008	Ltd.	Chennai
	Swamy's					
	Compilation on				Swamy	
	House Building				publishers pvt.	
	Advance Rules	NULL	23rd ed.	2008	Ltd.	Chennai
4878	Swamy's					
	Compilation on				Swamy	
	House Building				publishers pvt.	
		NULL	23rd ed.			Chennai
	Swamy's					C.IOIIIIAI
	compilation on					
	Introduction to				Swamy	
1					Swamy	
1	Indian Government	Muthusassass	Oth ad		publishers pvt.	Channa:
_		Muthuswamy	9th ed	2007	Ltd.	Chennai
4880	Swamy's					
	Compilation on					
	Introduction to				Swamy	
	Indian Govt.	NULL	10th ed.		publishers pvt. Ltd.	Chennai

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employment of pensioners NULL NULL 2009 Ltd. Chennai 4894 Swamy's Compilation on Reemployment of Swamy publishers pvt.	4893					Swamy	
pensioners NULL NULL 2009 Ltd. Chennai 4894 Swamy's Compilation on Reemployment of Swamy publishers pvt.							
Compilation on Re- employment of Swamy publishers pvt.		pensioners	NULL	NULL	2009		Chennai
employment of publishers pvt.	4894					Civioman	
1 - 1 - 1 - 1 - 1 - 1 - 1 - 1 - 1 - 1 -			NULL	NULL	2009	Ltd.	Chennai

4895	Swamy's					
	Compilation on Re-					
	Employment of pensioners				Swamy	
	(Civilians and Ex-				publishers pvt.	
		Muthuswamy	9th ed	2006	Ltd.	Chennai
	Swamy's Compilation on				Swamy	
	Reservations &				publishers pvt.	
	Concessions	NULL	10th ed.	2011	Ltd.	Chennai
4897	Swamy's				Curomy	
	Compilation on Reservations &				Swamy publishers pvt.	
		NULL	10th ed.	2011	Ltd.	Chennai
	Swamy's					
	Compilation on Reservations &				Swamy publishers pvt.	
		NULL	10th ed.	2011	Ltd.	Chennai
	Swamy's					
	compilation on Reservations and				Curomir	
	Concessions for SC,				Swamy publishers pvt.	
1	-	Muthuswamy	9th ed	2008	Ltd.	Chennai
4900	Swamy's					
	Compilation on Seniority and				Swamy publishers pvt.	
		NULL	14th ed.	2011	Ltd.	Chennai
4901	Swamy's					
	Compilation on				Swamy	
	Seniority and promotion	NULL	14th ed.	2011	publishers pvt. Ltd.	Chennai
	Swamy's	.1022	1111001			onorma.
	Compilation on				Swamy	
	Seniority and promotion	NULL	14th ed.	2011	publishers pvt. Ltd.	Chennai
	Swamy's	NOLL	1401 eu.	2011	Ltu.	Chemia
	compilation on					
	Seniority and				Swamy	
	promotion in Central Govt. Service	Muthuswamy	12th ed	2008	publishers pvt. Ltd.	Chennai
	Swamy's	Matriaswarriy	±201 CU	2000	Swamy	Onema
	Compilation on Staff				publishers pvt.	<u> </u>
4005		NULL	17th ed.	2011	Ltd.	Chennai
4905	Swamy's Compilation on Staff				Swamy publishers pvt.	
		NULL	17th ed.	2011	Ltd.	Chennai
4906	Swamy's				Swamy	
	Compilation on Staff	NULL	17th ed.	2011	publishers pvt. Ltd.	Chennai
4907	Car Rules Swamy's	INULL	±/iii eu.	2011	Liu.	Cileiliai
	Compilation on				Swamy	
	Suspention &		4 041-		publishers pvt.	
		NULL	18th ed.	2009	Ltd.	Chennai
	Swamy's Compilation on				Swamy	
	Suspention &				publishers pvt.	
	Reinstatement	NULL	18th ed.	2009	Ltd.	Chennai

4909	Swamy's					
	Compilation on				Swamy	
	Suspention &	N 11 11 1	1 041	2000	publishers pvt.	Charasi
	Reinstatement Swamy's	NULL	18th ed.	2009	Ltd.	Chennai
	compilation on					
	Uniforms for Group				Swamy	
	`C' & `D' Employees				publishers pvt.	
	of central govt.	Muthuswamy	11th ed	2007	Ltd.	Chennai
	Swamy's					
	Compilation on Uniforms for Group				Swamy	
	C & D Employees of				publishers pvt.	
	Central Govt.	NULL	NULL	2010	Ltd.	Chennai
	Swamy's					
	Compilation on				0	
	Uniforms for Group C & D Employees of				Swamy publishers pvt.	
		NULL	NULL	2010	Ltd.	Chennai
	Swamy's					
	Compilation on					
	Uniforms for Group				Swamy	
	C & D Employees of Central Govt.	NULL	NULL	2010	publishers pvt. Ltd.	Chennai
	Swamy's Complete	IVOLL	IVOLL	2010	Ltu.	Onerman
	manual on					
	Stablishment and					
	Administration for				Swamy	
	Central Govt. Oficers	Muthuswamy	11th ed	2008	publishers pvt. Ltd.	Chennai
	Swamy's Complete	Matriaswarriy	11111 00	2000	Ltd.	Orienna
	manual on					
	Stablishment and					
	Administration for				Swamy	
	Central Govt. Oficers	Muthuswamy	 11th ed	2008	publishers pvt. Ltd.	Chennai
4916	Oliceis	Matriaswarriy	11111 00	2000	Swamy	Onerman
	Swamy's Conduct				publishers pvt.	
	Rules	Muthuswamy	37th ed	2007	Ltd.	Chennai
4917					Swamy	
	Swamy's Conduct Rules	Muthuswamy	27th od	2007	publishers pvt. Ltd.	Chennai
	Swamy's	iviutiuswaiiiy	57 till Ett	2001	Liu.	Chemia
	Confidential Reports				Swamy	
	of Central govt.				publishers pvt.	
	Employees	Muthuswamy	10th ed	2006	Ltd.	Chennai
	Swamy's				Swamy	
	Confidential Reports of Central govt.				Swamy publishers pvt.	
	Employees	Muthuswamy	10th ed	2006	Ltd.	Chennai
4920	Swamy's					
	Contributory				Swamy	
	provident Fund	Muthusass	1 Oth 2d	2007	publishers pvt.	Channai
	Rules Swamy's	Muthuswamy	Taui en	2007	Ltd.	Chennai
4921	Swamy's Contributory				Swamy	
	provident Fund				publishers pvt.	
	Rules	Muthuswamy	19th ed	2007	Ltd.	Chennai

	Swamy's Delegation				Swamy	
	of Financial powers Rules	p.Muthuswa my	NULL	1990	publishers pvt. Ltd.	Madras
	Swamy's Delegation	,	11022	1000	Swamy	Madras
		p.Muthuswa		1000	publishers pvt.	N.4
	Rules Swamy's Delegation	my	NULL	1990	Ltd. Swamy	Madras
		p.Muthuswa			publishers pvt.	
	Rules		NULL	1990	Ltd.	Madras
4925	Swamy's Delegation	N.4tla			Swamy	
	of Financial powers Rules	p.Muthuswa my	NULL	1990	publishers pvt. Ltd.	Madras
	Swamy's Delegation			1200	Swamy	Madrae
	of Financial powers	p.Muthuswa			publishers pvt.	
4007	Rules	my	7th Ed.	1996	Ltd.	Madras
4927	Swamy's Delegation of Financial powers	p.Muthuswa			Swamy publishers pvt.	
	Rules		NULL	1997	Ltd.	Madras
4928	Swamy's Delegation				Swamy	
	of Financial powers Rules	Muthueweny	22rd od	2007	publishers pvt. Ltd.	Chonnai
	Swamy's Delegation	Muthuswamy	zsiu eu	2001	Swamy	Chennai
4323	of Financial powers				publishers pvt.	
	Rules	Muthuswamy	23rd ed	2007	Ltd.	Chennai
4930	Swamy's					
	Disciplinary proceedings for				Swamy	
	Central Govt.	p.Muthuswa			publishers pvt.	
	Servants	my	6th Ed.	1996	Ltd.	Madras
4931	Swamy's					
	Establishment & Administration for				Swamy	
	Central Govt.	p.Muthuswa			publishers pvt.	
	Servents	my	1st Ed. Rept.	1987	Ltd.	Madras
4932	Swamy's Establishment &					
	Administration for				Swamy	
	Central Govt.	p.Muthuswa			publishers pvt.	
	Servents	my	2nd Ed.	1989	Ltd.	Madras
4933	Swamy's Establishment &					
	Administration for				Swamy	
	Central Govt.	p.Muthuswa			publishers pvt.	
	Servents	my	2nd Ed.	1989	Ltd.	Madras
4934	Swamy's Establishment &					
	Administration for				Swamy	
	Central Govt.	p.Muthuswa			publishers pvt.	
	Servents	my	2nd Ed.	1989	Ltd.	Madras
4935	Swamy's F.R.S.R.				S. Chand & Company pvt.	
	part I	NULL	NULL	2010	Ltd.	Chennai
4936					S. Chand &	
	Swamy's F.R.S.R.		.	2010	Company pvt.	Ob a verse e :
	part I	NULL	NULL	2010	Ltd.	Chennai
4937	Swamy's F.R.S.R.				S. Chand & Company pvt.	
	part I	NULL	NULL	2010	Ltd.	Chennai

4938					Swamy	
	Swamy's F.R.S.R.				publishers pvt.	
	part III	NULL	41st ed.	2011	Ltd.	Chennai
4939	'				Swamy	
	Swamy's F.R.S.R.				publishers pvt.	
	part III	NULL	41st ed.	2011	Ltd.	Chennai
4940					Swamy	
	Swamy's F.R.S.R.				publishers pvt.	
	part III	NULL	41st ed.	2011	Ltd.	Chennai
4941					Swamy	
	Swamy's F.R.S.R.				publishers pvt.	
	part IV	NULL	20th ed.	2011	Ltd.	Chennai
4942					Swamy	
	Swamy's F.R.S.R.				publishers pvt.	
	part IV	NULL	20th ed.	2011	Ltd.	Chennai
4943					Swamy	
	Swamy's F.R.S.R.			0011	publishers pvt.	o.
	part IV	NULL	20th ed.	2011	Ltd.	Chennai
	Swamy's FRSR DA				Swamy	
	DR & Ex Gratia to	Swamy	10th od	2006	publishers pvt.	Chonnai
	CpF Beneficiaries	Swamy	18th ed.	2000	Ltd.	Chennai
4945	Swamy's FRSR DA DR & Ex Gratia to				Swamy publishers pvt.	
	CpF Beneficiaries	Swamy	18th ed.	2006	Ltd.	Chennai
4946	•	Ovvailly	±001 CU.	2000	Swamy	Chemia
	Swamy's FRSR				publishers pvt.	
	Leave Rules part III	Swamy	38th ed.	2007	Ltd.	Chennai
4947	Leave Itales part III	Owarry	John Cu.	2001	Swamy	Orienna
-	Swamy's FRSR				publishers pvt.	
	Leave Rules part III	Swamy	38th ed.	2007	Ltd.	Chennai
4948	Swamy's FRSR part				Swamy	
	IV DA, DR and etc.				publishers pvt.	
	2nd Suppl.	Swamy	18th ed	2006	Ltd.	Chennai
4949	Swamy's FRSR part				Swamy	
	IV DA, DR and etc.				publishers pvt.	
	2nd Suppl.	Swamy	18th ed	2006	Ltd.	Chennai
	Swamy's FRSR part					
	IV Suppl. to DA, DR				Swamy	
	and ex gratia to CpF				publishers pvt.	
	Beneficiaries	Swamy	18th ed.	2006	Ltd.	Chennai
	Swamy's FRSR part				Constant in	
	IV Suppl. to DA, DR				Swamy	
	and ex gratia to CpF Beneficiaries	Swamy	18th ed.	2006	publishers pvt. Ltd.	Chennai
	שבווכוונומוופא	Swaiiiy	Tour eu.	2000		Chemia
4952	Swamy's FRSR part				Swamy publishers pvt.	
	V HRA and CCA	Swamy	19th ed.	2006	Ltd.	Chennai
4953		- vvailiy			Swamy	- Chichina
	Swamy's FRSR part				publishers pvt.	
	V HRA and CCA	Swamy	19th ed.	2006	Ltd.	Chennai
4954	Swamy's FRSR				Swamy	1 11 12 11
	part- V HRA and				publishers pvt.	
	CCA	Muthuswamy	20th ed	2008	Ltd.	Chennai
4955	Swamy's FRSR	<u> </u>			Swamy	
	Travelling				publishers pvt.	
	Allowances part II	Swamy	18th ed.		Ltd.	Chennai

4956	Swamy's FRSR				Swamy	
	Travelling Allowances part II	Swamy	18th ed.	2006	publishers pvt. Ltd.	Chennai
4957	Swamy's					
	Fundamental Rules				Curomy	
1	& Supplimentary Rules (p-1 Gen.	p.Muthuswa			Swamy publishers pvt.	
	Rules)	my	10 th Ed.	1990	Ltd.	Madras
4958	Swamy's Fundamental Rules					
	& Supplimentary				Swamy	
	Rules (p-1 Gen.	p.Muthuswa			publishers pvt.	
	Rules) Swamy's	my	10 th Ed.	1990	Ltd.	Madras
4959	Fundamental Rules					
	& Supplimentary				Swamy	
	Rules (p-1 Gen. Rules)	p.Muthuswa my	10 th Ed.	1990	publishers pvt. Ltd.	Madras
	Swamy's	,				
	Fundamental Rules & Supplimentary				Curomy	
	Rules (p-1 Gen.	p.Muthuswa			Swamy publishers pvt.	
	Rules) "	my	10 th Ed.	1990	Ltd.	Madras
4961	Swamy's Fundamental Rules					
	& Supplimentary				Swamy	
	Rules (p-1 Gen.	p.Muthuswa			publishers pvt.	
	Rules) Swamy's	my	10 th Ed.	1990	Ltd.	Madras
	Fundamental Rules					
	& Supplimentary	n Muthusus			Swamy	
	Rules (p-1 Gen. Rules)	p.Muthuswa my	8th Ed.	1986	publishers pvt. Ltd.	Madras
	Swamy's	,				
	Fundamental Rules & Supplimentary	p.Muthuswa			Swamy publishers pvt.	
	Rules (p-2 T.A)	my	8 th Ed.	1985	Ltd.	Madras
4964	Swamy's	-				
	Fundamental Rules & Supplimentary	p.Muthuswa			Swamy publishers pvt.	
	Rules (p-2 T.A)	my	10th ed.	1989	Ltd.	Madras
4965	Swamy's				6	
	Fundamental Rules & Supplimentary	p.Muthuswa			Swamy publishers pvt.	
	Rules (p-2 T.A)	my	10th ed.	1989	Ltd.	Madras
	Swamy's Fundamental Rules				Swamy	
1	& Supplimentary	p.Muthuswa			Swamy publishers pvt.	
	Rules (p-2 T.A)	my	10th ed.	1989	Ltd.	Madras
	Swamy's Fundamental Rules				Swamy	
	& Supplimentary	p.Muthuswa			Swamy publishers pvt.	
	Rules (p-2 T.A)	my	10th ed.	1989	Ltd.	Madras
4968	Swamy's Fundamental Rules				Swamy	
	& Supplimentary	p.Muthuswa			publishers pvt.	
	Rules (p-2 T.A)	my	10th ed.	1989	Ltd.	Madras

4969 Swamy's Fundamental Rules & Supplimentary Rules (p-2 T.A) 4970 Swamy's Fundamental Rules & Supplimentary Rules (p-3 Leave Rules) 4971 Swamy's Fundamental Rules & Supplimentary Rules (p-3 Leave Rules) 4972 Swamy's Fundamental Rules & Supplimentary Rules (p-3 Leave Rules) 4972 Swamy's Fundamental Rules & Supplimentary Rules (p-3 Leave Rules) 4972 Swamy's Fundamental Rules & Supplimentary Rules (p-3 Leave Rules) 4973 Swamy's Fundamental Rules & Supplimentary Rules (p-3 Leave Rules) 4974 Swamy's Fundamental Rules & Supplimentary Rules (p-3 Leave Rules) 4975 Swamy's Fundamental Rules & Supplimentary Rules (p-3 Leave Rules) 4975 Swamy's Fundamental Rules & Supplimentary Rules (p-3 Leave Rules) 4975 Swamy's Fundamental Rules & Supplimentary Rules (p-3 Leave Rules) 4975 Swamy's Fundamental Rules & Supplimentary Rules (p-3 Leave Rules) 4976 Swamy's Fundamental Rules & Supplimentary Rules (p-3 Leave Rules) 4976 Swamy's Fundamental Rules & Supplimentary Rules (p-3 Leave Rules) 4976 Swamy's Fundamental Rules & Supplimentary Rules (p-3 Leave Rules) 4976 Swamy's Fundamental Rules & Supplimentary Rules (p-3 Leave Rules) 4976 Swamy's Fundamental Rules & Supplimentary Rules (p-3 Leave Rules) 4976 Swamy's Fundamental Rules & Supplimentary Rules (p-3 Leave Rules) 4976 Swamy's Fundamental Rules & Supplimentary Rules (p-3 Leave Rules) 4976 Swamy's Fundamental Rules & Supplimentary Rules (p-3 Leave Rules) 4976 Swamy's Fundamental Rules & Supplimentary Rules (p-3 Leave Rules) 4976 Swamy's Fundamental Rules & Supplimentary Rules (p-3 Leave Rules) 4976 Swamy's Fundamental Rules & Supplimentary Rules (p-3 Leave Rules) 4976 Swamy's Fundamental Rules & Supplimentary Rules (p-3 Leave Rules) 4976 Swamy's Fundamental Rules & Supplimentary Rules (p-3 Leave Rules) 4976 Swamy's Fundamental Rules & Supplimentary Rules (p-3 Leave Rules) 4976 Swamy's Fundamental Rules & Supplimentary Rules (p-3 Leave Rules) 4976 Swamy's Fundamental Rules & Supplimentary Rules (p-3 Leave Rules) 49776 Swamy's Fundamental Rules & Supp
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4981	Swamy's					
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4983	Swamy's Fundamental Rules				Swamy	
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4985	Swamy's					
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4986	Fundamental Rules					
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	C.C.A)	my	14th Ed.	1996	Ltd.	Madras
4987	Swamy's					
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4988	Swamy's				Curomi	
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4990	Swamy's					
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	and Supplementary				Swamy	
	Rules part -I	Muthus	1.0th od	2000	publishers pvt.	Chann:
4001	General Rules	Muthuswamy	tatu ea	2008	Ltd.	Chennai
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	General Rules	Muthuswamy	19th ed	2008	Ltd.	Chennai
4992		,			Swamy	
	Swamy's General	p.Muthuswa			publishers pvt.	
	Financial Rules	my	4th Ed.	1978	Ltd.	Madras
4993					Swamy	
	Swamy's General	p.Muthuswa	L		publishers pvt.	[·
	Financial Rules	my	8th Ed.	1985	Ltd.	Madras

4994	Swamy's General					
	Financial Rules					
	incorporating				Swamy	
	Compendium of rules on Advances	Muthuswamy	23rd ed	2008	publishers pvt. Ltd.	Chennai
4005	Swamy's General	Muthuswaniy	2314 64	2008	Ltu.	Chemia
4995	Financial Rules					
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	Compendium of				publishers pvt.	
	rules on Advances	Muthuswamy	23rd ed	2008	Ltd.	Chennai
4996	Swamy's General					
	provident Fund				Swamy	
	(Central Services)	p.Muthuswa	l		publishers pvt.	
	Rules	my	NULL	1977	Ltd.	Madras
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5003	Swamy's General				Swamy	
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5004	Swamy's General provident Fund				Swamy publishers pvt.	
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5007					Swamy	
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5008					Swamy	
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5009		n Mudhansa			Swamy	
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5011					Swamy	
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5012	2008	Muthuswamy	34th ed	2008	Ltd. Swamy	Chennai
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5017	Swamy's House	iviutiiuswaiiiy	ZZNU eu	2005	Swamy	Chemia
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5018	Swamy's House	n Muthus			Swamy	
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5020	Swamy's House Building Advanced	p.Muthuswa			Swamy publishers pvt.	
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5021					Swamy	
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3022	Tax on Salaries				publishers pvt.	
	2007-2008	Muthuswamy	39th ed	2007	Ltd.	Chennai
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	Tax on Salaries 2007-2008	Muthuswamy	20th od	2007	publishers pvt. Ltd.	Chennai
5024	Swamy's Income	ividuluswalily	Jan eu	2001	Swamy	Chemia
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	1996-1997	my	28th Edition	1997	Ltd.	Madras
5025	Swamy's				Swamy	
	Interpretations on				publishers pvt.	
	Service Rules Vol. III	Muthuswamy	3rd ed	2006	Ltd.	Chennai
5026	Swamy's					
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	Volume III	Muthuswamy	NULL	2006	Ltd.	Chennai
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5029	Swamy's					
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5038	Swamy's List of	-			Swamy	
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	Swamy's List of				Swamy	
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	e & Inadmissible) Swamy's Manual on	my	18th Edition	2001	Ltd.	Madras
	Swamy's Manual on Disciplinary				Swamy	
	proceedings for				publishers pvt.	
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	central govt. staff	Muthuswamy	10th ed	2006	Ltd.	Chennai
5042	Diviornale Marriel -	m N 4. 14 have see			Swamy	
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5043	Jince procedure	my	our Eu.	2000	Swamy	iviauias
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5044	•				Swamy	
	Secondary Management		I	I	publishers pvt.	
	Swamy's Manual on Ofice procedure	Muthuswamy			Ltd.	Chennai

5045	Swamy's Master					
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5046	Swamy's Master Manual for DDOs &					
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5047	Swamy's Master					
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	Accounts	Muthuswamy	7th ed	2006	Ltd.	Chennai
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	Accounts	Muthuswamy	7th ed	2006	Ltd.	Chennai
5049	Swamy's Master					
	manual for DDOs				Swamy	
	and Heads of Offices part II -				Swamy publishers pvt.	
	Establishment	Muthuswamy	7th ed	2007	Ltd.	Chennai
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5051					Swamy	
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5052	Attendance Rules	my	1901 Eu.	1989	Ltd.	Madras
5052	Swamy's Medical	p.Muthuswa			Swamy publishers pvt.	
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5056	Swamy's Medical	p.Muthuswa			Swamy publishers pvt.	
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5057		,		1.222	Swamy	1 2222
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	Attendance Rules	Muthuswamy	31st ed	2007	Ltd.	Chennai
5058					Swamy	
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5059	Swamy's New				Swamy	
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	Central Govt. Staff	Muthuswamy	∠na ea	2007	Ltd.	Chennai

5060	Swamy's New				Swamy	
	pension Scheme for				publishers pvt.	
=001	Central Govt. Staff	Muthuswamy	2nd ed	2007	Ltd.	Chennai
	Swamy's New pension Scheme for				Swamy publishers pvt.	
	central govt. staff	Muthuswamy	3rd ed	2008	Ltd.	Chennai
5062	gern en gern	, , , , , , , , , , , , , , , , , , , ,				
	Swamy's Overtime				Swamy	
	Allowance to Central				publishers pvt.	
	Govt. Employees	Muthuswamy	22nd ed	2006	Ltd.	Chennai
5063	Swamy's Overtime				Swamy	
	Allowance to Central				publishers pvt.	
	Govt. Employees	Muthuswamy	22nd ed	2006	Ltd.	Chennai
5064					Swamy	
	Swamy's pension	p.Muthuswa	Odla Editi a a	1000	publishers pvt.	NA - dua -
	Compilation	my	9th Edition	1983	Ltd.	Madras
5065	Swamy's pension	p.Muthuswa			Swamy publishers pvt.	
	Compilation	my	10th Edition	1986	Ltd.	Madras
5066					Swamy	
	Swamy's pension	p.Muthuswa	_		publishers pvt.	
	Compilation	my	11th edition R	1989	Ltd.	Madras
5067	Cwamula nancian	n Muthuowo			Swamy	
	Swamy's pension Compilation	p.Muthuswa my	13th Edition R	1995	publishers pvt. Ltd.	Madras
5068	Complication	,		1000	Swamy	Madrae
	Swamy's pension				publishers pvt.	
	Compilation	NULL	20th ed.	2011	Ltd.	Chennai
5069					Swamy	
	Swamy's pension Compilation	NULL	20th ed.	2011	publishers pvt. Ltd.	Chennai
5070	Соттрпалот	NOLL	Zotii cu.	2011	Swamy	Chemia
	Swamy's pension				publishers pvt.	
	Compilation	NULL	20th ed.	2011	Ltd.	Chennai
5071	Swamy's pension					
	Compilation incorporating CCS				Swamy	
	pension rules	Muthuswamy	18th ed	2007	publishers pvt. Ltd.	Chennai
	Swamy's pension	atiraswainy				2710711100
	Compilation				Swamy	
	incorporating CCS				publishers pvt.	
	pension rules	Muthuswamy	18th ed	2007	Ltd.	Chennai
50/3	Swamy's pension Compilation				Swamy	
	incorporating CCS				publishers pvt.	
	pension Rules	Muthuswamy	18th ed	2007	Ltd.	Chennai
	Swamy's personal				Swamy	
	Service Record of	Muthucas	 NI II I	2002	publishers pvt.	Channai
	Govt. Employees Swamy's personal	Muthuswamy	NULL	2003	Ltd. Swamy	Chennai
	Service Record of				publishers pvt.	
	Govt. Employees	Muthuswamy	NULL	2003	Ltd.	Chennai
	Swamy's Re-					
	employment of				C	
	pensioners (Civilians & Ex-				Swamy publishers pvt.	
	servicemen)	Muthuswamy	9th ed	2006	Ltd.	Chennai
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5077	Swamy's Re-					
	employment of					
	pensioners (Civilians & Ex-				Swamy publishers pvt.	
	servicemen)	Muthuswamy	9th ed	2006	Ltd.	Chennai
	Swamy's	Matriaswarry	Strea	2000	Swamy	Orienna
	Reservations &	p.Muthuswa			publishers pvt.	
	Consessions	my	5th Ed.	1996	Ltd.	Madras
	Swamy's				Swamy	
	Reservations and	N 4 c et la crassica passica	Oth od	2000	publishers pvt.	Channai
F000	Concessions Swamy's	Muthuswamy	9th ea	2008	Ltd. Swamy	Chennai
5060	Reservations and				publishers pvt.	
	Concessions	Muthuswamy	9th ed	2008	Ltd.	Chennai
5081						
	Swamy's Seniority &				Swamy	
	•	p.Muthuswa	0	1000	publishers pvt.	NA a alva a
F002	Govt. Service	my	2nd Ed.	1989	Ltd.	Madras
5082	Swamy's Seniority &				Swamy	
	promotion in Central	p.Muthuswa			publishers pvt.	
	Govt. Service	my	2nd Ed.	1989	Ltd.	Madras
5083						
	Swamy's Seniority &				Swamy	
	promotion in Central Govt. Service	p.Muthuswa my	2nd Ed.	1989	publishers pvt. Ltd.	Madras
5084		l III	Ziiu Eu.	1909	Ltd.	iviauras
3004	Swamy's Seniority &				Swamy	
	promotion in Central				publishers pvt.	
	Govt. Service	Muthuswamy	12th ed	2008	Ltd.	Chennai
5085						
	Swamy's Seniority & promotion in Central				Swamy publishers pvt.	
	Govt. Service	Muthuswamy	12th ed	2008	Ltd.	Chennai
5086					Swamy	01101111011
	Swamy's Staff Car	p.Muthuswa			publishers pvt.	
	Rules	my	1st Edition	1989	Ltd.	Madras
5087	Curamula Ctaff Car	n Muthuseus			Swamy	
	Swamy's Staff Car Rules	p.Muthuswa	1st Edition	1989	publishers pvt. Ltd.	Madras
5088		my	LOUIDII	1303	Swamy	iviauras
5000	Swamy's Staff Car	p.Muthuswa			publishers pvt.	
	Rules	my	1st Edition	1989	Ltd.	Madras
5089					Swamy	
	Swamy's Staff Car	p.Muthuswa	4 - 4 = -100	1000	publishers pvt.	NA - du-
	Rules	my	1st Edition	1989	Ltd.	Madras
5090	Swamy's Staff Car	p.Muthuswa			Swamy publishers pvt.	
	Rules	my	10th Edition	1995	Ltd.	Madras
5091			7		Swamy	
	Swamy's Staff car				publishers pvt.	
	rules	Muthuswamy	15th ed	2006	Ltd.	Chennai
5092					Swamy	
	Swamy's Staff car rules	Muthuswamy	15th ed	2006	publishers pvt. Ltd.	Chennai
5003	Swamy's	iviutiluswaiily	12011 60	2000	Swamy	Chemia
3093	Suspension and				publishers pvt.	
	Reinstatement	Muthuswamy	17th ed	2006	Ltd.	Chennai
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5004	0				lo	
5094	Swamy's				Swamy	
	Suspension and				publishers pvt.	
	Reinstatement	Muthuswamy	17th ed	2006		Chennai
5095	Swamy's				Swamy	
	Suspension and	p.Muthuswa			publishers pvt.	
	Reinstatements	my	13th Edition	1995	Ltd.	Madras
5096		,			Swamy	
3030	Swamy's Temporary				publishers pvt.	
		Muthuswamy	16th ed	2005	Ltd.	Chennai
5097	OCIVICE ITAICS 1303	watiaswairiy	10011 CG	2003	Swamy	Onemia
5097	Curamula Tamparan					
	Swamy's Temporary	N 4	1 C415	2005	publishers pvt.	Ohama:
		Muthuswamy	Totti ea	2005	Ltd.	Chennai
5098	Swamy's Uniforms					
	for Group C & D				Swamy	
	Employees of				publishers pvt.	
	Central Govt.	Muthuswamy	11th ed	2007	Ltd.	Chennai
5099	Swamy's Uniforms					
	for Group C & D				Swamy	
	Employees of				publishers pvt.	
		Muthuswamy	11th ed	2007	Ltd.	Chennai
5100	Tax (Central Sales				Eastern Law	0110111100
3100		K. Chaturvedi	4th od	1975	House	Calcutta
F404	_ /	K. Chalurveur	4111 Eu	1975	nouse	Calculla
5101	Tax (Central Sales					
	_) Act with Supreme				l	
		M.G.			Wadhwa and	
	1957-83	Merchant	1st ed	1983	Company Nagpur	Indore
5102					Taxmann	
	Tax Act (Wealth)				publications pvt.	
	and Gift Tax Act	Taxmann	1st ed	1992		Delhi
5103	Tax Cases (Analysis				Current Tax	
1	of)	K. Kumar	1st ed	1994	Reporter	Jodhpur
	Tax Cases (Analysis	rt. rtamai	131 00	12004	Current Tax	Country
1		K. Kumar	1 ot od	1994		lodbour
	of _)	N. Kuillai	1st ed	1994	Reporter	Jodhpur
1	Tax Cases (Analysis				Current Tax	l
	of _)	K. Kumar	1st ed	1994	Reporter	Jodhpur
5106	Tax Cases (Analysis				Current Tax	
	of _)	K. Kumar	1st ed	1994	Reporter	Jodhpur
5107	Tax Laws (Hindu					
	Undivided Family				Wadhwa and	
	Under Direct)	H.B. Seth	2nd ed	1984	Company Nagpur	Indore
5100	TAXATION LAW				All India Reporter	
	REpORT 2008	NULL	NULL			Nagpur 520
		INULL	IVOLL	-	'	ιναθραί 520
	TAXATION LAW	N 11 11 1	 		All India Reporter	N = ==== 1 700
	REpORT 2008	NULL	NULL			Nagpur 768
	TAXATION LAW				All India Reporter	
	REpORT 2008	NULL	NULL			Nagpur 520
5111	TAXATION LAW				All India Reporter	
		NULL	NULL			Nagpur 768
	TAXATION LAW				All India Reporter	<u> </u>
		NULL	NULL			Nagpur 576
	TAXATION LAW			+	All India Reporter	l tagpar 070
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		NULL	NULL	-	-	Nagpur 848
	TAXATION LAW	L	L		All India Reporter	
	_	NULL	NULL			Nagpur 576
5115	TAXATION LAW				All India Reporter	
	REpORTS 2007	NULL	NULL		pvt Ltd .	Nagpur 848
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E116	Taxation Laws		Τ	T	Ī	I
2110	(Encyclopaedia of	S.C.				
		Manchanda	2nd ed	1972	Delhi Law House	Allahabad
	Taxation Manual (All				Central Law	
	India _)	Bhatnagar	11th ed	1975	Agency	Allahabad
5118	Taxation Manual (All	J.p.			Central Law	
	India _)	Bhatnagar	11th ed	1975	Agency	Allahabad
5119					Taxmann	
	Taxes (Direct)				publications pvt.	
	Manual	Taxmann	1st ed	1994		New Delhi
5120					Taxmann	
	Taxes (Direct) Manual	Taxmann	1st ed	1994	publications pvt. Ltd.	New Delhi
5121	Manuai	Ιαλιπαιπ	131 60	1334	Taxmann	INEW Dellii
3121	Taxes (Direct)				publications pvt.	
	Manual	Taxmann	1st ed	1994		New Delhi
5122					Taxmann	
	Taxes (Direct)				publications pvt.	
	Ready Reckoner	Taxmann	15th ed	1992	Ltd.	Delhi
5123					Taxmann	
	Taxes Manual				publications pvt.	
	(Direct _)	Taxmann	NULL	1992		Delhi
5124					Taxmann	
	Taxes Manual	Tovmonn	N	1000	publications pvt.	Dallai
E40E	(Direct _)	Taxmann	NULL	1992		Delhi
5125	Taxes Manual				Taxmann publications pvt.	
	(Direct _)	Taxmann	NULL	1992	Ltd.	Delhi
5126	(Direct _)	Taxmam	IVOLL	1332	Taxmann	Beilii
3120	Taxes Manual				publications pvt.	
	(Direct _)	Taxmann	NULL	1992	Ltd.	Delhi
5127					Taxmann	
	Taxes Manual				publications pvt.	
	(Direct _)	Taxmann	NULL	1992		Delhi
5128					Taxmann	
	Taxes Manual	Tovmonn	N	1000	publications pvt.	Dallai
F100	(Direct _)	Taxmann	NULL	1992	Ltd.	Delhi
5129	Telecom Appeal & Cable Appeal 2001 -					
	2008	A. Kumar	NULL	2008	TDSAT	New Delhi
	Telecom petition				0,	
	1998 - 1999	A. Kumar	NULL	1999	TDSAT	New Delhi
	Telecom petition					
	2001	A. Kumar	NULL	2001	TDSAT	New Delhi
	Telecom petition					
	2002	A. Kumar	NULL	2002	TDSAT	New Delhi
	Telecom petition					
	2004	A. Kumar	NULL	2004	TDSAT	New Delhi
	Telecom petition	A 17:		0005	TD 0 4 T	Name 5 . II i
	2005	A. Kumar	NULL	2005	TDSAT	New Delhi
	Telecom petition	A Kumar	NII II I	2006	TDCAT	Now Dalbi
	2006	A. Kumar	NULL	2006		New Delhi
5T36	Telecommunications Law Handbook	J. Angel	1st ed	1997	Black Stone press Ltd.	London
5127	Telecommunications	o. Aligei	±31 GU	1331	Black Stone	LOTIGOTI
213/	Law Handbook	J. Angel	1st ed	1997		London
5132	Telecommunications	o. / tilgel	250 50		Black Stone	
3130	Law Handbook	J. Angel	1st ed	1997		London
	-av Hanabook	5.7 migor	120000	1-55.	IP. 555 Eta.	1-0114011

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2128	Telephones Mobiles,	R.N.			Orient publishing	
	Cinemas And Videos		3rd ed	2005		New Delhi
5140		-				
	Telephones,	R.N.			Orient publishing	
	Cinemas And Videos	Choudhry	2nd ed	2000	Co	New Delhi
5141	Tallambar	D.N.			Online and the collection of	
	Telephones, Cinemas And Videos	R.N.	2nd ed	2000	Orient publishing Co	New Delhi
E142	Tender And Govt.	Criduality	znu eu	2000	Cu	New Dellii
	Contracts (Law				University Book	
	Relating to)	T.R. Desai	New Ed	2000	Agency	Allahabad
	Termination of				Universal Law	
	Services for govt.				publishing Co.	
	servants (Law of)	V.S. Bhanot	1st ed	2006	pvt. Ltd.	Delhi
	Terrell on the Law of					
	patents	S. Thorley	16th ed	2006	Sweet & Maxwell	London
5145					Universal Law	
	Terrorism	A. Mohan	NULL	2009	publishing Co. pvt. Ltd.	New Delhi
5146	Terrorist Law	A. IVIUITAIT	INOLL	2009	ρνι. ∟ι α .	INCM DOUB
5140	(Encyclopaedia of _				Law publishers	
)	S. Malik	1st ed	1993	(India) pvt. Ltd.	Allahabad
5147	Terrorist Law		-		, , , =	
	(Encyclopaedia of _				Law publishers	
)	S. Malik	1st ed	1993	(India) pvt. Ltd.	Allahabad
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	(Encyclopaedia of _			1000	Law publishers	
) T	S. Malik	1st ed	1993	(India) pvt. Ltd.	Allahabad
	Terrorists (Law	V/N Curomy	1st od	1002	SMC Law	Pangalara
	against) Terrorists (Law	V.N. Swamy	1st ed	1993	•	Bangalore
	relating to _)	V.K. Dewan	5th Revd. ed	1993	Capital Law House	Delhi
	Terrorists TADA	V.IX. DOWAII	Carricva. Gu	1200	SMC Law	20111
	(Law against _)	V.N. Swamy	1st ed	1993		Bangalore
5152	Textbook of Medical		- -			Jan 21 G
	Jurisprudence				CBS Publishers	
	Forensic Medicine				& Distributors	
	and Toxicology	PARIKH, C.K.	6th edition, Re	1990		New Delhi
5153			.	0010	Oxford University	<u> </u>
	The Family Story	Lord Denning	NULL	2010	•	New Delhi
5154		Lord Donning	NII II I	2010	Oxford University	Now Dollai
	The Family Story	Lord Denning	INULL	2010	<u>'</u>	New Delhi
5155	The Family Story	Lord Denning	NI II I	2010	Oxford University press	New Delhi
5156		Lord Defining	INOLL	2010	Universal Law	I ACAA DCIIII
2120	The Framing of				publishing Co.	
	Indian Constitution	NULL	1st ed Rept	2006	pvt. Ltd.	Delhi
5157			<u> </u>		Universal Law	
	The Framing of				publishing Co.	
	Indian Constitution	NULL	1st ed Rept	2006	•	Delhi
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	The Framing of	NII II I	1 at ad Daret	2000	publishing Co.	Dellei
	Indian Constitution	NULL	1st ed Rept	2006	pvt. Ltd.	Delhi
5159	The Framing of				Universal Law publishing Co.	
		NULL	1st ed Rept	2006		Delhi
	maran Constitution		zor ca richt	1-000	pvi. Liu.	C

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	The Framing of				publishing Co.	
	Indian Constitution	NULL	1st ed Rept	2006	pvt. Ltd.	Delhi
	The Law of	Ratanlal &				
	Evidence	Dhirajlal	23rd edn.	2010	LEXIS NEXIS	Nagpur
	The Law of	Ratanlal &			. =	
	Evidence	Dhirajlal	23rd edn.	2010	LEXIS NEXIS	Nagpur
	The Law of	Ratanlal &	2244 045	2010	LEVIC NEVIC	Noamur
	Evidence The Law of	Dhirajlal	23rd edn.	2010	LEXIS NEXIS	Nagpur
	Evidence	Sarkar	 16th edn. Rep	2000	LEXIS NEXIS	Nagpur
	The Law of	Jaikai	Tour eur. Rep	2009	LLAIS NLAIS	INagpui
	Evidence	Sarkar	16th edn. Rep	2009	LEXIS NEXIS	Nagpur
	The Law of	Sarkar	Tour can: rep	2003	LEXIO NEXIO	ragpar
	Evidence	Sarkar	16th edn. Rep	2009	LEXIS NEXIS	Nagpur
	The Law of					1 1 1 9 p m
	Evidence	Sarkar	16th edn. Rep	2009	LEXIS NEXIS	Nagpur
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	Evidence	Sarkar	16th edn. Rep	2009	LEXIS NEXIS	Nagpur
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	Evidence	Sarkar	16th edn. Rep	2009	LEXIS NEXIS	Nagpur
	Theft Robbery					
	Dacoity Extortion					
	etc. (Law relating to				Law publishers	
)	H.S. Gour	2nd ed	2001	(India) pvt. Ltd.	Allahabad
5171	Tout (1 av. af)	W.V.H.	1-4	1000	Universal Book	D alla:
F170	Tort (Law of)	Rogers	1st ed Rept.	1993	Traders	Delhi
5172					Universal Law publishing Co.	
	Tort (Law of)	S.p. Singh	4th ed	2006		Delhi
5173	Tort (Law of	o.p. omgn	-til Cu	2000	pvi. Liu.	Benn
3173	Governmental					
	Liability in) with				Vishal	
	reference to India	K.C. Joshi	1st ed	1985	publications	Kurukshetra
5174		R.F.V.				
	Torts (Law of)	Heuston	19th ed	1987	Sweet & Maxwell	London
	Torts (Law of)	Salmond	17th ed	1977	Sweet & Maxwell	London
5176					N.M. Tripathi pvt	
	Torts (Law of)	R. Iyer	7th ed	1975		Bombay
5177					Law Book	
	Tanta (1 av. 5)	D . A	Ede - d	4005	Company (p)	
	Torts (Law of)		5th ed	1985	Ltd.	Allahabad
	Torts (law of)	R.L. Anand	1st ed	1952	Law Book Co	Allahabad
	Torts (Law of)	R.L. Anand	4th ed	1980	Law Book Co	Allahabad
5180		D EV			Universal Law	
	Torts (Law of)	R.F.V. Heuston	20th ed	1992	publishing Co. pvt. Ltd.	Delhi
5181	iono (Law of)	เ เตนอเปม	ZUIII EU	1992	Butterworths	וווסט
	Torts (Law of)	R. Iyer	10th ed	2007		New Delhi
5182	, ,	R.	13011 CU	2001	Wadhwa and	I VOVV DOMII
	Torts (Law of)	Ranchhoddas	21st ed	1987	Company Nagpur	Nagpur
5183		R.			Wadhwa and	
3103	Torts (Law of)	Ranchhoddas	23rd ed	1997	Company Nagpur	Agra
5184	,				Eastern Law	3
	Trade Marks	p. Narayanan	3rd ed	1981	House	Calcutta
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	Copyright, patents	C K Dov			Kamal Law	
	And Designs (Laws of)	S K Roy Chowdhury	2nd ed	1999	Kamal Law House	Calcutta
	Trade Marks,				. 100.00	- Constitution
	Copyright, patents					
	And Designs (Laws of)	S K Roy Chowdhury	2nd ed	1999	Kamal Law House	Calcutta
	Trade Marks,	Criowariary	Ziiu eu	1333	riouse	Calculla
	Copyright, patents					
1	And Designs (Laws	S K Roy	0	1000	Kamal Law	0-1
	of) Trade Marks,	Chowdhury	2nd ed	1999	House	Calcutta
	Copyright, patents					
	And Designs (Laws	S K Roy			Kamal Law	
	of)	Chowdhury	2nd ed	1999	House	Calcutta
	Trademark Laws Relating to the				Eastern Book	
	Computers	p. Jain	1st ed	2005		Lucknow
5190		<u> </u>			Central Book	
	Transfer (Law of)	H.S. Gour	7th ed	1948		Madras
5191	Transfor (Law of)	II C Cour	7th od	1040	Central Book	Modroo
5102	Transfer (Law of) Transfer (principles	H.S. Gour	7th ed	1948	Depot N.M. Tripathi pvt	Madras
	of the Law of)	S.M. Shah	5th ed	1980		Bombay
5193	Transfer of property					,
	Act	H.S. Gour	8th ed	1977	Law publishers	Allahabad
	Transfer of property Act	H.S. Gour	8th ed	1977	Low publishers	Allahabad
	Transfer of property	H.S. Goul	our eu	1977	Law publishers	Alianabau
	Act	H.S. Gour	8th ed	1977	Law publishers	Allahabad
	Transfer of property					
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	Transfer of property Act	H.S. Gour	8th ed	1977	Law publishers	Allahabad
	Transfer of property	11.5. Oou	ourcu	1311	Law publishers	Ананаваа
	Act	H.S. Gour	8th ed	1977		Allahabad
	Transfer of property				N.M. Tripathi pvt	
	Act	K.D. Mulla	7th ed	1985		Bombay
	Transfer of property Act	K.D. Mulla	7th ed	1985	N.M. Tripathi pvt Ltd	Bombay
	Transfer of property					
	Act	H.S. Gour	9th ed	1987	Law publishers	Allahabad
	Transfer of property	II. C. C	Oth od	1007	احالط برم بدره	ا ۱ ما ما ۱ ما
	Act Transfer of property	H.S. Gour	9th ed	1987	Law publishers Eastern Law	Allahabad
	Act	S.M. Lahiri	10th ed	1986	House	Calcutta
	Transfer of property	V. R.			All India Reporter	
	Act	Manohar	5th ed	1984		Bombay
1	Transfer of property	V. R.	Eth od	1004	All India Reporter	Pombou
	Act Transfer of property	Manohar V. R.	5th ed	1984	pvt Ltd All India Reporter	Bombay
	Act	Manohar	5th ed	1984		Bombay
	Transfer of property					
	Act	H.S. Gour	12th edition	2012	Delhi Law House	Delhi
	Transfer of property	L C Cour	12th adition	2012	Dolhi Low House	Dolhi
	Act	H.S. Gour	12th edition	2012	Delhi Law House	реш

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5210	Transfer of property	11.0. 0001	12ti Caltion	2012		
	Act	H.S. Gour	12th edition	2012	Delhi Law House	Delhi
5211	Transfer of property Act	H.S. Gour	12th edition	2012	Delhi Law House	Delhi
5212	Transfer of property	11.6.65	1 Oth - dition	2012	Dallai Lavel Iavea	D alla:
5213	Act Transfer of property	H.S. Gour	12th edition	2012	Delhi Law House	Deini
	Act	H.S. Gour	12th edition	2012	Delhi Law House	Delhi
5214	Transfer of property Act	H.S. Gour	12th edition	2012	Delhi Law House	Delhi
5215					premier	
	Transfer of property Act ,1882	V.S. Sohoni	1st ed Rept.	1999	publishing Company	Allahabad
5216	Transfer of property	C Davis	4415	1000	Law Baak Ca	Allahada ad
5217	Act, (1882) Transfer of property	S.Row	4th ed	1982	Law Book Co	Allahabad
	Act, (1882)	S.Row	4th ed	1982	Law Book Co	Allahabad
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5219	Transfer of property Act, 1882	N. Nandi	1st ed	2006	Dwivedi Law	Allahabad
5220	Transfer of property	IV. IVALIUI	151 60	2000	Agency Dwivedi Law	Allallabau
	Act, 1882	N. Nandi	1st ed	2006	Agency	Allahabad
5221	Transfer of property Act,1882	K.D. Mulla	5th ed	1966	N.M. Tripathi pvt Ltd	Bombay
5222	Transfer of property				N.M. Tripathi pvt	
5222	Act,1882 Transfer of property	K.D. Mulla	6th ed	1973	Ltd Butterworths	Bombay
3223	Act,1882	K.D. Mulla	9th ed	2000	India	New Delhi
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	Encyclopaedia	NULL	NULL	1993	Enc.	London
5307	World Book				World Book,	
3007	Encyclopaedia	NULL	NULL	1993	Enc.	London
F200	World Book	INOLL	INOLL	1333		London
5308			.	1000	World Book ,	
	Encyclopaedia	NULL	NULL	1993	Enc.	London
5309	World Book				World Book ,	
	Encyclopaedia	NULL	NULL	1993	Enc.	London
5310	World Book				World Book,	
	Encyclopaedia	NULL	NULL	1993	Enc.	London
5211	World Book				World Book ,	
3311	Encyclopaedia	NULL	NULL	1993	Enc.	London
		NOLL	NOLL	1993		London
5312	World Book	l	l		World Book ,	l
	Encyclopaedia	NULL	NULL	1993	Enc.	London
5313	World Book				World Book ,	
	Encyclopaedia	NULL	NULL	1993	Enc.	London
5314					Universal Law	
3314					publishing Co.	
	Writ Jurisdiction	B.L. Hansaria	3rd od	2005	pvt. Ltd.	Delhi
		D.L. Halisalia	Siu eu	2005	'	Delili
5315					Universal Law	
					publishing Co.	
	Writ Jurisdiction	B.L. Hansaria	3rd ed	2005	pvt. Ltd.	Delhi
5316	Writ Jurisdiction					
	under the				N.M. Tripathi pvt	
	Constitution	B.L. Hansaria	1st ed	1984	Ltd	Bombay
ı 5317	Writ Law		1		Capital Law	
5317	Writ Law (Encyclopaedia of)	n M. Bakshi	1st ed	2004	Capital Law	Delhi
	(Encyclopaedia of)		1st ed	2004	House .	Delhi
5317	(Encyclopaedia of)	A.S.			House Law publishers	
5318	(Encyclopaedia of) Writs (Law of)		1st ed 4th ed	2004 1990	House Law publishers (India) pvt. Ltd.	Delhi Allahabad
	(Encyclopaedia of) Writs (Law of)	A.S.			House Law publishers (India) pvt. Ltd. premier	
5318	(Encyclopaedia of) Writs (Law of)	A.S. Chaudhari	4th ed	1990	House Law publishers (India) pvt. Ltd.	Allahabad
5318	(Encyclopaedia of) Writs (Law of)	A.S.			House Law publishers (India) pvt. Ltd. premier	
5318	(Encyclopaedia of) Writs (Law of) Writs (Law of)	A.S. Chaudhari	4th ed	1990	House Law publishers (India) pvt. Ltd. premier publishing Company	Allahabad
5318	(Encyclopaedia of) Writs (Law of) Writs (Law of)	A.S. Chaudhari M. Saharay	4th ed	1990	House Law publishers (India) pvt. Ltd. premier publishing Company Law Book	Allahabad
5318	(Encyclopaedia of) Writs (Law of) Writs (Law of)	A.S. Chaudhari M. Saharay A.S.	4th ed 1st ed	1990 2005	House Law publishers (India) pvt. Ltd. premier publishing Company Law Book Company (p)	Allahabad Allahabad
5318 5319 5320	(Encyclopaedia of) Writs (Law of) Writs (Law of) Writs (Law of)	A.S. Chaudhari M. Saharay A.S. Chaudhari	4th ed	1990	House Law publishers (India) pvt. Ltd. premier publishing Company Law Book	Allahabad
5318	(Encyclopaedia of) Writs (Law of) Writs (Law of) Writs (Law of)	A.S. Chaudhari M. Saharay A.S. Chaudhari V. G.	4th ed 1st ed	1990 2005	House Law publishers (India) pvt. Ltd. premier publishing Company Law Book Company (p) Ltd.	Allahabad Allahabad
5318 5319 5320	(Encyclopaedia of) Writs (Law of) Writs (Law of) Writs (Law of)	A.S. Chaudhari M. Saharay A.S. Chaudhari V. G. Ramachandr	4th ed 1st ed 3rd ed	1990 2005 1985	House Law publishers (India) pvt. Ltd. premier publishing Company Law Book Company (p) Ltd. Eastern Book	Allahabad Allahabad Allahabad
5318 5319 5320 5321	(Encyclopaedia of) Writs (Law of) Writs (Law of) Writs (Law of) Writs (Law of)	A.S. Chaudhari M. Saharay A.S. Chaudhari V. G. Ramachandr	4th ed 1st ed	1990 2005	House Law publishers (India) pvt. Ltd. premier publishing Company Law Book Company (p) Ltd.	Allahabad Allahabad
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5327	Writs Law and				Eastern Law	
1 1	practice	M.R. Mallick	1st ed	2000	House	Calcutta
5328	Wrongful Dismissals (Law of)		6th ed	1980	Law Book Co	Allahabad
5329	·				Law Book	
	Yearly All India Civil Digest , 1986	S.K. Awasthi	NULL	1988	Company (p) Ltd.	Allahabad
	Yearly All India Criminal Digest 1991	S.K. Awasthi	21st published	1991	Law Book Company (p) Ltd.	Allahabad
	Yearly All India				Law Book	
	Criminal Digest 1991	S.K. Awasthi	21st published	1991	Company (p) Ltd.	Allahabad
	Yearly All India Criminal Digest 1992		22nd publicati		Law Book Company (p) Ltd.	Allahabad
	Yearly All India Criminal Digest 1992	S.K. Awasthi	22nd publicati	1992	Law Book Company (p) Ltd.	Allahabad
5334	Yearly All India Criminal Digest 1993		23rd publication		Law Book Company (p) Ltd.	Allahabad
	Yearly All India Criminal Digest 1994	S.K. Awasthi	24th publication	1994	Law Book Company (p) Ltd.	Allahabad
5336	Yearly All India Criminal Digest 1995		25th publicatio		Law Book Company (p) Ltd.	Allahabad
	Yearly All India Criminal Digest, 1973	S.K. Agrawal	NULL	1974	Law Book Co	Allahabad
	Yearly All India Criminal Digest, 1978	S.K. Agrawal	8th ed	1979	Law Book Co	Allahabad
	Yearly All India Criminal Digest, 1978	S.K. Agrawal	8th ed	1979	Law Book Co	Allahabad
	Yearly All India Criminal Digest, 1979	S.K. Agrawal	9th	1980	Law Book Co	Allahabad
5341	Yearly All India Criminal Digest, 1980	- 0	10th	1981	Law Book Co	Allahabad
	Yearly All India Criminal Digest, 1981	S.K. Agrawal	11th	1982	Law Book Co	Allahabad
5343	Yearly All India Criminal Digest, 1985	R.G.	15th	1987	Law Book Co	Allahabad
	Yearly All India Criminal Digest, 1986	S.K. Awasthi	16th	1987	Law Book Company (p) Ltd.	Allahabad
	Yearly All India Criminal Digest, 1987	S.K. Awasthi	17th	1989	Law Book Company (p) Ltd.	Allahabad
	Yearly All India Criminal Digest, 1989	S.K. Awasthi	19th	1991	Law Book Company (p) Ltd.	Allahabad

5347	Yearly All India			1		
	Criminal					
	Digest,1974	S.K. Agrawal	NULL	1975	Law Book Co	Allahabad
5348	Yearly All India Criminal					
	Digest,1975	S.K. Agrawal	NULL	1976	Law Book Co	Allahabad
5349	Yearly All India	S.rt. / tgravvar	INOLL	10.0	Law Book Go	riidiabda
3043	Criminal					
	Digest,1975	S.K. Agrawal	NULL	1976	Law Book Co	Allahabad
5350	Yearly All India					
	Criminal	C I/ A amound		1077	Law Book Co	Allahahad
E2E1	Digest,1976 Yearly All India	S.K. Agrawal	NOLL	1977	Law Book Co	Allahabad
3331	Criminal					
	Digest,1976	S.K. Agrawal	NULL	1977	Law Book Co	Allahabad
5352	yearly All India					
	Criminal					
	Digest,1977	S.K. Agrawal	NULL	1978	Law Book Co	Allahabad
5353	Yearly All India Criminal					
	Digest,1982	C.L. Gupta	12th	1983	Law Book Co	 Allahabad
5354	Yearly All India	O.L. Gupta	1201	1300	Law Book Go	riidilabaa
	Criminal					
	Digest,1983	C.L. Gupta	13th	1985	Law Book Co	Allahabad
5355	Yearly All India					
	Criminal	C.L. Cunto	1 4+b	1006	Low Book Co	 Allahabad
F2F6	Digest,1984 Yearly All India	C.L. Gupta	14th	1986	Law Book Co Law Book	Alianabau
5350	Criminal				Company (p)	
	Digest,1988	S.K. Awasthi	18th	1990	Ltd.	Allahabad
5357					Law Book	
			l		Company (p)	
5050	Yearly Digest	NULL	NULL	1983	Ltd.	Allahabad
5358	Yearly Supreme					
	Court Digest &					
	Digest of High Court'				Taxmann Allied	
	Landmark Decisions	Taxmann	NULL	2004	Services pvt. Ltd.	New Delhi
5359						
	Yearly Supreme					
	Court Digest & Digest of High Court'				Taxmann Allied	
	Landmark Decisions		NULL	2004	Services pvt. Ltd.	New Delhi
5360	Yearly Supreme				,	
	Court Digest, 1974	S.K. Agrawal	NULL	1975	Law Book Co	Allahabad
5361	Yearly Supreme	C IX A		1070	Law Daala C	 A = = -
F200	Court Digest, 1975	S.K. Agrawal	NULL	1976	Law Book Co	Allahabad
5362	Yearly Supreme Court Digest, 1976	S.K. Agrawal	NULL	1977	Law Book Co	Allahabad
5363	Yearly Supreme	J.K. Agrawai	. 10	2011	Law Book Co	, manabaa
	Court Digest, 1978	S.K. Agrawal	NULL	1979	Law Book Co	Allahabad
5364	Yearly Supreme	<u> </u>				
	Court Digest, 1979	S.K. Agrawal	NULL	1980	Law Book Co	Allahabad
5365	Yearly Supreme			1004		
	Court Digest, 1980	S.K. Agrawal	NULL	1981	Law Book Co	Allahabad
5366	Yearly Supreme Court Digest, 1981	S.K. Agrawal	NULL	1982	Law Book Co	Allahabad
	Court Digest, 1901	John Ayrawal	INOFF	1 202	Law Dook Co	rananau

	Yearly Supreme					
	Court Digest, 1984	C.L. Gupta	NULL	1985	Law Book Co	Allahabad
5368					Law Book	
	Yearly Supreme				Company (p)	
	Court Digest, 1986	S.K. Awasthi	NULL	1987	Ltd.	Allahabad
5369					Law Book	
	Yearly Supreme				Company (p)	
	Court Digest, 1987	S.K. Awasthi	NULL	1988	Ltd.	Allahabad
5370					Law Book	
	Yearly Supreme				Company (p)	
	Court Digest, 1988	S.K. Awasthi	NULL	1989	Ltd.	Allahabad
5371					Law Book	
	Yearly Supreme				Company (p)	
	Court Digest, 1989	S.K. Awasthi	NULL	1990	Ltd.	Allahabad
5372	Yearly Supreme					
	Court Digest,1982	C.L. Gupta	NULL	1983	Law Book Co	Allahabad
5373	Yearly Supreme					
	Court Digest,1983	C.L. Gupta	NULL	1984	Law Book Co	Allahabad
5374					Law Book	
	Yearly Supreme	R.G.			Company (p)	
	Court Digest,1985	Chaturvedi	NULL	1986	Ltd.	Allahabad
5375					Law Book	
	Yearly Supreme				Company (p)	
	Court Digest,1990	S.K. Awasthi	NULL	1991	Ltd.	Allahabad
5376	Years of Endeavour	NULL	Rept. ed	1983	Govt. of India	New Delhi